

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH AT NEW DELHI**

ORIGINAL APPLICATION NO. 209/2022

Megh Singh & Others

Applicant

Versus

State of Rajasthan & Ors.

Respondent

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 Through Counsel
Nishant Awana, Advocate

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State of Rajasthan & Ors.

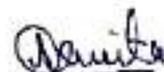
Respondent

ACTION TAKEN REPORT OF THE HON'BLE TRIBUNAL ORDER
DATED 03.04.2023 ON BEHALF OF RAJASTHAN STATE
POLLUTION CONTROL BOARD

MAY IT PLEASE THIS HON'BLE TRIBUNAL:

The humble answering-respondent most respectfully submit this reply cum compliance report as under:-

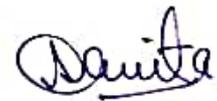
1. That the Hon'ble Tribunal by order dated 03.04.2023 has directed, inter-alia as follows:-
"30. RSPCB is directed to file Action Taken Report mentioning in detail action taken against the defaulting stone crushers, present status of all the stone crushers and also individual compliance status of all the stone crushers regarding obtaining of CTE/CTO and also compliance with consent conditions."
2. That in compliance of the directions passed by the Hon'ble Tribunal, the answering respondent inspected all 45 stone crushers located at Randhisar Hill, Tehsil Sujangarh, District Churu on 06.06.2023. The copy of the individual inspection cum CTO compliance report is annexed herewith and marked as **Annexure-1**.
3. That during inspection dated 06.06.2023 out of 45 stone crushers, electricity was found disconnected in 06 stone crushers, and therefore, only status of plantation was verified in these stone crushers. The list of 06 stone crushers is annexed herewith and marked as **Annexure-2**. Out of the remaining 39 stone crushers, 01 stone crusher was found having inadequate pollution control measures and 04 stone crushers were found with inadequate plantation.



4. That the State Board issued Show Cause Notices to all 05 defaulter stone crushers found during inspection dated 06/06/2023. These 05 defaulter units have submitted their reply. The replies were verified and were found satisfactory. The photo copy of the show cause notice and reply submitted by the stone crusher operators are annexed herewith and marked as **Annexure-3**.
5. That earlier a joint inspection dated 06/06/2022 and 07/06/2022 was conducted of all stone crushers in compliance of Hon'ble Tribunal order dated 20/04/2022. During the course of joint inspection, 08 Stone crushers were found operational without installing adequate pollution control measures, therefore, environmental compensation was imposed on these 08 stone crushers to the tune of Rs. 1455000/- (Fourteen lacs fifty-five thousand). Out of 08 stone crushers, 07 stone crushers' operators have deposited the environmental compensation. Punitive action including closure directions has been initiated against 01 stone crusher who has failed to deposit the environmental compensation. The details of environmental compensation is annexed herewith and marked as **Annexure-4**.
6. That the ambient air quality monitoring was carried out by the officials of the State Pollution Control Board in Sept 2022, Feb 2023 and June 2023. Ambient air quality in 37 Stone crushers has been found within prescribed limit of SPM. Fresh air monitoring of 03 stone crushers could not be done due to electricity disconnection, while in remaining 05 stone crushers, air quality monitoring could not be done due to dust storms and bad weather conditions and is scheduled to be conducted in July 2023. The copy of the ambient air monitoring reports is annexed herewith and marked as **Annexure-5**

Prayer

It is, therefore, most humbly prayed that in view of submission made herein above the action taken report on behalf of Rajasthan State Pollution Control Board may kindly be taken on record.


(Savita)

**Regional Officer,
Rajasthan State Pollution Control
Board, Nagaur**

**INSPECTION REPORTS OF ALL 45 NO. OF STONE CRUSHERS LOCATED IN VILLAGE
RANDHISAR, TEHSIL SUJANGARH, DISTRICT CHURU IN THE MATTER OF NGT OA 209/2022**

S.No.	Name of the unit	Unit ID	Page.No
1	Amar Grit Udyog	28049	1-7
2	Angira Stone	37977	8-18
3	Anjani Crusher Udyog	42808	18-30
4	Annapurna Stone Crusher	48310	30-40
5	Ashirwad Stone Crusher	48724	40-48
6	Ashopa Ind	29864	48-54
7	Bagri Bajari Udyog	36002	54-64
8	Bhagwati Stone Crushing Ind	52208	64-73
9	Bhairav Grit Udyog	38123	73-85
10	Bhawani Grit Udyog	41370	85-94
11	Choudhary Infra	102282	94-103
12	Choudhary Stone Crusher	81848	103-112
13	G.S. Stone Crusher	28044	112-119
14	Ganpati Stone Crushing Industries	450	119-129
15	Godara Stone Crusher	20609	129-136
16	Gurukripa Stone Crusher	80963	136-148
17	Hari Om Grit Udyog	44113	148-158
18	Hari Om Stone Crusher	36709	158-168
19	Harsawal Stone Crushing Industries	28059	168-173
20	J.S.C. Works	28050	173-179
21	Jai Jagdamba Stone Crushing Industries	48277	179-190
22	Jai Shree Ram Industry	30282	190-197
23	Jain Stone Crushing Works	47215	197-205
24	Keshav Grit Udyog	29865	205-214
25	Krishna Naresh Kanhiya Industries	12324	214-223
26	Hari Om Crusher Udyog (Old-Anjani Stone Crusher)	29858	223-229
27	Maa Durga Stone Crushing Industries	29906	229-237
28	Mahalaxmi Crusher Udyog	48445	237-243
29	Maruti Mangal Stone Ind.	456	243-252
30	Mateshwari Stone Crusher	28055	252-265
31	Om Grit Udyog	37321	265-276
32	Partap Singh	8074	276-285
33	Pashupati Nath Stone Crusher	28057	285-295
34	R.K. Crushing Udyog	30281	295-302
35	R.K. Industry	29860	302-311
36	Randhisar Stone Crushing Industries	29862	311-319
37	Shree Balaji Stone Supplier	458	319-327
38	Shree Maa Devi Crushing Industries	30968	327-337
39	Shri Devi Ind.	28060	337-343
40	Shri ganesh grit udyog	43901	343-351
41	Shri Jagdamba Stone Crusher	22041	351-358
42	Shri Krishna Stone Dust Udhog	47173	358-368
43	Shri Maa Veshno Devi Stone Crusher	82833	368-377
44	Shri Shakti Stone Crushing Industries	22039	377-385
45	Uma Grit Udyog	11531	385-392

INSPECTION REPORT

(Under Section 24 of the Air Act, 1981 and Under Section 10 of EP Act, 1986)

1	a. Name of the Industry	M/s Amar Grit Udyog (Unit ID- 28049)
	b. Address of the Industry	Khasra No. 343 Village- Randhisar (Land cover - 2542m ²) Tehsil- Sujangarh District- Churu
	c. E-mail	-
	d. Mobile	9413361814
	e. Telephone	-
2	Date of Inspection	06/06/2023
3	Type of Industry	Stone Crushing unit
4	Nature of Industry	Air Polluting
5	Size of Industry: Large/ Medium/ Small	Small
6	Category of Industry: Red/ Orange/ Green/ Others	Orange
7	Status of Operation during inspection: Operational/ Non-operational/ Closed/ Any other	Operational ✓ / Non-Operational
8	Status of consent under Air Act, 1981	<u>CTO was issued for the production capacity of 100 TPD stone grit which is valid till 31/12/2032</u>

Details of Plant & Machinery: -

S. No.	Machinery	Description
1	Jaw Crusher	Primary Jaw Crusher- 0 Secondary Jaw Crusher- NA Bajri/ Dust Plant- NA
2	Vibratory Screen	0) Yes
3	Source of water	Water Tankers ✓ / Borewell
4	DG set (if any)	Yes / No ✓ If Yes, then capacity KVA

Status of Pollution Control Measures found during the inspection at the site:

S.No.	Description of non- compliance	Observation
1	Whether Jaw crusher was found covered?	Covered ✓ / Partially Covered / Uncovered

		<u>Nil</u> Nos. of Sides were found covered. <u>2100</u> Nos. of Sides were found uncovered. Top was found uncovered / covered.						
2.1	Whether granulator or secondary jaw crusher was found covered?	Covered / Partially Covered / Uncovered NA _____ Nos. of Sides were found covered. _____ Nos. of Sides were found uncovered. Top was found uncovered / covered.						
2.2	Whether Vibratory Screen was found covered?	Covered / Partially Covered / Uncovered <u>All</u> Nos. of Sides were found covered <u>2000</u> Nos. of Sides were found uncovered. Top was found uncovered / covered.						
2.3	Whether Chakki/Dust Machine was found covered?	Covered / Partially Covered / Uncovered NA _____ Nos. of Sides were found covered. _____ Nos. of Sides were found uncovered. Top was found uncovered / covered.						
3	Whether mechanical chute was provided with the drop point of dust conveyor?	Yes <input checked="" type="checkbox"/> / No						
4	Whether water storage facility has storage facility of atleast 3000litres?	Yes <input checked="" type="checkbox"/> / No						
5	Whether hard surface path/muroom road was provided in the premises?	Yes <input checked="" type="checkbox"/> / No						
6	Whether there is provision of regular cleaning and wetting of the ground within the premises?	Yes <input checked="" type="checkbox"/> / No Flexible pipe for sprinkling provided? Yes <input checked="" type="checkbox"/> / No						
7	Plantation	Approx. <table border="1"> <tbody> <tr> <td>Trees</td> <td>11 Nos.</td> <td>275 m²</td> </tr> <tr> <td>Newly Planted Saplings</td> <td>25 Nos.</td> <td>625 m²</td> </tr> </tbody> </table> Total area covered by plantation = 900 m ²	Trees	11 Nos.	275 m ²	Newly Planted Saplings	25 Nos.	625 m ²
Trees	11 Nos.	275 m ²						
Newly Planted Saplings	25 Nos.	625 m ²						
8	Whether wind breaking wall is provided?	Yes <input checked="" type="checkbox"/> / No Adequate						

		demarcated	
10	Whether water sprinklers were provided at the strategic locations: Jaw Crusher Inlet Outlet Secondary jaw crusher/Granulator Inlet Outlet Outlet of vibratory screen	Yes Yes ✓ Yes Yes Yes	/ / / / /
			No No No No No
11	Whether Sign Board (including name, address, product and production capacity) is provided?	Yes	/ No


 Hemant
 06/06/23
 JEE.


 Davita
 06/06/23
 Ro, nagaur

Area :- 5085/2 m²









INSPECTION REPORT

1361

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(Under Section 24 of the Air Act, 1981 and Under Section 10 of EP Act, 1986)

1	a. Name of the Industry	M/s Angira Stones (Unit ID- 37977)
	b. Address of the Industry	Khasra No. 924/31, 926/641 Village- Randhisar Tehsil- Sujangarh District- Churu (Land Conv- 9440-2)
	c. E-mail	-
	d. Mobile	9462475991
	e. Telephone	-
2	Date of Inspection	06/06/2023
3	Type of Industry	Stone Crushing unit
4	Nature of Industry	Air Polluting
5	Size of Industry: Large/ Medium/ Small	Small
6	Category of Industry: Red/ Orange/ Green/ Others	Orange
7	Status of Operation during inspection: Operational/ Non-operational/ Closed/ Any other	Operational / Non-Operational
8	Status of consent under Air Act, 1981	<u>CTO was issued for the production capacity of 10,000 CFT/ Day stone grit which is valid till 31/05/2033</u>

Details of Plant & Machinery: -

S. No.	Machinery	Description
1	Jaw Crusher	Primary Jaw Crusher- 01 Secondary Jaw Crusher- 01 Bajri/ Dust Plant- 01
2	Vibratory Screen	01 yes
3	Source of water	Water Tankers / Borewell
4	DG set (if any)	Yes / No If Yes, then capacity KVA

Status of Pollution Control Measures found during the inspection at the site:

S.No.	Description of non- compliance	Observation
1	Whether Jaw crusher was found covered?	Covered / Partially Covered / Uncovered

		<u>04</u> Nos. of Sides were found covered. <u>00</u> Nos. of Sides were found uncovered. Top was found uncovered / <input checked="" type="checkbox"/> covered.						
2.1	Whether granulator or secondary jaw crusher was found covered?	Covered / Partially Covered / Uncovered <u>04</u> Nos. of Sides were found covered. <u>00</u> Nos. of Sides were found uncovered. Top was found uncovered / <input checked="" type="checkbox"/> covered.						
2.2	Whether Vibratory Screen was found covered?	Covered / Partially Covered / Uncovered <u>04</u> Nos. of Sides were found covered. <u>00</u> Nos. of Sides were found uncovered. Top was found uncovered / <input checked="" type="checkbox"/> covered.						
2.3	Whether Chakki/Dust Machine was found covered?	Covered / Partially Covered / Uncovered <u>04</u> Nos. of Sides were found covered. <u>00</u> Nos. of Sides were found uncovered. Top was found uncovered / <input checked="" type="checkbox"/> covered.						
3	Whether mechanical chute was provided with the drop point of dust conveyor?	Yes / No						
4	Whether water storage facility has storage facility of atleast 3000litres?	Yes / No						
5	Whether hard surface path/muroom road was provided in the premises?	Yes / No						
6	Whether there is provision of regular cleaning and wetting of the ground within the premises?	Yes / No Flexible pipe for sprinkling provided? Yes / No						
7	Plantation	Approx. <table border="1"> <tbody> <tr> <td>Trees</td> <td><u>25</u> Nos.</td> <td><u>275</u> m²</td> </tr> <tr> <td>Newly Planted Saplings</td> <td><u>110</u> Nos.</td> <td><u>2750</u> m²</td> </tr> </tbody> </table> Area covered by plantation = 3025 Adequate	Trees	<u>25</u> Nos.	<u>275</u> m ²	Newly Planted Saplings	<u>110</u> Nos.	<u>2750</u> m ²
Trees	<u>25</u> Nos.	<u>275</u> m ²						
Newly Planted Saplings	<u>110</u> Nos.	<u>2750</u> m ²						
8	Whether wind breaking wall is provided?	Yes / No						

Whether boundary of the unit was demarcated?	04		Nos. of sides were found demarcated
Whether water sprinklers were provided at the strategic locations:			
Jaw Crusher			
Inlet	Yes /	No	
Outlet	Yes /	No	
Secondary jaw crusher/Granulator			
Inlet	Yes /	No	
Outlet	Yes /	No	
Outlet of vibratory screen	Yes /	No	
Whether Sign Board (including name, address, product and production capacity) is provided?	Yes /	No	

H. Anand
 06/06/23
 JEE.

Darshit
 06/06/23
 Ro, Nagaur

















INSPECTION REPORT

(Under Section 24 of the Air Act, 1981 and Under Section 10 of EP Act, 1986)

1	a. Name of the Industry	M/s Anjani Crusher Udyog (Unit ID- 42808)
	b. Address of the Industry	Khasra No. 653/404 (New 1022/724) Village- Randhisar Tehsil- Sujangarh District- Churu <i>(Con. area 2529m²)</i>
	c. E-mail	-
	d. Mobile	9414092733
	e. Telephone	-
2	Date of Inspection	06/06/2023
3	Type of Industry	Stone Crushing unit
4	Nature of Industry	Air Polluting
5	Size of Industry: Large/ Medium/ Small	Small
6	Category of Industry: Red/ Orange/ Green/ Others	Orange
7	Status of Operation during inspection: Operational/ Non-operational/ Closed/ Any other	<input checked="" type="checkbox"/> Operational / <input type="checkbox"/> Non-Operational
8	Status of consent under Air Act, 1981	<u>CTO was issued for the production capacity of 500 TPD stone grit which is valid till 31/07/2033</u>

Details of Plant & Machinery: -

S. No.	Machinery	Description
1	Jaw Crusher	Primary Jaw Crusher- 01 Secondary Jaw Crusher- 01 Bajri/ Dust Plant- 01
2	Vibratory Screen	01, <i>yes</i>
3	Source of water	Water Tankers / Borewell
4	DG set (if any)	Yes / No <input checked="" type="checkbox"/> If Yes, then capacity KVA

Status of Pollution Control Measures found during the inspection at the site:

S.No.	Description of non- compliance	Observation
1	Whether Jaw crusher was found covered?	Covered <input checked="" type="checkbox"/> / Partially Covered / Uncovered

		<p><u>211</u> Nos. of Sides were found covered. <u>211</u> Nos. of Sides were found uncovered. Top was found uncovered / covered.</p>						
2.1	Whether granulator or secondary jaw crusher was found covered?	<p>Covered <input checked="" type="checkbox"/> / Partially Covered <input type="checkbox"/> Uncovered <input type="checkbox"/></p> <p><u>All</u> Nos. of Sides were found covered. <u>Nil</u> Nos. of Sides were found uncovered. Top was found uncovered / covered.</p>						
2.2	Whether Vibratory Screen was found covered?	<p>Covered <input checked="" type="checkbox"/> / Partially Covered <input type="checkbox"/> Uncovered <input type="checkbox"/></p> <p><u>All</u> Nos. of Sides were found covered. <u>Nil</u> Nos. of Sides were found uncovered. Top was found uncovered / covered.</p>						
2.3	Whether Chakki/Dust Machine was found covered?	<p>Covered <input checked="" type="checkbox"/> / Partially Covered <input type="checkbox"/> Uncovered <input type="checkbox"/></p> <p><u>All</u> Nos. of Sides were found covered. <u>Nil</u> Nos. of Sides were found uncovered. Top was found uncovered / covered.</p>						
3	Whether mechanical chute was provided with the drop point of dust conveyor?	Yes <input checked="" type="checkbox"/> / No <input type="checkbox"/>						
4	Whether water storage facility has storage facility of atleast 3000litres?	Yes <input checked="" type="checkbox"/> / No <input type="checkbox"/>						
5	Whether hard surface path/murroom road was provided in the premises?	Yes <input checked="" type="checkbox"/> / No <input type="checkbox"/>						
6	Whether there is provision of regular cleaning and wetting of the ground within the premises?	Yes <input checked="" type="checkbox"/> / No <input type="checkbox"/> Flexible pipe for sprinkling provided? Yes <input checked="" type="checkbox"/> / No <input type="checkbox"/>						
7	Plantation	<p>Approx.</p> <table border="1"> <tr> <td>Trees</td> <td><u>20</u> Nos.</td> <td><u>500</u> m²</td> </tr> <tr> <td>Newly Planted Saplings</td> <td><u>70</u> Nos.</td> <td><u>1750</u> m²</td> </tr> </table> <p><u>Adequate 2250 m²</u></p>	Trees	<u>20</u> Nos.	<u>500</u> m ²	Newly Planted Saplings	<u>70</u> Nos.	<u>1750</u> m ²
Trees	<u>20</u> Nos.	<u>500</u> m ²						
Newly Planted Saplings	<u>70</u> Nos.	<u>1750</u> m ²						
8	Whether wind breaking wall is provided?	Yes <input checked="" type="checkbox"/> / No <input type="checkbox"/>						
9	Whether boundary of the unit was demarcated?	<u>All</u> Nos. of sides were found						

		demarcated	
10	Whether water sprinklers were provided at the strategic locations:		
	Jaw Crusher	Yes ✓	No
	Inlet	Yes ✓	No
	Outlet		
	Secondary jaw crusher/Granulator	Yes ✓	No
	Inlet	Yes ✓	No
	Outlet	Yes ✓	No
	Outlet of vibratory screen		
11	Whether Sign Board (including name, address, product and production capacity) is provided?	Yes ✓	No

- During inspection, unit was found non-operational.

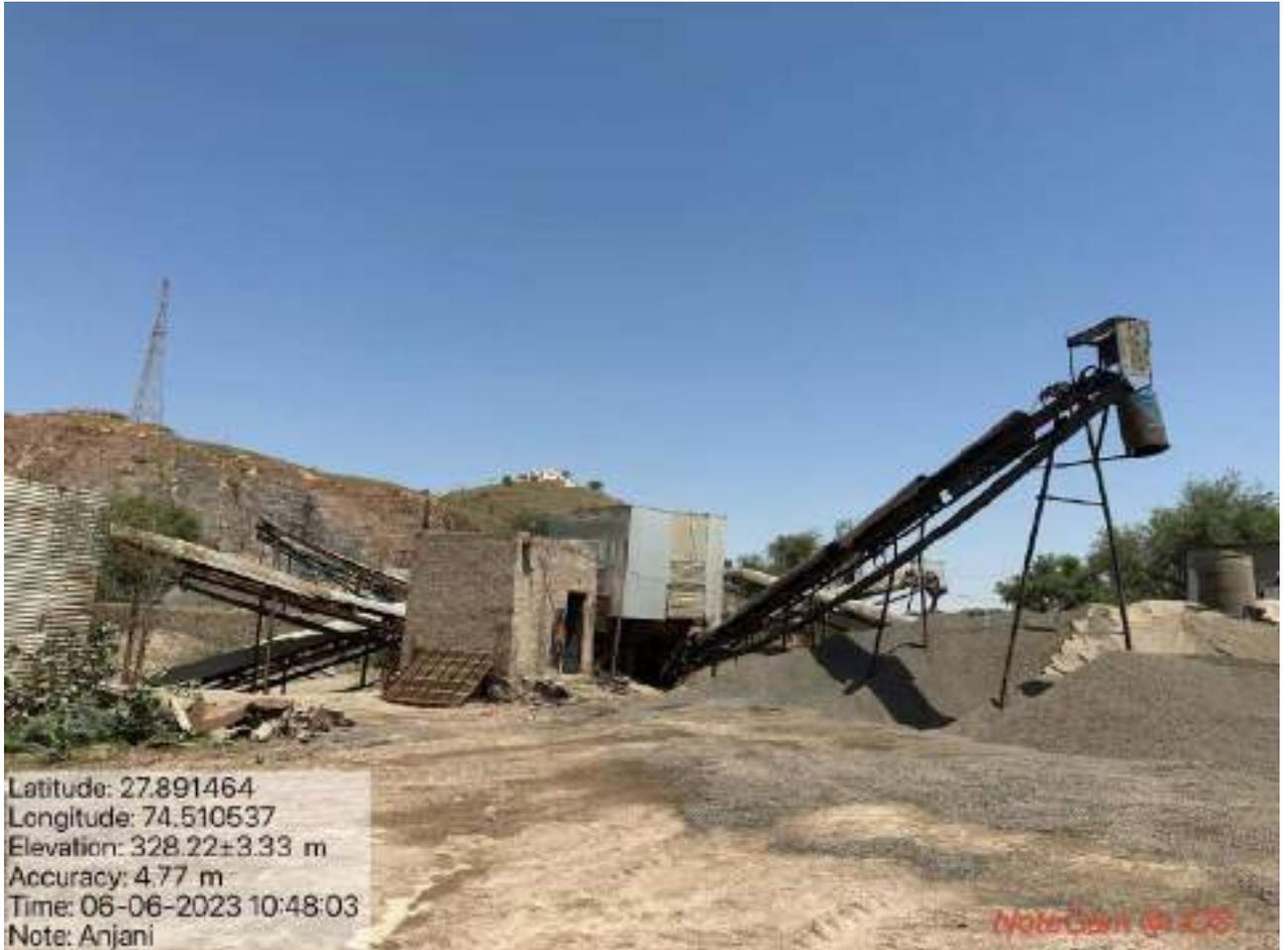
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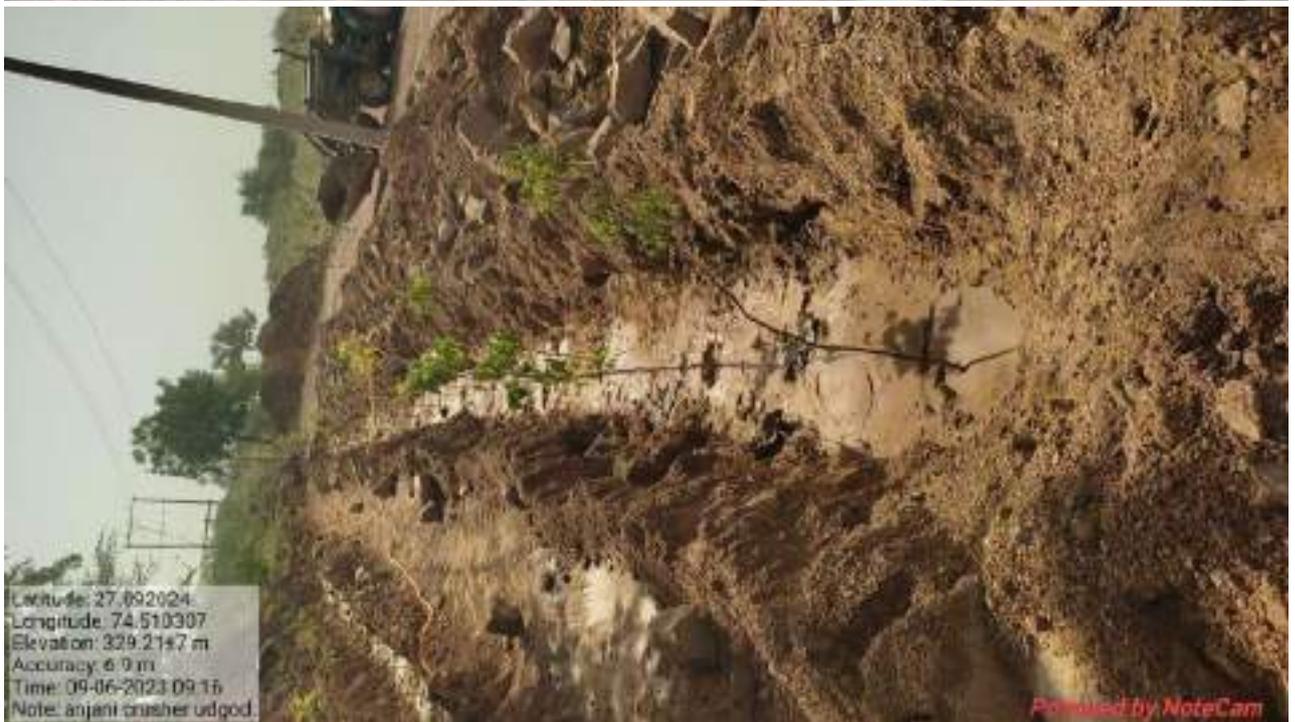








Photos of more plantation done by unit on 09/06/2023 (photographs provided by project proponent)





INSPECTION REPORT

(Under Section 24 of the Air Act, 1981 and Under Section 10 of EP Act, 1986)

1	a. Name of the Industry	M/s Annapurna Stone Crusher (Unit ID- 48310)
	b. Address of the Industry	Khasra No. 640/344 Village- Randhisar Tehsil- Sujangarh District- Churu <i>(con. area 6595m²)</i>
	c. E-mail	-
	d. Mobile	8094239366
	e. Telephone	-
2	Date of Inspection	06/06/23
3	Type of Industry	Stone Crushing unit
4	Nature of Industry	Air Polluting
5	Size of Industry: Large/ Medium/ Small	Small
6	Category of Industry: Red/ Orange/ Green/ Others	Orange
7	Status of Operation during inspection: Operational/ Non-operational/ Closed/ Any other	Operational <input checked="" type="checkbox"/> / Non-Operational <input type="checkbox"/>
8	Status of consent under Air Act, 1981	<u>CTO was issued for the production capacity of 800 TPD stone grit which is valid till 31/10/2023.</u>

Details of Plant & Machinery: -

S. No.	Machinery	Description
1	Jaw Crusher	Primary Jaw Crusher- 01 Secondary Jaw Crusher- 02 Bajri/ Dust Plant- 01
2	Vibratory Screen	01 <i>Yes</i>
3	Source of water	Water Tankers <input checked="" type="checkbox"/> / Borewell
4	DG set (if any)	Yes / No <input checked="" type="checkbox"/> If Yes, then capacity KVA

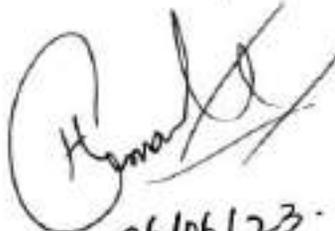
Status of Pollution Control Measures found during the inspection at the site:

S.No.	Description of non- compliance	Observation
1	Whether Jaw crusher was found covered?	Covered <input checked="" type="checkbox"/> / Partially Covered <input type="checkbox"/> Uncovered <input type="checkbox"/> /

		<u>All</u> Nos. of Sides were found covered. <u>Zero</u> Nos. of Sides were found uncovered. Top was found uncovered / covered.								
2.1	Whether granulator or secondary jaw crusher was found covered?	<input checked="" type="checkbox"/> Covered / <input type="checkbox"/> Partially Covered / <input type="checkbox"/> Uncovered <u>All</u> Nos. of Sides were found covered. <u>Zero</u> Nos. of Sides were found uncovered. Top was found uncovered / covered.								
2.2	Whether Vibratory Screen was found covered?	<input checked="" type="checkbox"/> Covered / <input type="checkbox"/> Partially Covered / <input type="checkbox"/> Uncovered <u>All</u> Nos. of Sides were found covered. <u>Zero</u> Nos. of Sides were found uncovered. Top was found uncovered / covered.								
2.3	Whether Chakki/Dust Machine was found covered?	<input checked="" type="checkbox"/> Covered / <input type="checkbox"/> Partially Covered / <input type="checkbox"/> Uncovered <u>All</u> Nos. of Sides were found covered. <u>Zero</u> Nos. of Sides were found uncovered. Top was found uncovered / covered.								
3	Whether mechanical chute was provided with the drop point of dust conveyer?	Yes <input checked="" type="checkbox"/> / No								
4	Whether water storage facility has storage facility of atleast 3000litres?	Yes <input checked="" type="checkbox"/> / No								
5	Whether hard surface path/murroom road was provided in the premises?	Yes <input checked="" type="checkbox"/> / No								
6	Whether there is provision of regular cleaning and wetting of the ground within the premises?	Yes <input checked="" type="checkbox"/> / No Flexible pipe for sprinkling provided? Yes <input checked="" type="checkbox"/> / No								
7	Plantation	Approx. <table border="1"> <tbody> <tr> <td>Trees</td> <td>15</td> <td>Nos.</td> <td>325 m²</td> </tr> <tr> <td>Newly Planted Saplings</td> <td>60</td> <td>Nos.</td> <td>1500 + 37</td> </tr> </tbody> </table> Area <u>1825 m²</u> <u>2050 m²</u>	Trees	15	Nos.	325 m ²	Newly Planted Saplings	60	Nos.	1500 + 37
Trees	15	Nos.	325 m ²							
Newly Planted Saplings	60	Nos.	1500 + 37							
8	Whether wind breaking wall is provided?	Yes <input checked="" type="checkbox"/> / No <u>2050 m²</u>								
9	Whether boundary of the unit was demarcated?	<u>All</u> Nos. of sides were found								

		demarcated	
10	Whether water sprinklers were provided at the strategic locations: Jaw Crusher Inlet Outlet Secondary jaw crusher/Granulator Inlet Outlet Outlet of vibratory screen	Yes <input checked="" type="checkbox"/> / Yes <input checked="" type="checkbox"/> / Yes <input checked="" type="checkbox"/> / Yes <input checked="" type="checkbox"/> / Yes <input checked="" type="checkbox"/> /	No No No No No
11	Whether Sign Board (including name, address, product and production capacity) is provided?	Yes <input checked="" type="checkbox"/> /	No

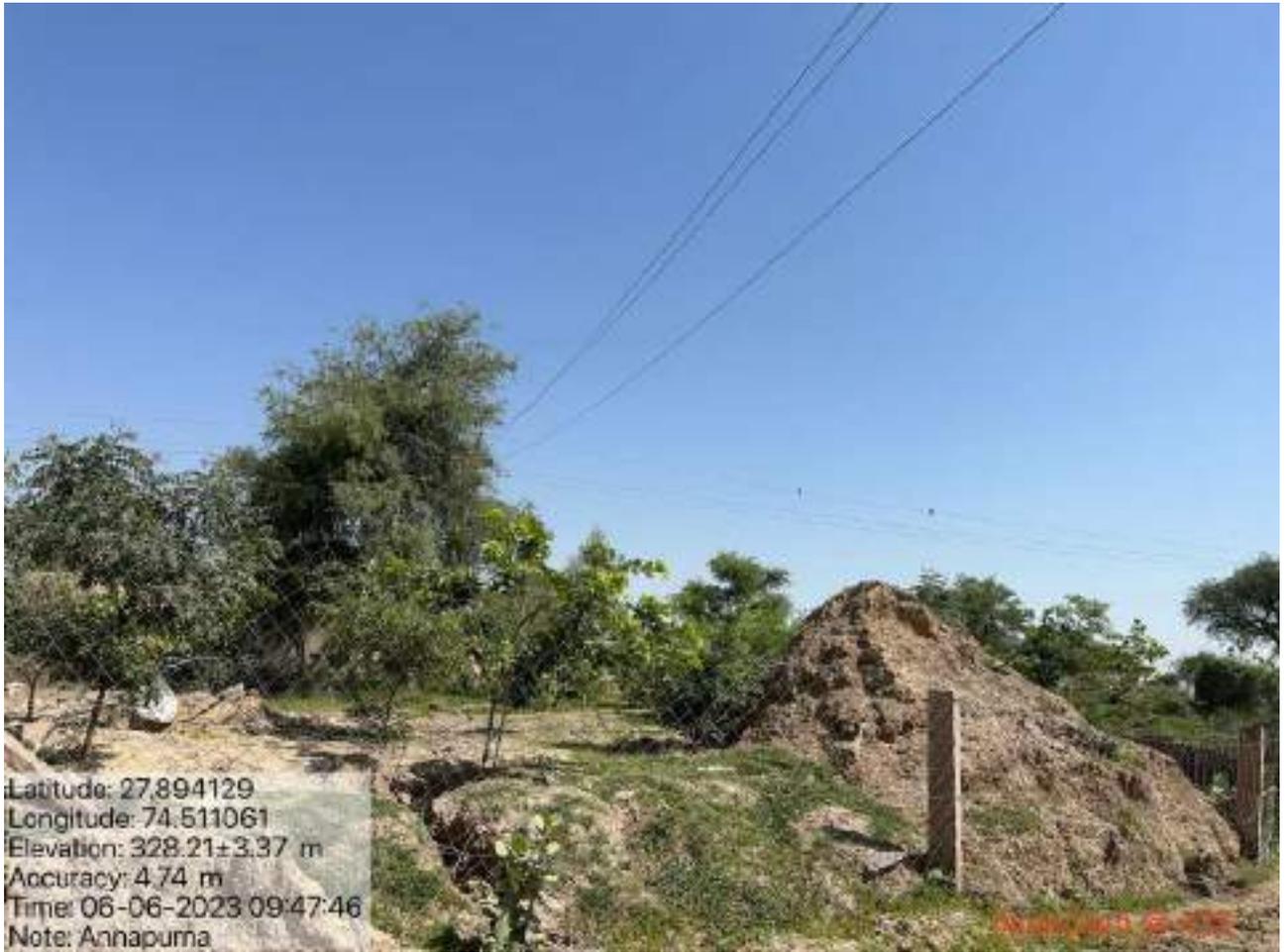
- During inspection, unit was non-operational.


 06/06/23.
 JEE

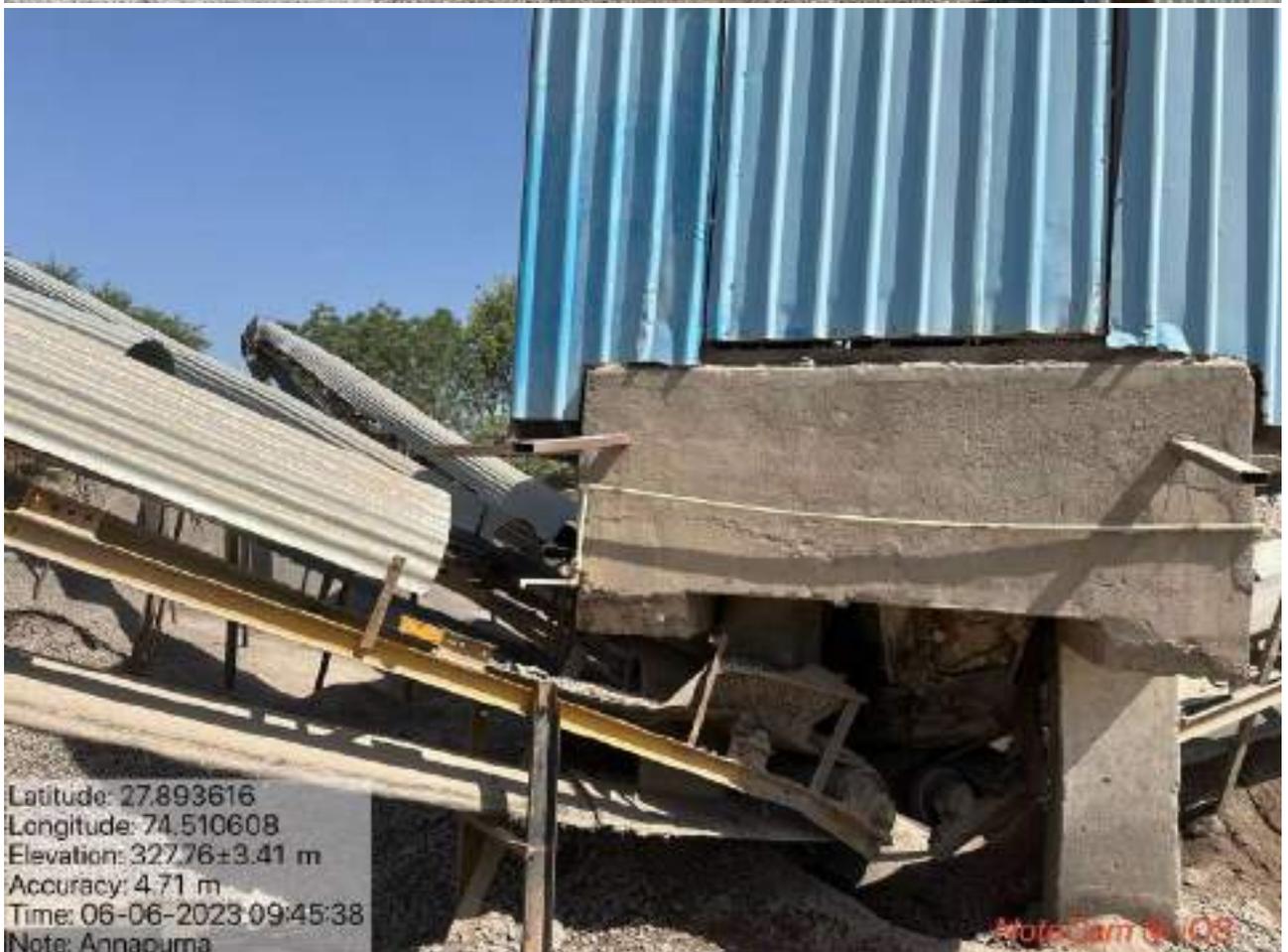
Dhruva
 06/06/23
 Ro, Nagaur















INSPECTION REPORT

(Under Section 24 of the Air Act, 1981 and Under Section 10 of EP Act, 1986)

1	a. Name of the Industry	M/s Ashirwad Stone Crusher (Unit ID- 48724) <i>(Land con. 250m²)</i>
	b. Address of the Industry	Khasra No. 406 (New 1022724) Village- Randhisar Tehsil- Sujangarh District- Churu
	c. E-mail	-
	d. Mobile	9414202713
	e. Telephone	-
2	Date of Inspection	06/06/2023
3	Type of Industry	Stone Crushing unit
4	Nature of Industry	Air Polluting
5	Size of Industry: Large/ Medium/ Small	Small
6	Category of Industry: Red/ Orange/ Green/ Others	Orange
7	Status of Operation during inspection: Operational/ Non-operational/ Closed/ Any other	<input checked="" type="checkbox"/> Operational / <input type="checkbox"/> Non-Operational
8	Status of consent under Air Act, 1981	<u>CTO was issued for the production capacity of 500 TPD stone grit which is valid till 31/07/2033.</u>

Details of Plant & Machinery: -

S. No.	Machinery	Description
1	Jaw Crusher	Primary Jaw Crusher- 01 Secondary Jaw Crusher- 01 Bajri/ Dust Plant- 01
2	Vibratory Screen	01, <i>Yes</i>
3	Source of water	Water Tankers <input checked="" type="checkbox"/> / Borewell
4	DG set (if any)	Yes / <input checked="" type="checkbox"/> No If Yes, then capacity KVA

Status of Pollution Control Measures found during the inspection at the site:

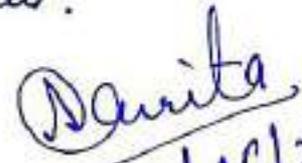
S.No.	Description of non-compliance	Observation
1	Whether Jaw crusher was found covered?	Covered <input checked="" type="checkbox"/> / <input type="checkbox"/> Partially Covered / <input type="checkbox"/> Uncovered

		<u>All</u> Nos. of Sides were found covered. <u>Zero</u> Nos. of Sides were found uncovered. Top was found <u>uncovered</u> / covered.						
2.1	Whether granulator or secondary jaw crusher was found covered?	<input checked="" type="checkbox"/> Covered / <input type="checkbox"/> Partially Covered / <input type="checkbox"/> Uncovered <u>All</u> Nos. of Sides were found covered. <u>Zero</u> Nos. of Sides were found uncovered. Top was found <u>uncovered</u> / covered.						
2.2	Whether Vibratory Screen was found covered?	<input checked="" type="checkbox"/> Covered / <input type="checkbox"/> Partially Covered / <input type="checkbox"/> Uncovered <u>All</u> Nos. of Sides were found covered. <u>Zero</u> Nos. of Sides were found uncovered. Top was found <u>uncovered</u> / covered.						
2.3	Whether Chakki/Dust Machine was found covered?	<input checked="" type="checkbox"/> Covered / <input type="checkbox"/> Partially Covered / <input type="checkbox"/> Uncovered <u>All</u> Nos. of Sides were found covered. <u>Zero</u> Nos. of Sides were found uncovered. Top was found <u>uncovered</u> / covered.						
3	Whether mechanical chute was provided with the drop point of dust conveyor?	Yes / No						
4	Whether water storage facility has storage facility of atleast 3000litres?	Yes / No						
5	Whether hard surface path/muroom road was provided in the premises?	Yes / No						
6	Whether there is provision of regular cleaning and wetting of the ground within the premises?	<input checked="" type="checkbox"/> Yes / <input type="checkbox"/> No Flexible pipe for sprinkling provided? <input checked="" type="checkbox"/> Yes / <input type="checkbox"/> No						
7	Plantation	Approx. <table border="1"> <tr> <td>Trees</td> <td>08 Nos.</td> <td>900 m²</td> </tr> <tr> <td>Newly Planted Saplings</td> <td>25 Nos.</td> <td>625 m²</td> </tr> </table> Adequate 825 m ²	Trees	08 Nos.	900 m ²	Newly Planted Saplings	25 Nos.	625 m ²
Trees	08 Nos.	900 m ²						
Newly Planted Saplings	25 Nos.	625 m ²						
8	Whether wind breaking wall is provided?	Yes / No						
9	Whether boundary of the unit was demarcated?	<u>Three</u> Nos. of sides were found						

		demarkated
10	Whether water sprinklers were provided at the strategic locations: Jaw Crusher Inlet Outlet Secondary jaw crusher/Granulator Inlet Outlet Outlet of vibratory screen	Yes <input checked="" type="checkbox"/> / No Yes <input checked="" type="checkbox"/> / No
11	Whether Sign Board (including name, address, product and production capacity) is provided?	Yes <input checked="" type="checkbox"/> / No

- During Inspection, unit was non-operational.


 06/06/23
JEE


 06/06/23
 Ro, Nagaur











INSPECTION REPORT

(Under Section 24 of the Air Act, 1981 and Under Section 10 of EP Act, 1986)

1	a. Name of the Industry	M/s Ashopa Ind (Unit ID- 29864)
	b. Address of the Industry	Khasra No. 79 Village- Randhisar (Land conv. - 3750m ²) Tehsil- Sujangarh District- Churu
	c. E-mail	-
	d. Mobile	-
	e. Telephone	-
2	Date of Inspection	06/06/2023
3	Type of Industry	Stone Crushing unit
4	Nature of Industry	Air Polluting
5	Size of Industry: Large/ Medium/ Small	Small
6	Category of Industry: Red/ Orange/ Green/ Others	Orange
7	Status of Operation during inspection: Operational/ Non-operational/ Closed/ Any other	<input checked="" type="checkbox"/> Operational / <input type="checkbox"/> Non-Operational
8	Status of consent under Air Act, 1981	<u>CTO was issued for the production capacity of 500 TPD stone grit which is valid till 28/02/2033.</u>

Details of Plant & Machinery:-

S. No.	Machinery	Description
1	Jaw Crusher	Primary Jaw Crusher- 01 Secondary Jaw Crusher- 01 Bajri/ Dust Plant- ML
2	Vibratory Screen	01, Yes
3	Source of water	Water Tankers / Borewell
4	DG set (if any)	Yes / No <input checked="" type="checkbox"/> If Yes, then capacity KVA

Status of Pollution Control Measures found during the inspection at the site:

S.No.	Description of non- compliance	Observation
1	Whether Jaw crusher was found covered?	Covered <input checked="" type="checkbox"/> / Partially Covered / Uncovered

		<u>04</u> Nos. of Sides were found covered. 00 Nos. of Sides were found uncovered. Top was found uncovered / <u>covered</u> .						
2.1	Whether granulator or secondary jaw crusher was found covered?	Covered <input checked="" type="checkbox"/> / <input type="checkbox"/> Partially Covered / Uncovered <u>04</u> Nos. of Sides were found covered. 00 Nos. of Sides were found uncovered. Top was found uncovered / <u>covered</u> .						
2.2	Whether Vibratory Screen was found covered?	Covered <input checked="" type="checkbox"/> / <input type="checkbox"/> Partially Covered / Uncovered <u>04</u> Nos. of Sides were found covered. 00 Nos. of Sides were found uncovered. Top was found uncovered / <u>covered</u> .						
2.3	Whether Chakki/Dust Machine was found covered?	Covered <input checked="" type="checkbox"/> / <input type="checkbox"/> Partially Covered / Uncovered <u>04</u> Nos. of Sides were found covered. 00 Nos. of Sides were found uncovered. Top was found uncovered / <u>covered</u> .						
3	Whether mechanical chute was provided with the drop point of dust conveyor?	Yes <input checked="" type="checkbox"/> / No						
4	Whether water storage facility has storage facility of atleast 3000litres?	Yes <input checked="" type="checkbox"/> / No						
5	Whether hard surface path/muroom road was provided in the premises?	Yes <input checked="" type="checkbox"/> / No						
6	Whether there is provision of regular cleaning and wetting of the ground within the premises?	Yes <input checked="" type="checkbox"/> / No Flexible pipe for sprinkling provided? Yes <input checked="" type="checkbox"/> / No						
7	Plantation	Approx. <table border="1"> <tbody> <tr> <td>Trees</td> <td>11 Nos.</td> <td>275 m²</td> </tr> <tr> <td>Newly Planted Saplings</td> <td>30 Nos.</td> <td>750 m²</td> </tr> </tbody> </table> Total area covered by plantation = 1025 m ²	Trees	11 Nos.	275 m ²	Newly Planted Saplings	30 Nos.	750 m ²
Trees	11 Nos.	275 m ²						
Newly Planted Saplings	30 Nos.	750 m ²						
8	Whether wind breaking wall is provided?	Yes <input checked="" type="checkbox"/> / No <u>Inadequate</u>						

9	Whether boundary of the unit was demarcated?	<u>Three</u>	Nos. of sides were found demarcated
10	Whether water sprinklers were provided at the strategic locations: Jaw Crusher Inlet Outlet Secondary jaw crusher/Granulator Inlet Outlet Outlet of vibratory screen	Yes ✓ / Yes ✓ / Yes ✓ / Yes ✓ / Yes ✓ /	No No No No No
11	Whether Sign Board (including name, address, product and production capacity) is provided?	Yes ✓	No

- unit was found non-operational, during inspection.

Harish
06/06/23.
JEE

Darita
06/06/23
Ro, Nagaur



(Dust Machine under installation)



(Photograph of covered Plant machinery provided by PP on 07/06/2023)





INSPECTION REPORT

(Under Section 24 of the Air Act, 1981 and Under Section 10 of EP Act, 1986)

1	a. Name of the Industry	M/s Bagri Bajari Udyog (Unit ID- 36002)
	b. Address of the Industry	Khasra No. 841 Village- Randhisar Tehsil- Sujangarh (Conv. Land = 2529 m ²) District- Churu
	c. E-mail	-
	d. Mobile	9414632697
	e. Telephone	-
2	Date of Inspection	09/2022 06/06/2023.
3	Type of Industry	Stone Crushing unit
4	Nature of Industry	Air Polluting
5	Size of Industry: Large/ Medium/ Small	Small
6	Category of Industry: Red/ Orange/ Green/ Others	Orange
7	Status of Operation during inspection: Operational/ Non-operational/ Closed/ Any other	<input checked="" type="checkbox"/> Operational / <input type="checkbox"/> Non-Operational
8	Status of consent under Air Act, 1981	<u>CTO was issued for the production capacity of 100 TPD stone grit which is valid till 31/01/2024</u>

Details of Plant & Machinery: -

S. No.	Machinery	Description
1	Jaw Crusher	Primary Jaw Crusher- 1 Secondary Jaw Crusher- 0/ Bajri/ Dust Plant- 0/
2	Vibratory Screen	0/ <input checked="" type="checkbox"/> Yes
3	Source of water	Water Tankers / Borewell <input checked="" type="checkbox"/>
4	DG set (if any)	Yes / <input checked="" type="checkbox"/> No If Yes, then capacity KVA

Status of Pollution Control Measures found during the inspection at the site:

S.No.	Description of non-compliance	Observation
1	Whether Jaw crusher was found covered?	<input checked="" type="checkbox"/> Covered / <input type="checkbox"/> Partially Covered / <input type="checkbox"/> Uncovered

		<p>04 Nos. of Sides were found</p> <p>00 Nos. of Sides were found uncovered</p> <p>Top was found uncovered / <input checked="" type="checkbox"/> covered</p>										
2.1	Whether granulator or secondary jaw crusher was found covered?	<p>Covered / <input checked="" type="checkbox"/> Partially Covered / <input checked="" type="checkbox"/></p> <p>Uncovered</p> <p>04 Nos. of Sides were found covered</p> <p>00 Nos. of Sides were found uncovered</p> <p>Top was found uncovered / <input checked="" type="checkbox"/> covered</p>										
2.2	Whether Vibratory Screen was found covered?	<p>Covered / <input checked="" type="checkbox"/> Partially Covered / <input checked="" type="checkbox"/></p> <p>Uncovered</p> <p>04 Nos. of Sides were found covered</p> <p>00 Nos. of Sides were found uncovered</p> <p>Top was found uncovered / <input checked="" type="checkbox"/> covered</p>										
2.3	Whether Chakki/Dust Machine was found covered?	<p>Covered / <input checked="" type="checkbox"/> Partially Covered / <input checked="" type="checkbox"/></p> <p>Uncovered</p> <p>04 Nos. of Sides were found covered</p> <p>00 Nos. of Sides were found uncovered</p> <p>Top was found uncovered / <input checked="" type="checkbox"/> covered</p>										
3	Whether mechanical chute was provided with the drop points of dust conveyer?	Yes <input checked="" type="checkbox"/> / No										
4	Whether water storage facility has storage facility of atleast 3000litres?	Yes <input checked="" type="checkbox"/> / No										
5	Whether hard surface path/muram road was provided in the premises?	Yes <input checked="" type="checkbox"/> / No										
6	Whether there is provision of regular cleaning and wetting of the ground within the premises?	<p>Yes <input checked="" type="checkbox"/> / No</p> <p>Flexible pipe for sprinkling provided? Yes <input checked="" type="checkbox"/></p> <p>/ No</p>										
7	Plantation	<p>Approx.</p> <table border="1"> <tr> <td>Trees</td> <td>400</td> <td>Nos.</td> <td>1000</td> <td>m²</td> </tr> <tr> <td>Newly Planted Saplings</td> <td>50</td> <td>Nos.</td> <td>1250</td> <td>m²</td> </tr> </table> <p>Total area covered by plantation = 2250 m² - Adequate</p>	Trees	400	Nos.	1000	m ²	Newly Planted Saplings	50	Nos.	1250	m ²
Trees	400	Nos.	1000	m ²								
Newly Planted Saplings	50	Nos.	1250	m ²								
8	Whether wind breaking wall is provided?	Yes <input checked="" type="checkbox"/> / No										
9	Whether boundary of the unit was demarcated?	04 Nos. of sides were found										

		denotated		
10	Whether water sprinklers were provided at the strategic locations:			
	Low Crusher			
	Inlet	Yes	/	No
	Outlet	Yes	/	No
	Secondary jaw crusher/Granulator			
	Inlet	Yes	/	No
	Outlet	Yes	/	No
	Outlet of vibratory screen	Yes	/	No
11	Whether Sign Board (including name, address, product and production capacity) is provided?	Yes	/	No

[Handwritten Signature]

06/06/23

JEE

[Handwritten Signature]
06/06/23
R. Nagar















Latitude: 27.890039
Longitude: 74.500768
Elevation: 350.53±100 m
Accuracy: 4.4 m
Time: 06-06-2023 12:58
Note: bagri

www.bajari.com

INSPECTION REPORT

(Under Section 24 of the Air Act, 1981 and Under Section 10 of EP Act, 1986)

1	a. Name of the Industry	M/s Bhagwati Stone Crushing Ind (Unit ID- 52208)
	b. Address of the Industry	Khasra No. 367 Village- Randhisar Tehsil- Sujangarh District- Churu <i>(Cm. area 2000sq)</i>
	c. E-mail	-
	d. Mobile	9079478759
	e. Telephone	-
2	Date of Inspection	06/06/2023
3	Type of Industry	Stone Crushing unit
4	Nature of Industry	Air Polluting
5	Size of Industry: Large/ Medium/ Small	Small
6	Category of Industry: Red/ Orange/ Green/ Others	Orange
7	Status of Operation during inspection: Operational/ Non-operational/ Closed/ Any other	Operational ✓ / Non-Operational
8	Status of consent under Air Act, 1981	<u>CTO was issued for the production capacity of 400 TPD stone grit which is valid till 31/01/2033.</u>

Details of Plant & Machinery: -

S. No.	Machinery	Description
1	Jaw Crusher	Primary Jaw Crusher- 0/ Secondary Jaw Crusher- 0/ Bajri/ Dust Plant- 0/
2	Vibratory Screen	0/ <i>yes</i>
3	Source of water	Water Tankers / Borewell
4	DG set (if any)	Yes / No ✓ If Yes, then capacity KVA

Status of Pollution Control Measures found during the inspection at the site:

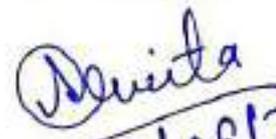
S.No.	Description of non- compliance	Observation
1	Whether Jaw crusher was found covered?	Covered ✓ / Partially Covered / Uncovered

		<u>All</u> Nos. of Sides were found covered. <u>zero</u> Nos. of Sides were found uncovered. Top was found <u>uncovered</u> / covered.						
2.1	Whether granulator or secondary jaw crusher was found covered?	Covered <input checked="" type="checkbox"/> / Partially Covered / Uncovered <u>All</u> Nos. of Sides were found covered. <u>zero</u> Nos. of Sides were found uncovered. Top was found <u>uncovered</u> / covered.						
2.2	Whether Vibratory Screen was found covered?	Covered <input checked="" type="checkbox"/> / Partially Covered / Uncovered <u>All</u> Nos. of Sides were found covered. <u>zero</u> Nos. of Sides were found uncovered. Top was found <u>uncovered</u> / covered.						
2.3	Whether Chakki/Dust Machine was found covered?	Covered <input checked="" type="checkbox"/> / Partially Covered / Uncovered <u>All</u> Nos. of Sides were found covered. <u>zero</u> Nos. of Sides were found uncovered. Top was found <u>uncovered</u> / covered.						
3	Whether mechanical chute was provided with the drop point of dust conveyor?	Yes <input checked="" type="checkbox"/> / No						
4	Whether water storage facility has storage facility of atleast 3000litres?	Yes <input checked="" type="checkbox"/> / No						
5	Whether hard surface path/muroom road was provided in the premises?	Yes <input checked="" type="checkbox"/> / No						
6	Whether there is provision of regular cleaning and wetting of the ground within the premises?	Yes <input checked="" type="checkbox"/> / No Flexible pipe for sprinkling provided? Yes <input checked="" type="checkbox"/> / No						
7	Plantation	Approx. <table border="1"> <tr> <td>Trees</td> <td>12 Nos.</td> <td>300 m²</td> </tr> <tr> <td>Newly Planted Saplings</td> <td>25 Nos.</td> <td>625 m²</td> </tr> </table> Arlanak 925m ²	Trees	12 Nos.	300 m ²	Newly Planted Saplings	25 Nos.	625 m ²
Trees	12 Nos.	300 m ²						
Newly Planted Saplings	25 Nos.	625 m ²						
8	Whether wind breaking wall is provided?	Yes <input checked="" type="checkbox"/> / No						
9	Whether boundary of the unit was demarcated?	<u>All</u> Nos. of sides were found						

		demarcated	
10	Whether water sprinklers were provided at the strategic locations: Jaw Crusher Inlet Outlet Secondary jaw crusher/Granulator Inlet Outlet Outlet of vibratory screen	Yes ✓ /	No
		Yes ✓ /	No
		Yes ✓ /	No
		Yes ✓ /	No
		Yes ✓ /	No
11	Whether Sign Board (including name, address, product and production capacity) is provided?	Yes ✓ /	No

-During inspection, unit was found non-operational.


 06/06/23
 JEE.


 06/08/23
 Ro, nagaur







Latitude: 27.892126
Longitude: 74.510015
Elevation: 329.48±3.37 m
Accuracy: 4.74 m
Time: 06-06-2023 10:55:55
Note: Bhagwati

MapGam @ iOS



Latitude: 27.892598
Longitude: 74.509846
Elevation: 328.82±3.43 m
Accuracy: 4.70 m
Time: 06-06-2023 10:58:15
Note: Bhagwati

MapGam @ iOS







INSPECTION REPORT

(Under Section 24 of the Air Act, 1981 and Under Section 10 of EP Act, 1986)

1	a. Name of the Industry	M/s Bhulrav Grit Udyog (Unit ID- 38123)
	b. Address of the Industry	Khasra No. 639/344 Village- Randhivar Tehsil- Sujangarh District- Churu (Con. area 5069m ²)
	c. E-mail	-
	d. Mobile	
	e. Telephone	-
2	Date of Inspection	06/06/2023
3	Type of Industry	Stone Crushing unit
4	Nature of Industry	Air Polluting
5	Size of Industry: Large/ Medium/ Small	Small
6	Category of Industry: Red/ Orange/ Green/ Others	Orange
7	Status of Operation during inspection: Operational/ Non-operational/ Closed/ Any other	Operational <input checked="" type="checkbox"/> / Non-Operational <input type="checkbox"/>
8	Status of consent under Air Act, 1981	<u>CTO was issued for the production capacity of 100 TPD stone grit which is valid till 30/06/2024.</u>

Details of Plant & Machinery: -

S. No.	Machinery	Description
1	Jaw Crusher	Primary Jaw Crusher- 01 Secondary Jaw Crusher- 02 Bajri/ Dust Plant- 01
2	Vibratory Screen	01, Yes
3	Source of water	Water Tankers / Borewell <input type="checkbox"/>
4	DG set (if any)	Yes / No <input checked="" type="checkbox"/> If Yes, then capacity KVA

Status of Pollution Control Measures found during the inspection at the site:

S.No.	Description of non-compliance	Observation
1	Whether Jaw crusher was found covered?	Covered <input checked="" type="checkbox"/> / Partially Covered / Uncovered

		<u>All</u> Nos. of Sides were found covered. <u>zero</u> Nos. of Sides were found uncovered. Top was found <u>uncovered</u> / covered.						
2.1	Whether granulator or secondary jaw crusher was found covered?	Covered / Partially Covered / Uncovered <u>All</u> Nos. of Sides were found covered. <u>zero</u> Nos. of Sides were found uncovered. Top was found <u>uncovered</u> / covered.						
2.2	Whether Vibratory Screen was found covered?	Covered / Partially Covered / Uncovered <u>All</u> Nos. of Sides were found covered. <u>zero</u> Nos. of Sides were found uncovered. Top was found <u>uncovered</u> / covered.						
2.3	Whether Chakki/Dust Machine was found covered?	Covered / Partially Covered / Uncovered <u>All</u> Nos. of Sides were found covered. <u>zero</u> Nos. of Sides were found uncovered. Top was found <u>uncovered</u> / covered.						
3	Whether mechanical chute was provided with the drop point of dust conveyer?	Yes <input checked="" type="checkbox"/> / No						
4	Whether water storage facility has storage facility of atleast 3000litres?	Yes <input checked="" type="checkbox"/> / No						
5	Whether hard surface path/muroom road was provided in the premises?	Yes <input checked="" type="checkbox"/> / No						
6	Whether there is provision of regular cleaning and wetting of the ground within the premises?	Yes <input checked="" type="checkbox"/> / No Flexible pipe for sprinkling provided? Yes <input checked="" type="checkbox"/> / No						
7	Plantation	Approx. <table border="1"> <tr> <td>Trees</td> <td>45 Nos.</td> <td>1125 m²</td> </tr> <tr> <td>Newly Planted Saplings</td> <td>110 Nos.</td> <td>2750 m²</td> </tr> </table> Adquate 3875 m ²	Trees	45 Nos.	1125 m ²	Newly Planted Saplings	110 Nos.	2750 m ²
Trees	45 Nos.	1125 m ²						
Newly Planted Saplings	110 Nos.	2750 m ²						
8	Whether wind breaking wall is provided?	Yes <input checked="" type="checkbox"/> / No						

9	Whether boundary of the unit was demarcated?	<u>All</u> Nos. of sides were found demarcated																				
10	Whether water sprinklers were provided at the strategic locations: Jaw Crusher Inlet Outlet Secondary jaw crusher/Granulator Inlet Outlet Outlet of vibratory screen	<table> <tr> <td>Yes</td> <td><input checked="" type="checkbox"/></td> <td>1</td> <td>No</td> </tr> </table>	Yes	<input checked="" type="checkbox"/>	1	No	Yes	<input checked="" type="checkbox"/>	1	No	Yes	<input checked="" type="checkbox"/>	1	No	Yes	<input checked="" type="checkbox"/>	1	No	Yes	<input checked="" type="checkbox"/>	1	No
Yes	<input checked="" type="checkbox"/>	1	No																			
Yes	<input checked="" type="checkbox"/>	1	No																			
Yes	<input checked="" type="checkbox"/>	1	No																			
Yes	<input checked="" type="checkbox"/>	1	No																			
Yes	<input checked="" type="checkbox"/>	1	No																			
11	Whether Sign Board (including name, address, product and production capacity) is provided?	Yes <input checked="" type="checkbox"/> No																				

- During Inspection, unit was non-operational.

Romal
06/06/23
JEE

Davita
06/06/23
Ro, Nagaur





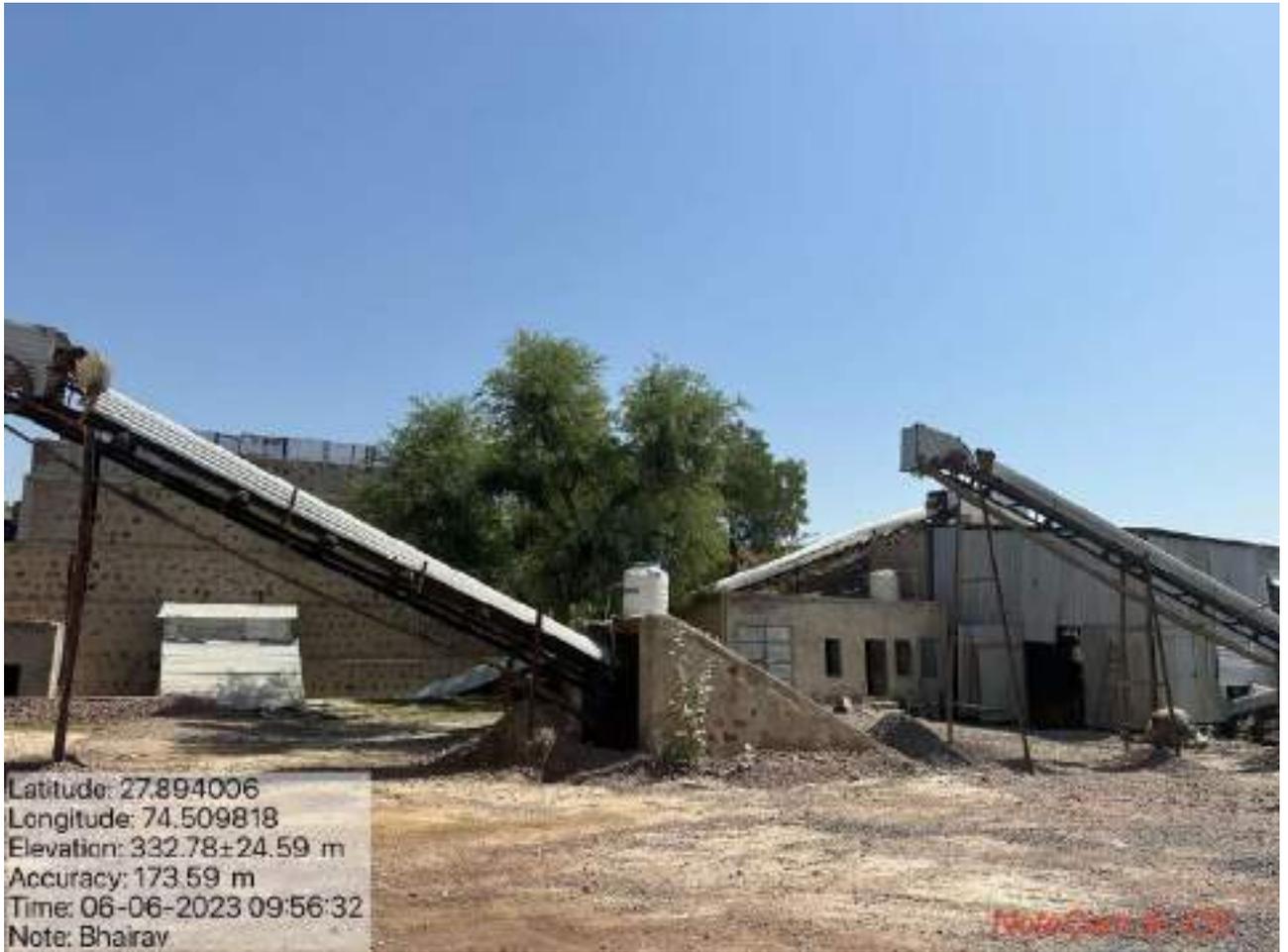


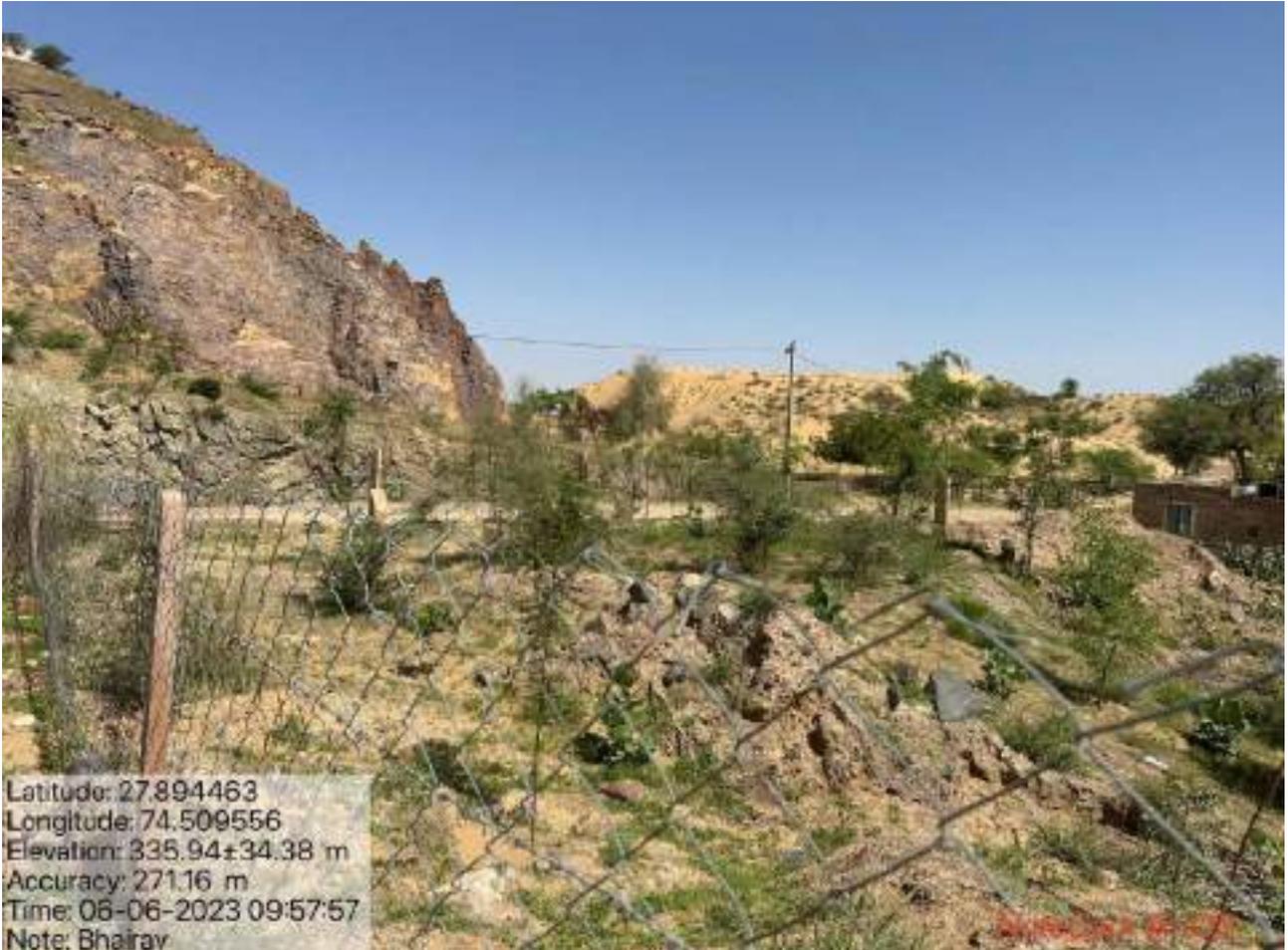












INSPECTION REPORT

(Under Section 24 of the Air Act, 1981 and Under Section 10 of EP Act, 1986)

1	a. Name of the Industry	M/s Bhawani Grit Udyog (Unit ID- 41370)
	b. Address of the Industry	Khasra No. 376 (New Khasra No. 736/376) Village- Randhisar Tehsil- Sujangarh District- Churu (Land conv. - 2000m ²),
	c. E-mail	-
	d. Mobile	9414402266
	e. Telephone	-
2	Date of Inspection	08/06/2023
3	Type of Industry	Stone Crushing unit
4	Nature of Industry	Air Polluting
5	Size of Industry: Large/ Medium/ Small	Small
6	Category of Industry: Red/ Orange/ Green/ Others	Orange
7	Status of Operation during inspection: Operational/ Non-operational/ Closed/ Any other	<input checked="" type="checkbox"/> Operational / <input type="checkbox"/> Non-Operational
8	Status of consent under Air Act, 1981	<u>CTO was issued for the production capacity of 400 TPD stone grit which is valid till 31/01/2024.</u>

Details of Plant & Machinery: -

S. No.	Machinery	Description
1	Jaw Crusher	Primary Jaw Crusher- 02 Secondary Jaw Crusher- NIL Bajri/ Dust Plant- NIL
2	Vibratory Screen	01, Yes
3	Source of water	Water Tankers / Borewell
4	DG set (if any)	Yes / No If Yes, then capacity KVA

Status of Pollution Control Measures found during the inspection at the site:

S.No.	Description of non-compliance	Observation
1	Whether Jaw crusher was found covered?	Covered <input checked="" type="checkbox"/> / Partially Covered / Uncovered

		04 Nos. of Sides were found covered. 00 Nos. of Sides were found uncovered. Top was found uncovered / covered.									
2.1	Whether granulator or secondary jaw crusher was found covered?	Covered <input checked="" type="checkbox"/> / Partially Covered / Uncovered 04 Nos. of Sides were found covered. 00 Nos. of Sides were found uncovered. Top was found uncovered / covered.									
2.2	Whether Vibratory Screen was found covered?	Covered <input checked="" type="checkbox"/> / Partially Covered / Uncovered 04 Nos. of Sides were found covered. 00 Nos. of Sides were found uncovered. Top was found uncovered / covered.									
2.3	Whether Chakki/Dust Machine was found covered?	Covered <input checked="" type="checkbox"/> / Partially Covered / Uncovered 04 Nos. of Sides were found covered. 00 Nos. of Sides were found uncovered. Top was found uncovered / covered.									
3	Whether mechanical chute was provided with the drop point of dust conveyor?	Yes <input checked="" type="checkbox"/> / No									
4	Whether water storage facility has storage facility of atleast 3000litres?	Yes <input checked="" type="checkbox"/> / No									
5	Whether hard surface path/muroom road was provided in the premises?	Yes <input checked="" type="checkbox"/> / No									
6	Whether there is provision of regular cleaning and wetting of the ground within the premises?	Yes <input checked="" type="checkbox"/> / No Flexible pipe for sprinkling provided? Yes <input checked="" type="checkbox"/> / No									
7	Plantation	Approx. <table border="1"> <tbody> <tr> <td>Trees</td> <td>08 Nos.</td> <td>200 m²</td> </tr> <tr> <td>Newly Planted Saplings</td> <td>07 Nos.</td> <td>550 m²</td> </tr> <tr> <td></td> <td>+15</td> <td>550</td> </tr> </tbody> </table> Adequate 750m ²	Trees	08 Nos.	200 m ²	Newly Planted Saplings	07 Nos.	550 m ²		+15	550
Trees	08 Nos.	200 m ²									
Newly Planted Saplings	07 Nos.	550 m ²									
	+15	550									
8	Whether wind breaking wall is provided?	Yes <input checked="" type="checkbox"/> / No									
9	Whether boundary of the unit was demarcated?	All Nos. of sides were found									

		demarcated	
10	Whether water sprinklers were provided at the strategic locations: Jaw Crusher Inlet Outlet Secondary jaw crusher/Granulator Inlet Outlet Outlet of vibratory screen	Yes ✓ / Yes ✓ / Yes ✓ / Yes ✓ / Yes ✓ /	No No No No No
11	Whether Sign Board (including name, address, product and production capacity) is provided?	Yes ✓ /	No

-During inspection, unit was found non-operational.

Hemant
06/06/23.
JEE

Dhruva
08/06/23
Ro, Nagaur













INSPECTION REPORT

(Under Section 24 of the Air Act, 1981 and Under Section 10 of EP Act, 1986)

1	a. Name of the Industry	M/s Chaudhary Infra (Unit ID- 102282)
	b. Address of the Industry	Khata No. 9233/043 and 1098/044 Village- Ramdusan Taluk- Suryangudi District- Churu <i>(Land Conn. - 12040 sq)</i>
	c. E-mail	-
	d. Mobile	9950032002
	e. Telephone	-
2	Date of Inspection	06/08/23
3	Type of Industry	Stone Crushing unit
4	Nature of Industry	Air Polluting
5	Size of Industry Large/ Medium/ Small	Small
6	Category of Industry: Red/ Orange/ Green/ Others	Orange
7	Status of Operation during inspection: Operational/ Non-operational/ Closed/ Any other	Operational / Non-Operational
8	Status of consent under Air Act, 1981	<u>CTO was issued for the production capacity of 2000 TPD stone grit which is valid till 31/12/2030</u>

Details of Plant & Machinery: -

S. No.	Machinery	Description
1	Jaw Crusher	Primary Jaw Crusher- 01 Secondary Jaw Crusher- <i>Conc Crusher</i> Bajri/ Dust Plant- <i>MBL</i>
2	Vibratory Screen	01
3	Source of water	Water Tankers / Borewell
4	DG set (if any)	Yes / No If Yes, then capacity _____ KVA

Status of Pollution Control Measures found during the inspection at the site:

S.No.	Description of non-compliance	Observation
1	Whether Jaw crusher was found covered?	Covered / Partially Covered / Uncovered

		<p><u>04</u> Nos. of Sides were found covered. Nos. of Sides were found uncovered. Top was found uncovered / covered.</p>												
2.1	<p>Whether granulator or secondary jaw crusher was found covered? <i>Cone Crusher.</i></p>	<p>Covered / Partially Covered / Uncovered <u>04</u> Nos. of Sides were found covered. <u>00</u> Nos. of Sides were found uncovered. Top was found uncovered / covered.</p>												
2.2	Whether Vibratory Screen was found covered?	<p>Covered / Partially Covered / Uncovered <u>04</u> Nos. of Sides were found covered. <u>00</u> Nos. of Sides were found uncovered. Top was found uncovered / covered.</p>												
2.3	Whether Chakki/Dust Machine was found covered?	<p>Covered / Partially Covered / Uncovered <i>NA</i> Nos. of Sides were found covered. Nos. of Sides were found uncovered. Top was found uncovered / covered.</p>												
3	Whether mechanical chute was provided with the drop point of dust conveyor?	Yes / No												
4	Whether water storage facility has storage facility of atleast 3000litres?	Yes / No												
5	Whether hard surface path/ma room road was provided in the premises?	Yes / No												
6	Whether there is provision of regular cleaning and wetting of the ground within the premises?	<p>Yes / No Flexible pipe for sprinkling provided? Yes / No</p>												
7	Plantation	<table border="1"> <tr> <td colspan="4">Approx</td> </tr> <tr> <td>Trees</td> <td>30</td> <td>Nos.</td> <td>750 m²</td> </tr> <tr> <td>Newly Planted Saplings</td> <td>200</td> <td>Nos.</td> <td>5000 m²</td> </tr> </table> <p><i>Area covered by plantation: 5750m²</i></p>	Approx				Trees	30	Nos.	750 m ²	Newly Planted Saplings	200	Nos.	5000 m ²
Approx														
Trees	30	Nos.	750 m ²											
Newly Planted Saplings	200	Nos.	5000 m ²											
8	Whether wind breaking wall is provided?	<p>Yes / No <i>Adequate</i></p>												

9	Whether boundary of the unit was demarcated?	04	Nos. of sides which are demarcated
10	Whether water sprinklers were provided at the strategic locations: Jaw Crusher Inlet Outlet Secondary jaw crusher/Granulator Inlet Outlet Outlet of vibratory screen	Yes / Yes / Yes / Yes / Yes /	No No No No No
11	Whether Sign Board (including name, address, product and production capacity) is provided?	Yes /	No

H. Goyal
 06/06/23
 JEE

Narita
 06/06/23
 Ro, nagaur













INSPECTION REPORT

(Under Section 24 of the Air Act, 1981 and Under Section 10 of EP Act, 1986)

1	a. Name of the Industry	M/s Choudhary Stone Crusher (Unit ID- 81848)
	b. Address of the Industry	Khasra No. 837/830 Village- Randhisar Tehsil- Sujangarh District- Churu
	c. E-mail	
	d. Mobile	
	e. Telephone	9660173387
2	Date of Inspection	06/06/23
3	Type of Industry	Stone Crushing unit
4	Nature of Industry	Air Polluting
5	Size of Industry: Large/ Medium/ Small	Small
6	Category of Industry: Red/ Orange/ Green/ Others	Orange
7	Status of Operation during inspection: Operational/ Non-operational/ Closed/ Any other	Operational / Non-Operational
8	Status of consent under Air Act, 1981	<u>CTO was issued for the production capacity of 500 TPD stone grit which is valid till 31/08/2031.</u>

Details of Plant & Machinery: -

S. No.	Machinery	Description
1	Jaw Crusher	Primary Jaw Crusher- 0 Secondary Jaw Crusher- 0 Bajri/ Dust Plant- 0
2	Vibratory Screen	01, 02
3	Source of water	Water Tankers / Borewell
4	DG set (if any)	Yes / No If Yes, then capacity KVA

Status of Pollution Control Measures found during the inspection at the site:

S.No.	Description of non-compliance	Observation
1	Whether Jaw crusher was found covered?	Covered / Partially Covered / Uncovered 04 Nos. of Sides were found covered.

		<u>00</u> Nos. of Sides were found uncovered. Top was found <u>uncovered</u> / <u>covered</u> .						
2.1	Whether granulator or secondary jaw crusher was found covered?	<u>Covered</u> / <u>Partially Covered</u> / <u>Uncovered</u> <u>04</u> Nos. of Sides were found covered. <u>00</u> Nos. of Sides were found uncovered. Top was found <u>uncovered</u> / <u>covered</u> .						
2.2	Whether Vibratory Screen was found covered?	<u>Covered</u> / <u>Partially Covered</u> / <u>Uncovered</u> <u>04</u> Nos. of Sides were found covered. <u>00</u> Nos. of Sides were found uncovered. Top was found <u>uncovered</u> / <u>covered</u> .						
2.3	Whether Chakki/Dust Machine was found covered?	<u>Covered</u> / <u>Partially Covered</u> / <u>Uncovered</u> <u>04</u> Nos. of Sides were found covered. <u>00</u> Nos. of Sides were found uncovered. Top was found <u>uncovered</u> / <u>covered</u> .						
3	Whether mechanical chute was provided with the drop point of dust conveyor?	Yes / No <input checked="" type="checkbox"/> / <input type="checkbox"/>						
4	Whether water storage facility has storage facility of atleast 3000litres?	Yes / No <input checked="" type="checkbox"/> / <input type="checkbox"/>						
5	Whether hard surface path/muroom road was provided in the premises?	Yes / No <input checked="" type="checkbox"/> / <input type="checkbox"/>						
6	Whether there is provision of regular cleaning and wetting of the ground within the premises?	Yes / No Flexible pipe for sprinkling provided? <input checked="" type="checkbox"/> Yes / <input type="checkbox"/> No						
7	Plantation	Approx. <table border="1"> <tr> <td>Trees</td> <td>17 Nos.</td> <td>425 m²</td> </tr> <tr> <td>Newly Planted Saplings</td> <td>60 Nos.</td> <td>1500 m²</td> </tr> </table> <p>Total area covered by plantation = 1925 m² Adequate</p>	Trees	17 Nos.	425 m ²	Newly Planted Saplings	60 Nos.	1500 m ²
Trees	17 Nos.	425 m ²						
Newly Planted Saplings	60 Nos.	1500 m ²						
8	Whether wind breaking wall is provided?	Yes / No <input checked="" type="checkbox"/> / <input type="checkbox"/>						
9	Whether boundary of the unit was demarcated?	<u>04</u> Nos. of sides were found demarcated						

Fully Covered

10	Whether water sprinklers were provided at the strategic locations; Jaw Crusher Inlet Outlet Secondary jaw crusher/Granulator Inlet Outlet Outlet of vibratory screen	Yes / No Yes / No Yes / No Yes / No Yes / No
11	Whether Sign Board (including name, address, product and production capacity) is provided?	Yes / No


 06/06/23
 JEE

Navita
 06/06/23
 Ro, Nagaur













INSPECTION REPORT

(Under Section 24 of the Air Act, 1981 and Under Section 10 of EP Act, 1986)

1	a. Name of the Industry	M/s G.S. Stone Crusher (Unit ID- 28044)
	b. Address of the Industry	Khasra No. 591/348 Village- Randhisar Tehsil- Sujangarh District- Churu <i>Cloud cover - 1000m²</i>
	c. E-mail	-
	d. Mobile	9636361199
	e. Telephone	-
2	Date of Inspection	<i>06/06/2023</i>
3	Type of Industry	Stone Crushing unit
4	Nature of Industry	Air Polluting
5	Size of Industry: Large/ Medium/ Small	Small
6	Category of Industry: Red/ Orange/ Green/ Others	Orange
7	Status of Operation during inspection: Operational/ Non-operational/ Closed/ Any other	<input checked="" type="checkbox"/> Operational / <input type="checkbox"/> Non-Operational
8	Status of consent under Air Act, 1981	<u>CTO was issued for the production capacity of 500 TPD stone grit which is valid till 31/01/2024</u>

Details of Plant & Machinery: -

S. No.	Machinery	Description
1	Jaw Crusher	Primary Jaw Crusher- 01 Secondary Jaw Crusher- 02 Bajri/ Dust Plant- 02
2	Vibratory Screen	<i>two of yes</i>
3	Source of water	Water Tankers / <input checked="" type="checkbox"/> Borewell
4	DG set (if any)	Yes / <input checked="" type="checkbox"/> No If Yes, then capacity KVA

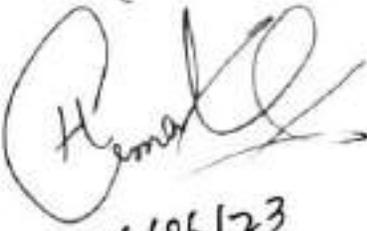
Status of Pollution Control Measures found during the inspection at the site:

S.No.	Description of non- compliance	Observation
1	Whether Jaw crusher was found covered?	<input checked="" type="checkbox"/> Covered / <input type="checkbox"/> Partially Covered / <input type="checkbox"/> Uncovered

		<p><u>all</u> Nos. of Sides were found covered. <u>zero</u> Nos. of Sides were found uncovered. Top was found uncovered / covered</p>												
2.1	Whether granulator or secondary jaw crusher was found covered?	<p>Covered / Partially Covered / Uncovered</p> <p><u>all</u> Nos. of Sides were found covered. <u>zero</u> Nos. of Sides were found uncovered. Top was found uncovered / covered.</p>												
2.2	Whether Vibratory Screen was found covered?	<p>Covered / Partially Covered / Uncovered</p> <p><u>one</u> screen covered and other is non-covered</p> <p>____ Nos. of Sides were found covered. ____ Nos. of Sides were found uncovered. Top was found uncovered / covered</p>												
2.3	Whether Chakki/Dust Machine was found covered?	<p>Covered / Partially Covered / Uncovered</p> <p><u>one</u> Chakki</p> <p><u>three</u> Nos. of Sides were found covered. <u>one</u> Nos. of Sides were found uncovered. Top was found uncovered / covered</p>												
3	Whether mechanical chute was provided with the drop point of dust conveyer?	<p>Yes / No</p>												
4	Whether water storage facility has storage facility of atleast 3000litres?	<p>Yes / No</p>												
5	Whether hard surface path/murum road was provided in the premises?	<p>Yes / No</p>												
6	Whether there is provision of regular cleaning and wetting of the ground within the premises?	<p>Yes / No</p> <p>Flexible pipe, for sprinkling provided? Yes / No</p>												
7	Plantation	<table border="1"> <tr> <td colspan="4">Approx.</td> </tr> <tr> <td>Trees</td> <td>13 Nos.</td> <td>325</td> <td>m²</td> </tr> <tr> <td>Newly Planted Saplings</td> <td>45 Nos.</td> <td>1125</td> <td>m²</td> </tr> </table> <p>Total area covered by plantation = 1450 m²</p>	Approx.				Trees	13 Nos.	325	m ²	Newly Planted Saplings	45 Nos.	1125	m ²
Approx.														
Trees	13 Nos.	325	m ²											
Newly Planted Saplings	45 Nos.	1125	m ²											
8	Whether wind breaking wall is provided?	<p>Yes / No</p> <p>Adequate wind breaking wall provided only two conveyers, not to all. inadequate</p>												
9	Whether boundary of the unit was demarcated?	<p><u>all</u> Nos. of sides were found</p>												

		demarcated	
10	Whether water sprinklers were provided at the strategic locations Jaw Crusher Inlet Outlet Secondary jaw crusher/Granulator Inlet Outlet Outlet of vibratory screen	Yes ✓ / Yes ✓ / Yes ✓ / Yes ✓ / Yes ✓ /	No No No No No
11	Whether Sign Board (including name, address, product and production capacity) is provided?	Yes ✓ /	No

- During inspection, unit was found non-operational. Unit has installed new machinery also.
- Unit has installed inadequate PCM.


 06/06/23
 JEE.

Davita
 06/06/23
 Ro, nagaur









INSPECTION REPORT

(Under Section 24 of the Air Act, 1981 and Under Section 10 of EP Act, 1986)

1	a. Name of the Industry	M/s Ganpati Stone Crushing Industries (Unit ID- 450)
	b. Address of the Industry	Khasra No- 653/404 Village- Randhisar Tehsil- Sujangarh District- Churu <i>(Con. area: 2529m²)</i>
	c. E-mail	-
	d. Mobile	9928194501
	e. Telephone	-
2	Date of Inspection	06/06/2023
3	Type of Industry	Stone Crushing unit
4	Nature of Industry	Air Polluting
5	Size of Industry: Large/ Medium/ Small	Small
6	Category of Industry: Red/ Orange/ Green/ Others	Orange
7	Status of Operation during inspection: Operational/ Non-operational/ Closed/ Any other	Operational <input checked="" type="checkbox"/> / Non-Operational
8	Status of consent under Air Act, 1981	CTO was issued to the unit for the production capacity of 200 TPD which is valid till 31/12/2031.

Details of Plant & Machinery: -

S. No.	Machinery	Description
1	Jaw Crusher	Primary Jaw Crusher- 0/ Secondary Jaw Crusher- Nil Bajri/ Dust Plant- 0/
2	Vibratory Screen	01, Yes
3	Source of water	Water Tankers / Borewell
4	DG set (if any)	Yes / No <input checked="" type="checkbox"/> If Yes, then capacity KVA

Status of Pollution Control Measures found during the inspection at the site:

S.No.	Description of non- compliance	Observation
1	Whether Jaw crusher was found covered?	Covered <input checked="" type="checkbox"/> / Partially Covered / Uncovered <i>All</i> Nos. of Sides were found covered.

		Zero Nos. of Sides were found uncovered. Top was found uncovered / covered.						
2.1	Whether granulator or secondary jaw crusher was found covered?	Covered / Partially Covered / Uncovered All Nos. of Sides were found covered. Nil Nos. of Sides were found uncovered. Top was found uncovered / covered.						
2.2	Whether Vibratory Screen was found covered?	Covered / Partially Covered / Uncovered All Nos. of Sides were found covered. Nil Nos. of Sides were found uncovered. Top was found uncovered / covered.						
2.3	Whether Chakki/Dust Machine was found covered?	Covered / Partially Covered / Uncovered All Nos. of Sides were found covered. Nil Nos. of Sides were found uncovered. Top was found uncovered / covered.						
3	Whether mechanical chute was provided with the drop point of dust conveyor?	Yes <input checked="" type="checkbox"/> / No						
4	Whether water storage facility has storage facility of atleast 3000litres?	Yes <input checked="" type="checkbox"/> / No						
5	Whether hard surface path/muroom road was provided in the premises?	Yes <input checked="" type="checkbox"/> / No						
6	Whether there is provision of regular cleaning and wetting of the ground within the premises?	Yes <input checked="" type="checkbox"/> / No Flexible pipe for sprinkling provided? Yes <input checked="" type="checkbox"/> / No						
7	Plantation	Approx. <table border="1"> <tr> <td>Trees</td> <td>15 Nos.</td> <td>375 m²</td> </tr> <tr> <td>Newly Planted Saplings</td> <td>50 Nos.</td> <td>1250 m²</td> </tr> </table> Add remark 1625m ²	Trees	15 Nos.	375 m ²	Newly Planted Saplings	50 Nos.	1250 m ²
Trees	15 Nos.	375 m ²						
Newly Planted Saplings	50 Nos.	1250 m ²						
8	Whether wind breaking wall is provided?	Yes <input checked="" type="checkbox"/> / No						
9	Whether boundary of the unit was demarcated?	<u>All</u> Nos. of sides were found demarcated						

10	Whether water sprinklers were provided at the strategic locations: Jaw Crusher Inlet Outlet Secondary jaw crusher/Granulator Inlet Outlet Outlet of vibratory screen	Yes ✓ / Yes ✓ / Yes ✓ / Yes ✓ / Yes ✓ /	No No No No No
11	Whether Sign Board (including name, address, product and production capacity) is provided?	Yes ✓ /	No

- during inspection, unit was found non-operational.

H. J. J.
06/06/23
JGG

Nurita
08/08/23
Ro, Nagal

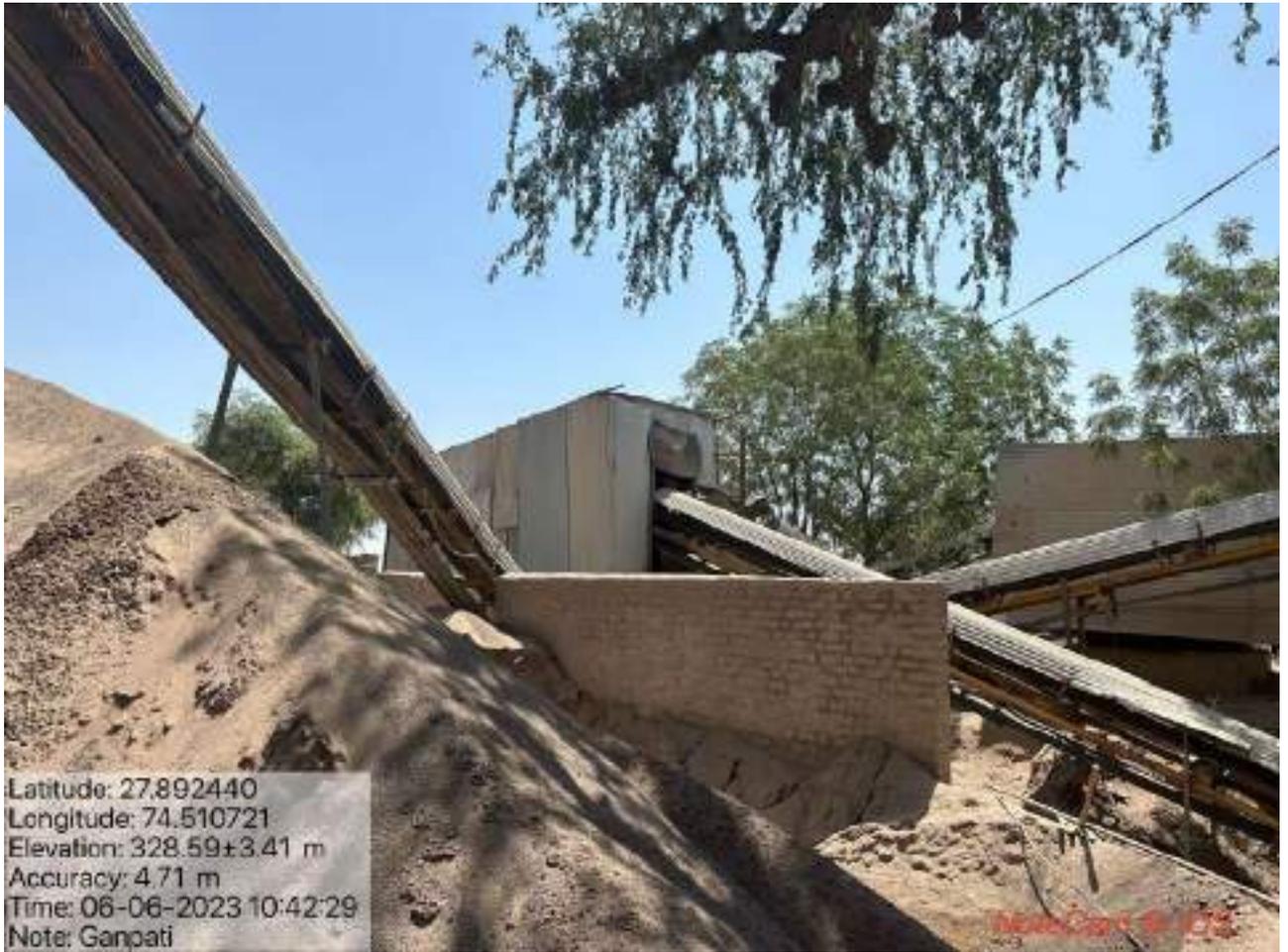




Latitude: 27.892415
Longitude: 74.510665
Elevation: 328.70±61.41 m
Accuracy: 27.20 m
Time: 06-06-2023 10:42:09
Note: Ganpati



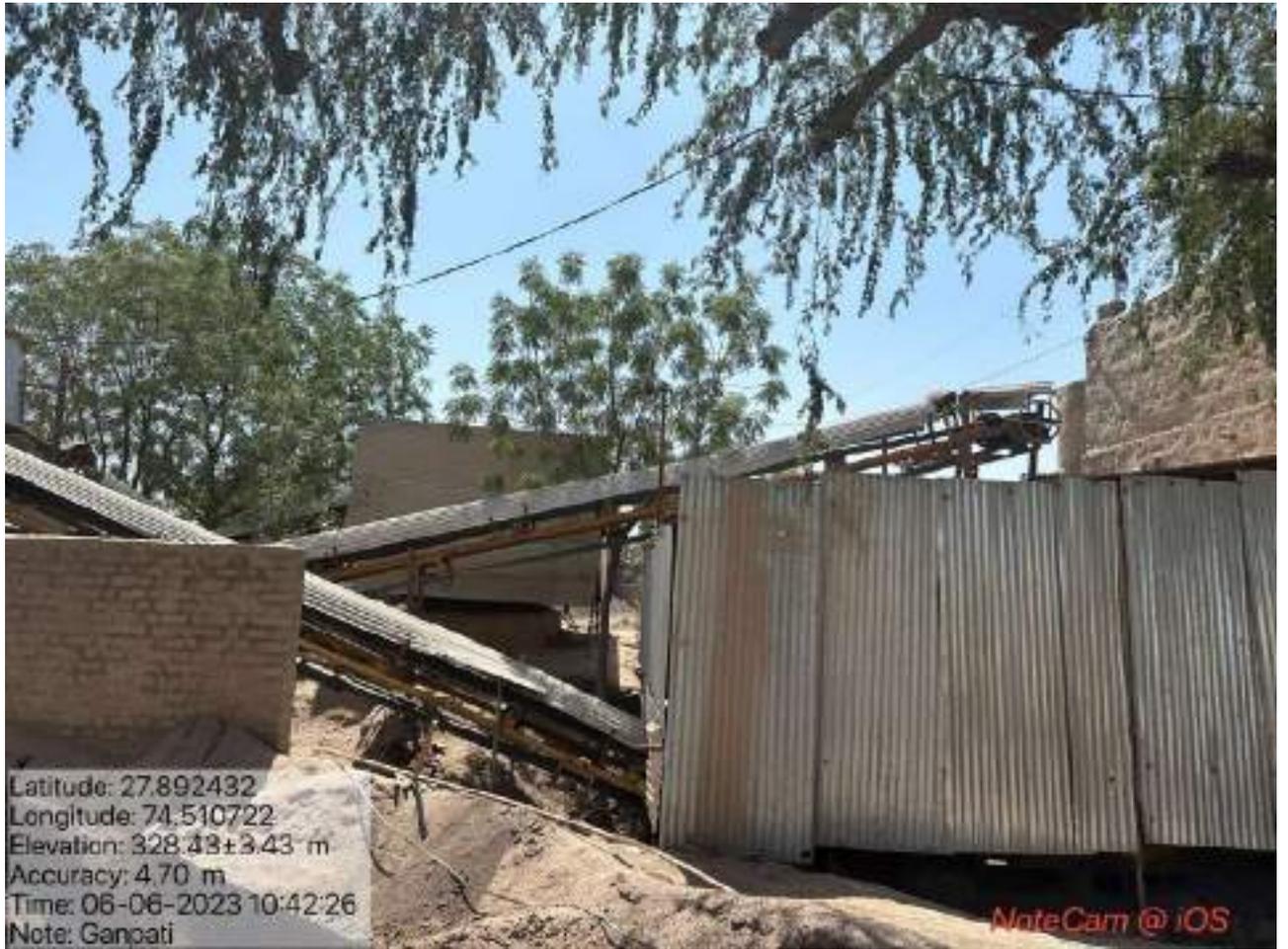
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Longitude: 74.510401
Elevation: 398.01±165.96 m
Accuracy: 72.59 m
Time: 06-06-2023 10:43:44
Note: Ganpati











INSPECTION REPORT

(Under Section 24 of the Air Act, 1981 and Under Section 10 of EP Act, 1986)

1	a. Name of the Industry	M/s Godara Stone Crusher (Unit ID- 20609)
	b. Address of the Industry	Khasra No. 751/615 Village- Randhisar Tehsil- Sujangarh District- Churu (Land Conv. = 1000 sq)
	c. E-mail	-
	d. Mobile	978440148
	e. Telephone	-
2	Date of Inspection	06/06/2023
3	Type of Industry	Stone Crushing unit
4	Nature of Industry	Air Polluting
5	Size of Industry: Large/ Medium/ Small	Small
6	Category of Industry: Red/ Orange/ Green/ Others	Orange
7	Status of Operation during inspection: Operational/ Non-operational/ Closed/ Any other	<input checked="" type="checkbox"/> Operational / <input type="checkbox"/> Non-Operational
8	Status of consent under Air-Act, 1981	<u>CTO was issued for the production capacity of 200 TPD stone grit which is valid till 31/10/2033.</u>

Details of Plant & Machinery: -

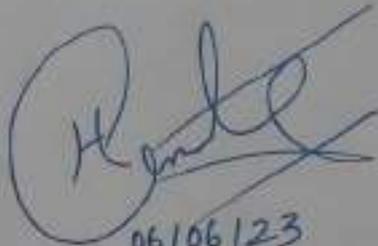
S. No.	Machinery	Description
1	Jaw Crusher	Primary Jaw Crusher- 01 Secondary Jaw Crusher- 01 Bajri/ Dust Plant- <i>dismantled</i>
2	Vibratory Screen	<i>0, yes</i>
3	Source of water	Water Tankers <input checked="" type="checkbox"/> Borewell
4	DG set (if any)	<input checked="" type="checkbox"/> Yes <input type="checkbox"/> No If Yes, then capacity _____ KVA

Status of Pollution Control Measures found during the inspection at the site:

S.No.	Description of non-compliance	Observation
1	Whether Jaw crusher was found covered?	<input checked="" type="checkbox"/> Covered / <input type="checkbox"/> Partially Covered / <input type="checkbox"/> Uncovered

	<p><u>04</u> Nos. of Sides were found covered. <u>00</u> Nos. of Sides were found uncovered. Top was found uncovered / <input checked="" type="checkbox"/> covered.</p>						
Whether granulator or secondary jaw crusher was found covered?	<p>Covered / Partially Covered / Uncovered</p> <p><u>04</u> Nos. of Sides were found covered. <u>00</u> Nos. of Sides were found uncovered. Top was found uncovered / <input checked="" type="checkbox"/> covered.</p>						
Whether Vibratory Screen was found covered?	<p>Covered / Partially Covered / Uncovered</p> <p><u>04</u> Nos. of Sides were found covered. <u>00</u> Nos. of Sides were found uncovered. Top was found uncovered / <input checked="" type="checkbox"/> covered.</p>						
Whether Chakki/Dust Machine was found covered?	<p>Covered / Partially Covered / Uncovered</p> <p style="text-align: center;">NA</p> <p>____ Nos. of Sides were found covered. ____ Nos. of Sides were found uncovered. Top was found uncovered / <input checked="" type="checkbox"/> covered.</p>						
Whether mechanical chute was provided with the drop point of dust conveyer?	<p><input checked="" type="checkbox"/> Yes / <input type="checkbox"/> No</p>						
Whether water storage facility has storage facility of atleast 3000litres?	<p><input checked="" type="checkbox"/> Yes / <input type="checkbox"/> No</p>						
Whether hard surface path/muroom road was provided in the premises?	<p><input checked="" type="checkbox"/> Yes / <input type="checkbox"/> No</p>						
Whether there is provision of regular cleaning and wetting of the ground within the premises?	<p><input checked="" type="checkbox"/> Yes / <input type="checkbox"/> No</p> <p>Flexible pipe for sprinkling provided? <input checked="" type="checkbox"/> Yes / <input type="checkbox"/> No</p>						
Plantation	<p>Approx.</p> <table border="1"> <tr> <td>Trees</td> <td><u>14</u> Nos.</td> <td><u>350</u> m²</td> </tr> <tr> <td>Newly Planted Saplings</td> <td><u>45</u> Nos.</td> <td><u>1125</u> m²</td> </tr> </table> <p>Total area covered by plantation = <u>1475</u> m² Adequate</p>	Trees	<u>14</u> Nos.	<u>350</u> m ²	Newly Planted Saplings	<u>45</u> Nos.	<u>1125</u> m ²
Trees	<u>14</u> Nos.	<u>350</u> m ²					
Newly Planted Saplings	<u>45</u> Nos.	<u>1125</u> m ²					
Whether wind breaking wall is provided?	<p><input checked="" type="checkbox"/> Yes / <input type="checkbox"/> No</p>						

9	Whether boundary of the unit was demarcated?	<u>04</u> Nos. of sides were found demarcated	
10	Whether water sprinklers were provided at the strategic locations: Jaw Crusher Inlet Outlet Secondary jaw crusher/Granulator Inlet Outlet Outlet of vibratory screen	Yes / Yes / Yes / Yes / Yes /	No No No No No
11	Whether Sign Board (including name, address, product and production capacity) is provided?	Yes <input checked="" type="checkbox"/> No	


 06/06/23
JEE

Navita
 06/06/23
 Ro, Nagaur

1486
Godara Stone Crusher

137



1487
Godara Stone Crusher

138



1488
Godara Stone Crusher

139



Godara Stone Crusher

INSPECTION REPORT

(Under Section 24 of the Air Act, 1981 and Under Section 10 of EP Act, 1986)

1	a. Name of the Industry	M/s Gurukripa Stone Crusher (Unit ID- 80963)
	b. Address of the Industry	Khairi No. 29 Village- Randhisar (Land Conv. = 16440m ²) Tehsil- Sujangarh District- Churu
	c. E-mail	-
	d. Mobile	9982618489
	e. Telephone	-
2	Date of Inspection	06/06/2023
3	Type of Industry	Stone Crushing unit
4	Nature of Industry	Air Polluting
5	Size of Industry: Large/ Medium/ Small	Small
6	Category of Industry: Red/ Orange/ Green/ Others	Orange
7	Status of Operation during inspection: Operational/ Non-operational/ Closed/ Any other	Operational / Non-Operational
8	Status of consent under Air Act, 1981	<u>CTO was issued for the production capacity of 850 TPD stone grit which is valid till 31/08/2032.</u>

Details of Plant & Machinery: -

S. No.	Machinery	Description
1	Jaw Crusher	Primary Jaw Crusher- 01 Secondary Jaw Crusher- 02 Bajri/ Dust Plant- 02
2	Vibratory Screen	
3	Source of water	Water Tankers / Borewell
4	DG set (if any)	Yes / No If Yes, then capacity KVA

Status of Pollution Control Measures found during the inspection at the site:

S.No.	Description of non- compliance	Observation
1	Whether Jaw crusher was found covered?	Covered / Partially Covered / Uncovered

		<u>04</u> Nos. of Sides were found covered. <u>012</u> Nos. of Sides were found uncovered. Top was found <u>uncovered</u> / <u>covered</u> .						
2.1	Whether granulator or secondary jaw crusher was found covered?	Covered / Partially Covered / Uncovered <u>04</u> Nos. of Sides were found covered. <u>00</u> Nos. of Sides were found uncovered. Top was found <u>uncovered</u> / <u>covered</u> .						
2.2	Whether Vibratory Screen was found covered?	Covered / Partially Covered / Uncovered <u>04</u> Nos. of Sides were found covered. <u>00</u> Nos. of Sides were found uncovered. Top was found <u>uncovered</u> / <u>covered</u> .						
2.3	Whether Chakki/Dust Machine was found covered?	Covered / Partially Covered / Uncovered <u>04</u> Nos. of Sides were found covered. <u>00</u> Nos. of Sides were found uncovered. Top was found <u>uncovered</u> / <u>covered</u> .						
3	Whether mechanical chute was provided with the drop point of dust conveyor?	Yes / No <input checked="" type="checkbox"/> / <input type="checkbox"/>						
4	Whether water storage facility has storage facility of atleast 3000litres?	Yes / No <input checked="" type="checkbox"/> / <input type="checkbox"/>						
5	Whether hard surface path/muroom road was provided in the premises?	Yes / No <input checked="" type="checkbox"/> / <input type="checkbox"/>						
6	Whether there is provision of regular cleaning and wetting of the ground within the premises?	Yes / No Flexible pipe for sprinkling provided? <input checked="" type="checkbox"/> / <input type="checkbox"/> No						
7	Plantation	Approx. <table border="1"> <tbody> <tr> <td>Trees</td> <td><u>35</u> Nos.</td> <td><u>875</u> m²</td> </tr> <tr> <td>Newly Planted Saplings</td> <td><u>250</u> Nos.</td> <td><u>6250</u> m²</td> </tr> </tbody> </table> Total area covered by plantation = <u>7125 m²</u> <u>Adequate</u>	Trees	<u>35</u> Nos.	<u>875</u> m ²	Newly Planted Saplings	<u>250</u> Nos.	<u>6250</u> m ²
Trees	<u>35</u> Nos.	<u>875</u> m ²						
Newly Planted Saplings	<u>250</u> Nos.	<u>6250</u> m ²						
8	Whether wind breaking wall is provided?	Yes / No <input checked="" type="checkbox"/> / <input type="checkbox"/>						

9	Whether boundary of the unit was demarcated?	04 Nos. of sides were found demarcated	
10	Whether water sprinklers were provided at the strategic locations		
	Jaw Crusher	Yes /	No /
	Inlet	Yes /	No /
	Outlet	Yes /	No /
	Secondary jaw crusher/Circulator	Yes /	No /
	Inlet	Yes /	No /
	Outlet	Yes /	No /
	Outlet of vibratory screen	Yes /	No /
11	Whether Sign Board (including name, address, product and production capacity) is provided?	Yes /	No /

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INSPECTION REPORT

(Under Section 24 of the Air Act, 1981 and Under Section 10 of EP Act, 1986)

1	a. Name of the Industry	M/s Hari Om Grit Udyog (Unit ID- 44113)
	b. Address of the Industry	Khasra No. 922/919 Village- Randhisar (Land Conv. = 9000m ²) Tehsil- Sujangarh District- Churu
	c. E-mail	-
	d. Mobile	9982499834
	e. Telephone	-
2	Date of Inspection	06/06/2023
3	Type of Industry	Stone Crushing unit
4	Nature of Industry	Air Polluting
5	Size of Industry: Large/ Medium/ Small	Small
6	Category of Industry: Red/ Orange/ Green/ Others	Orange
7	Status of Operation during inspection: Operational/ Non-operational/ Closed/ Any other	Operational ✓ / Non-Operational
8	Status of consent under Air Act, 1981	<u>CTO was issued for the production capacity of 800 TPD stone grit which is valid till 31/12/2032.</u>

Details of Plant & Machinery: -

S. No.	Machinery	Description
1	Jaw Crusher	Primary Jaw Crusher- 02 Secondary Jaw Crusher-02 Bajri/ Dust Plant- Nil
2	Vibratory Screen	01, Yes
3	Source of water	Water Tankers / Borewell ✓
4	DG set (if any)	Yes / No ✓ If Yes, then capacity KVA

Status of Pollution Control Measures found during the inspection at the site:

S.No.	Description of non-compliance	Observation
1	Whether Jaw crusher was found covered?	Covered ✓ / -Partially-Covered / Uncovered

		<u>04</u> Nos. of Sides were found covered. <u>00</u> Nos. of Sides were found uncovered. Top was found uncovered / <input checked="" type="checkbox"/> covered.										
2.1	Whether granulator or secondary jaw crusher was found covered?	Covered / Partially Covered / Uncovered <u>04</u> Nos. of Sides were found covered. <u>00</u> Nos. of Sides were found uncovered. Top was found uncovered / <input checked="" type="checkbox"/> covered.										
2.2	Whether Vibratory Screen was found covered?	Covered / Partially Covered / Uncovered <u>04</u> Nos. of Sides were found covered. <u>00</u> Nos. of Sides were found uncovered. Top was found uncovered / <input checked="" type="checkbox"/> covered.										
2.3	Whether Chakki/Dust Machine was found covered?	Covered / Partially Covered / Uncovered NA _____ Nos. of Sides were found covered. _____ Nos. of Sides were found uncovered. Top was found uncovered / <input checked="" type="checkbox"/> covered.										
3	Whether mechanical chute was provided with the drop point of dust conveyer?	Yes <input checked="" type="checkbox"/> / No										
4	Whether water storage facility has storage facility of atleast 3000litres?	Yes <input checked="" type="checkbox"/> / No										
5	Whether hard surface path/muroom road was provided in the premises?	Yes <input checked="" type="checkbox"/> / No										
6	Whether there is provision of regular cleaning and wetting of the ground within the premises?	Yes <input checked="" type="checkbox"/> / No Flexible pipe for sprinkling provided? Yes <input checked="" type="checkbox"/> / No										
7	Plantation	Approx. <table border="1"> <tbody> <tr> <td>Trees</td> <td><u>20</u></td> <td>Nos.</td> <td><u>500</u></td> <td>m²</td> </tr> <tr> <td>Newly Planted Saplings</td> <td><u>100</u></td> <td>Nos.</td> <td><u>2500</u></td> <td>m²</td> </tr> </tbody> </table> Total area covered by plantation <u>3000</u> m ²	Trees	<u>20</u>	Nos.	<u>500</u>	m ²	Newly Planted Saplings	<u>100</u>	Nos.	<u>2500</u>	m ²
Trees	<u>20</u>	Nos.	<u>500</u>	m ²								
Newly Planted Saplings	<u>100</u>	Nos.	<u>2500</u>	m ²								
8	Whether wind breaking wall is provided?	Yes <input checked="" type="checkbox"/> / No <input checked="" type="checkbox"/> Adequate										

9	Whether boundary of the unit was demarcated?	⁰⁴ Nos. of sides were found demarcated	
10	Whether water sprinklers were provided at the strategic locations: Jaw Crusher Inlet Outlet Secondary jaw crusher/Granulator Inlet Outlet Outlet of vibratory screen	Yes / Yes / Yes / Yes / Yes /	No No No No No
11	Whether Sign Board (including name, address, product and production capacity) is provided?	Yes	No


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Latitude: 27.896242
Longitude: 74.499581
Elevation: 342.58±12 m
Accuracy: 2.3 m
Time: 06-06-2023 16:07
Note: hari grit

Powered by Notepan



Latitude: 27.895763
Longitude: 74.500398
Elevation: 348.48±10 m
Accuracy: 3.0 m
Time: 06-06-2023 16:11
Note: hari grit

Powered by Notepan



Latitude: 27.896265
Longitude: 74.499801
Elevation: 341.48±14 m
Accuracy: 2.2 m
Time: 06-06-2023 16:06
Note: hari grit

Powered by NoteCam



Latitude: 27.896256
Longitude: 74.500121
Elevation: 350.68±17 m
Accuracy: 9.0 m
Time: 06-06-2023 16:09
Note: hari grit

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Disconnection**INSPECTION REPORT**

(Under Section 24 of the Air Act, 1981 and Under Section 10 of EP Act, 1986)

1	a. Name of the Industry	M/s Hari Om Stone Crusher (Unit ID- 36709)
	b. Address of the Industry	Khasra No. 901/894 Village- Randhisar Tehsil- Sujangarh District- Churu <i>(Land conv. - 5420 m²)</i>
	c. E-mail	-
	d. Mobile	9982499834
	e. Telephone	-
2	Date of Inspection	06/06/2023
3	Type of Industry	Stone Crushing unit
4	Nature of Industry	Air Polluting
5	Size of Industry: Large/ Medium/ Small	Small
6	Category of Industry: Red/ Orange/ Green/ Others	Orange
7	Status of Operation during inspection: Operational/ Non-operational/ Closed/ Any other	Operational / <input checked="" type="checkbox"/> Non-Operational
8	Status of consent under Air Act, 1981	<u>CTO was issued for the production capacity of 450 TPD stone grit which is valid till 31/10/2031.</u>

Details of Plant & Machinery: -

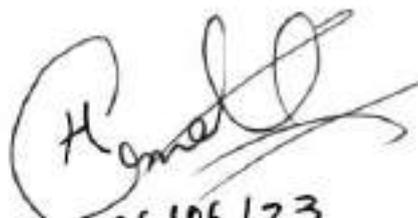
S. No.	Machinery	Description
1	Jaw Crusher	Primary Jaw Crusher- <input checked="" type="checkbox"/> Secondary Jaw Crusher- <input checked="" type="checkbox"/> Bajri/ Dust Plant- <input checked="" type="checkbox"/>
2	Vibratory Screen	<input checked="" type="checkbox"/> Yes
3	Source of water	Water Tankers <input checked="" type="checkbox"/> Borewell
4	DG set (if any)	Yes / <input checked="" type="checkbox"/> No If Yes, then capacity _____ KVA

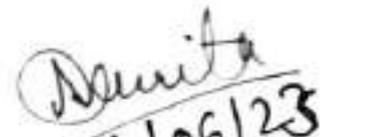
Status of Pollution Control Measures found during the inspection at the site:

S.No.	Description of non- compliance	Observation
1	Whether Jaw crusher was found covered?	<input checked="" type="checkbox"/> Covered / <input checked="" type="checkbox"/> Partially Covered / <input type="checkbox"/> Uncovered

		04 Nos. of Sides were found covered. 00 Nos. of Sides were found uncovered. Top was found uncovered / covered.										
2.1	Whether granulator or secondary jaw crusher was found covered?	Covered / Partially Covered / Uncovered 04 Nos. of Sides were found covered. <i>JNA</i> 00 Nos. of Sides were found uncovered. Top was found uncovered / covered.										
2.2	Whether Vibratory Screen was found covered?	Covered / Partially Covered / Uncovered 04 Nos. of Sides were found covered. 00 Nos. of Sides were found uncovered. Top was found uncovered / covered.										
2.3	Whether Chakki/Dust Machine was found covered?	Covered / Partially Covered / Uncovered 04 Nos. of Sides were found covered. 00 Nos. of Sides were found uncovered. Top was found uncovered / covered.										
3	Whether mechanical chute was provided with the drop point of dust conveyer?	Yes / No										
4	Whether water storage facility has storage facility of atleast 3000litres?	Yes / No										
5	Whether hard surface path/muroom road was provided in the premises?	Yes / No										
6	Whether there is provision of regular cleaning and wetting of the ground within the premises?	Yes / No Flexible pipe for sprinkling provided? Yes / No										
7	Plantation	Approx. <table border="1"> <tbody> <tr> <td>Trees</td> <td>5</td> <td>Nos.</td> <td>125</td> <td>m²</td> </tr> <tr> <td>Newly Planted Saplings</td> <td>60</td> <td>Nos.</td> <td>1500</td> <td>m²</td> </tr> </tbody> </table> Total area covered by plantation = 1625	Trees	5	Nos.	125	m ²	Newly Planted Saplings	60	Nos.	1500	m ²
Trees	5	Nos.	125	m ²								
Newly Planted Saplings	60	Nos.	1500	m ²								
8	Whether wind breaking wall is provided?	Yes / No <i>Inadequate</i>										

9	Whether boundary of the unit was demarcated?	04 Nos. of sides were found demarcated		
10	Whether water sprinklers were provided at the strategic locations: Jaw Crusher Inlet Outlet Secondary jaw crusher/Granulator Inlet Outlet Outlet of vibratory screen	Yes / Yes / Yes / Yes / Yes /	/ / / / /	No No No No No
11	Whether Sign Board (including name, address, product and production capacity) is provided? ✓	Yes	/	No


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• Hari Om Stone Crusher
16-12-22

VNL Form No. S-5

Slk No. 01

New No. SOP. F-9

Page No. 089

JODHPUR VIDHYUT VITRAN NIGAM LTD.

Office: Assistant Engineer (O&M) Jd. V.V. Nigam Ltd., GHAPAR

DISCONNECTION ORDER

Date: 26/12/22

Consumer's Name: Hari Om Stone Crusher
 Address: Ranchisar
 Service No.: Account No. 9008-0001
 Advice to Jen: Ch. Ranchisar

Please Change Meter on premises of the above consumer due to and report as under:-
 OLS Amt not paid.

A.En. IARO

REPORT

Meter No.	Make	Constant	Amps.	Volts	Phase	Fuse Size	Reading
Meter Removed	3132387				SC	30A	525830
					BP		525830 kWh 523375 kWh 304 kWh 0.66 pA 525446 kWh 52343 kWh 41.96 kWh 0.79 pA

T. Ratio P.T. Ratio Multiplying Factor 0.79 pA

Compliance Date: 26/12/22
 Note: Disconnect from pole
 Note: Cable 5mm² 6mm² 7mm²

Junior En. Sign

Employee Sign.













INSPECTION REPORT

(Under Section 24 of the Air Act, 1981 and Under Section 10 of EP Act, 1986)

1	a. Name of the Industry	M/s Harsawal Stone Crushing Industries (Unit ID- 28059)
	b. Address of the Industry	Khasra No. 324 Village- Randhisar Tehsil- Sujangarh District- Churu (Land Conv. = 2000 m ²)
	c. E-mail	-
	d. Mobile	9414085239
	e. Telephone	-
2	Date of Inspection	06/06/2023
3	Type of Industry	Stone Crushing unit
4	Nature of Industry	Air Polluting
5	Size of Industry: Large/ Medium/ Small	Small
6	Category of Industry: Red/ Orange/ Green/ Others	Orange
7	Status of Operation during inspection: Operational/ Non-operational/ Closed/ Any other	Operational / Non-Operational
8	Status of consent under Air Act, 1981	<u>CTO was issued for the production capacity of 560 TPD stone grit which is valid till 30/08/2032.</u>

Details of Plant & Machinery: -

S. No.	Machinery	Description
1	Jaw Crusher	Primary Jaw Crusher- 02 Secondary Jaw Crusher- 01 Bajri/ Dust Plant- NIL
2	Vibratory Screen	01, Yes
3	Source of water	Water Tankers 1 / Borewell
4	DG set (if any)	Yes / No If Yes, then capacity KVA

Status of Pollution Control Measures found during the inspection at the site:

No.	Description of non-compliance	Observation
	Whether Jaw crusher was found covered?	Covered / Partially Covered / Uncovered

	<p><u>04</u> Nos. of Sides were found covered. <u>00</u> Nos. of Sides were found uncovered. Top was found uncovered / <input checked="" type="checkbox"/> covered.</p>						
Whether granulator or secondary jaw crusher was found covered?	<p><input checked="" type="checkbox"/> Covered / <input type="checkbox"/> Partially Covered / <input type="checkbox"/> Uncovered</p> <p><u>04</u> Nos. of Sides were found covered. <u>00</u> Nos. of Sides were found uncovered. Top was found uncovered / <input checked="" type="checkbox"/> covered.</p>						
Whether Vibratory Screen was found covered?	<p><input checked="" type="checkbox"/> Covered / <input type="checkbox"/> Partially Covered / <input type="checkbox"/> Uncovered</p> <p><u>04</u> Nos. of Sides were found covered. <u>00</u> Nos. of Sides were found uncovered. Top was found uncovered / <input checked="" type="checkbox"/> covered.</p>						
Whether Chakki/Dust Machine was found covered?	<p><input checked="" type="checkbox"/> Covered / <input type="checkbox"/> Partially Covered / <input type="checkbox"/> Uncovered</p> <p><u>NA</u></p> <p><u> </u> Nos. of Sides were found covered. <u> </u> Nos. of Sides were found uncovered. Top was found uncovered / <input type="checkbox"/> covered.</p>						
Whether mechanical chute was provided with the drop point of dust conveyor?	<p>Yes / No</p> <p><input checked="" type="checkbox"/> Yes / <input type="checkbox"/> No</p>						
Whether water storage facility has storage facility of atleast 3000litres?	<p>Yes / No</p> <p><input checked="" type="checkbox"/> Yes / <input type="checkbox"/> No</p>						
Whether hard surface path/muroom road was provided in the premises?	<p>Yes / No</p> <p><input checked="" type="checkbox"/> Yes / <input type="checkbox"/> No</p>						
Whether there is provision of regular cleaning and wetting of the ground within the premises?	<p>Yes / No</p> <p><input checked="" type="checkbox"/> Yes / <input type="checkbox"/> No</p> <p>Flexible pipe for sprinkling provided? Yes / No</p>						
Plantation	<p>Approx.</p> <table border="1"> <tr> <td>Trees</td> <td>20 Nos.</td> <td>500 m²</td> </tr> <tr> <td>Newly Planted Saplings</td> <td>25 Nos.</td> <td>625 m²</td> </tr> </table> <p>Total area covered by plantation = 1125 m² Adequate</p>	Trees	20 Nos.	500 m ²	Newly Planted Saplings	25 Nos.	625 m ²
Trees	20 Nos.	500 m ²					
Newly Planted Saplings	25 Nos.	625 m ²					
Whether wind breaking wall is provided?	<p>Yes / No</p> <p><input checked="" type="checkbox"/> Yes / <input type="checkbox"/> No</p>						

9	Whether boundary of the unit was demarcated?	<u>03</u> Nos. of sides were found demarcated	
10	Whether water sprinklers were provided at the strategic locations: Jaw Crusher Inlet Outlet Secondary jaw crusher/Granulator Inlet Outlet Outlet of vibratory screen	Yes / Yes / ✓ Yes / Yes / Yes /	No No No No No
11	Whether Sign Board (including name, address, product and production capacity) is provided?	Yes ✓	No

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INSPECTION REPORT

(Under Section 24 of the Air Act, 1981 and Under Section 10 of EP Act, 1986)

1	a. Name of the Industry	M/s J.S.C. Works (Unit ID- 28050)
	b. Address of the Industry	Khasra No. 343 <i>converted area</i> Village- Randhisar = 2542 m ² Tehsil- Sujangarh District- Churu
	c. E-mail	-
	d. Mobile	9413361814
	e. Telephone	-
2	Date of Inspection	06/06/2023
3	Type of Industry	Stone Crushing unit
4	Nature of Industry	Air Polluting
5	Size of Industry: Large/ Medium/ Small	Small
6	Category of Industry: Red/ Orange/ Green/ Others	Orange
7	Status of Operation during inspection: Operational/ Non-operational/ Closed/ Any other	<input checked="" type="checkbox"/> Operational / <input type="checkbox"/> Non-Operational
8	Status of consent under Air Act, 1981	<u>CTO was issued for the production capacity of 200 TPD stone grit which is valid till 31/01/2033.</u>

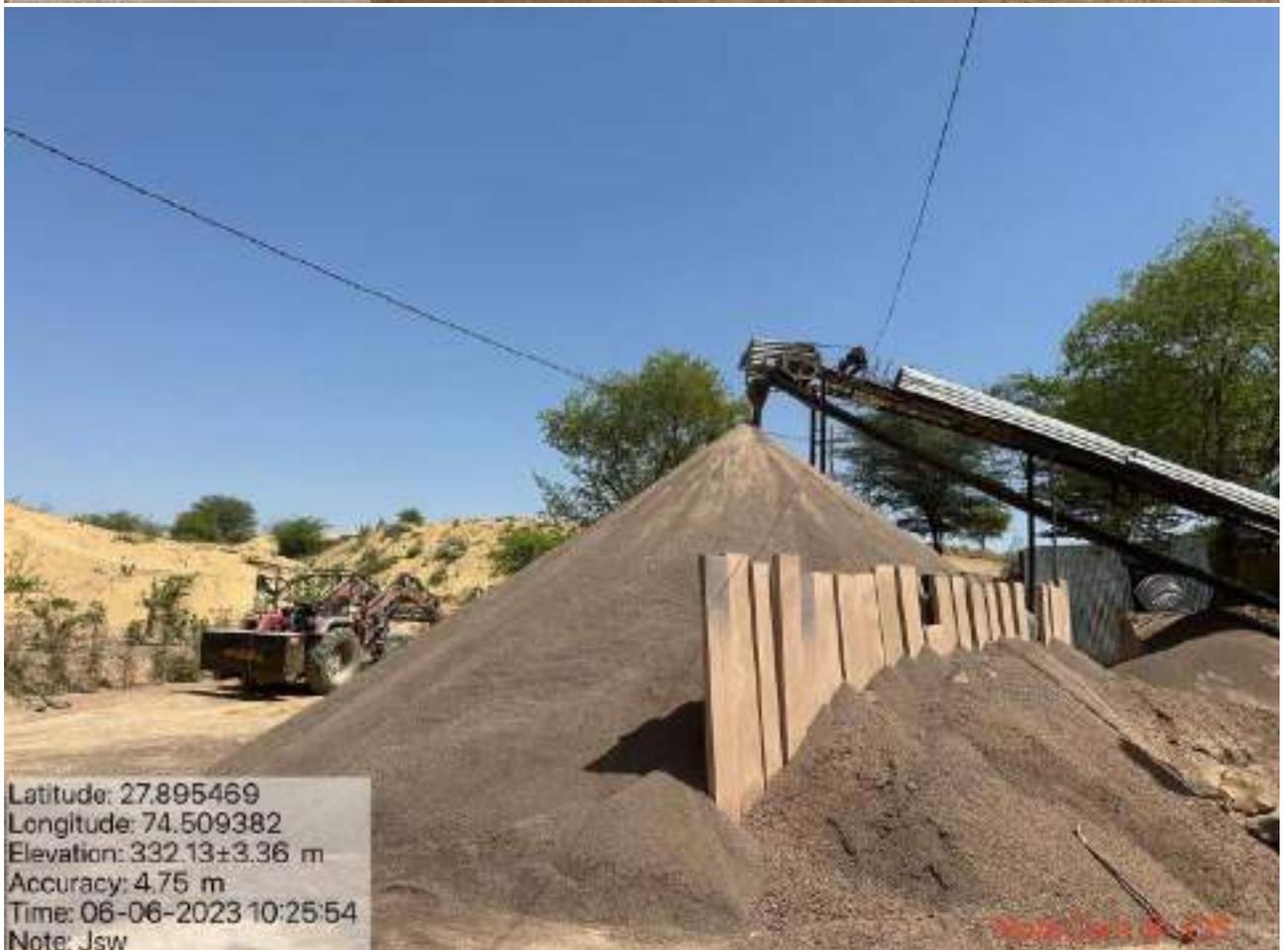
Details of Plant & Machinery: -

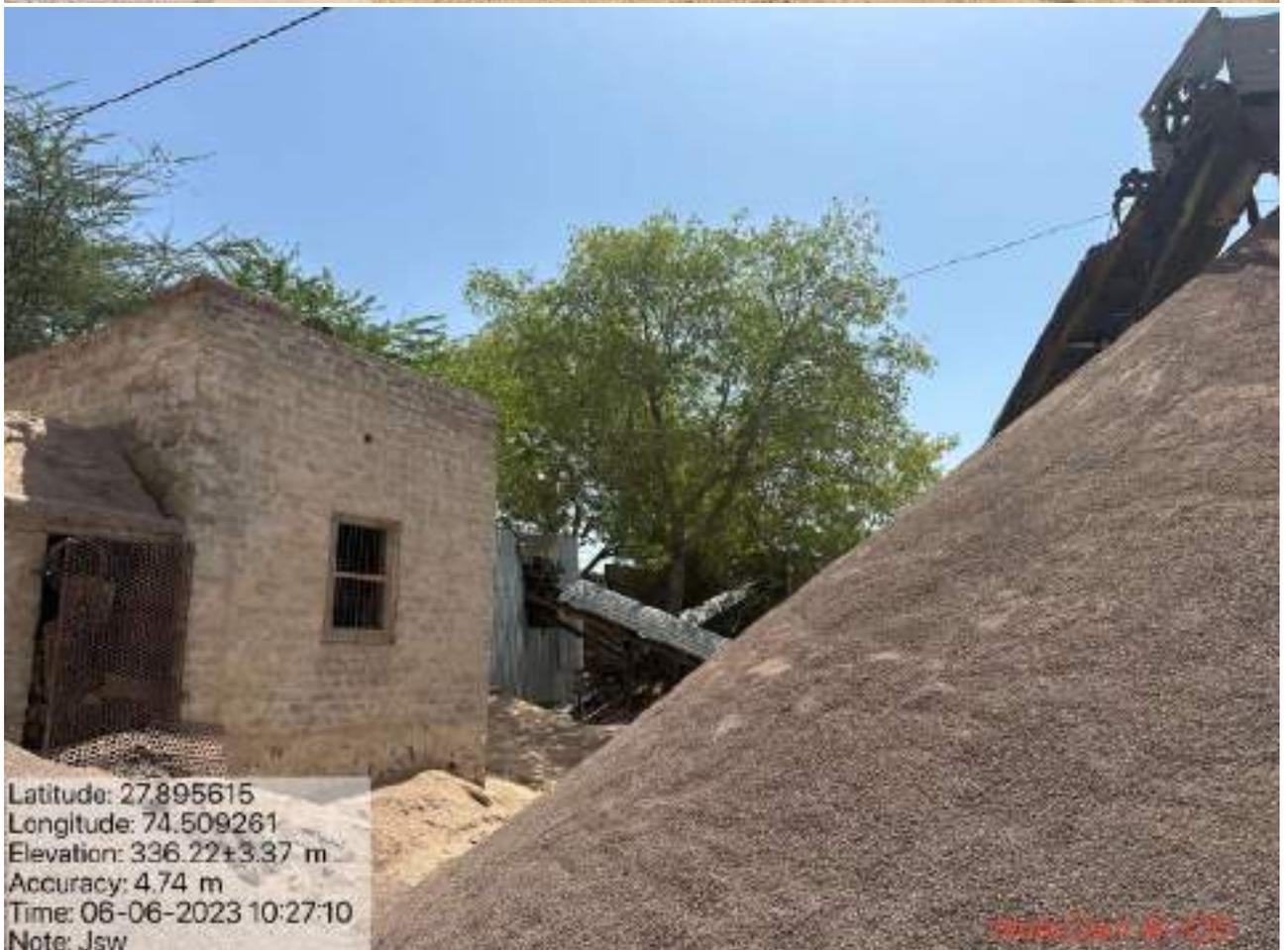
S. No.	Machinery	Description
1	Jaw Crusher	Primary Jaw Crusher- N/A Secondary Jaw Crusher- N/A Bajri/ Dust Plant- N/A
2	Vibratory Screen	<i>01. Yes</i>
3	Source of water	Water Tankers <input checked="" type="checkbox"/> / Borewell
4	DG set (if any)	Yes / No <input checked="" type="checkbox"/> If Yes, then capacity KVA

Status of Pollution Control Measures found during the inspection at the site:

S.No.	Description of non- compliance	Observation
1	Whether Jaw crusher was found covered?	Covered <input checked="" type="checkbox"/> / Partially Covered / Uncovered

		<input type="checkbox"/> Nos. of Sides were found covered. <input type="checkbox"/> Nos. of Sides were found uncovered. Top was found uncovered / covered.							
2.1	Whether granulator or secondary jaw crusher was found covered?	<input checked="" type="checkbox"/> Covered <input type="checkbox"/> Uncovered	<input type="checkbox"/> Partially Covered <input checked="" type="checkbox"/> NA						
2.2	Whether Vibratory Screen was found covered?	<input checked="" type="checkbox"/> Covered <input type="checkbox"/> Uncovered	<input type="checkbox"/> Partially Covered <input checked="" type="checkbox"/> NA <input type="checkbox"/> Nos. of Sides were found covered. <input type="checkbox"/> Nos. of Sides were found uncovered. Top was found uncovered / covered.						
2.3	Whether Chakki/Dust Machine was found covered?	<input checked="" type="checkbox"/> Covered <input type="checkbox"/> Uncovered	<input type="checkbox"/> Partially Covered <input checked="" type="checkbox"/> NA <input type="checkbox"/> Nos. of Sides were found covered. <input type="checkbox"/> Nos. of Sides were found uncovered. Top was found uncovered / covered.						
3	Whether mechanical chute was provided with the drop point of dust conveyor?	<input checked="" type="checkbox"/> Yes	<input type="checkbox"/> No						
4	Whether water storage facility has storage facility of atleast 3000litres?	<input checked="" type="checkbox"/> Yes	<input type="checkbox"/> No						
5	Whether hard surface path/murroom road was provided in the premises?	<input checked="" type="checkbox"/> Yes	<input type="checkbox"/> No						
6	Whether there is provision of regular cleaning and wetting of the ground within the premises?	<input checked="" type="checkbox"/> Yes	<input type="checkbox"/> No Flexible pipe for sprinkling provided? <input checked="" type="checkbox"/> Yes <input type="checkbox"/> No						
7	Plantation	Approx. <table border="1"> <tr> <td>Trees</td> <td>15 Nos.</td> <td>375 m²</td> </tr> <tr> <td>Newly Planted Saplings</td> <td>20 Nos.</td> <td>500 m²</td> </tr> </table> Total area covered by plantation = 875 m ²		Trees	15 Nos.	375 m ²	Newly Planted Saplings	20 Nos.	500 m ²
Trees	15 Nos.	375 m ²							
Newly Planted Saplings	20 Nos.	500 m ²							
8	Whether wind breaking wall is provided?	<input checked="" type="checkbox"/> Yes	<input type="checkbox"/> No Adequate						
9	Whether boundary of the unit was demarcated?	All Nos. of sides were found							







INSPECTION REPORT

(Under Section 24 of the Air Act, 1981 and Under Section 10 of EP Act, 1986)

1	a. Name of the Industry	M/s Jai Jagdamba Stone Crushing Industries (Unit ID- 48277) (Con. Area 577m ²)
	b. Address of the Industry	Khasra No. 344 Village- Randhisar Tehsil- Sujangarh District- Churu
	c. E-mail	-
	d. Mobile	9414086482
	e. Telephone	-
2	Date of Inspection	06/06/23
3	Type of Industry	Stone Crushing unit
4	Nature of Industry	Air Polluting
5	Size of Industry: Large/ Medium/ Small	Small
6	Category of Industry: Red/ Orange/ Green/ Others	Orange
7	Status of Operation during inspection: Operational/ Non-operational/ Closed/ Any other	Operational / <input checked="" type="checkbox"/> Non-Operational
8	Status of consent under Air Act, 1981	<u>CTO was issued for the production capacity of 400 TPD stone grit which is valid till 30/04/2033.</u>

Details of Plant & Machinery: -

S. No.	Machinery	Description
1	Jaw Crusher	Primary Jaw Crusher- 01 Secondary Jaw Crusher- 02 Bajri/ Dust Plant- 01
2	Vibratory Screen	yes
3	Source of water	Water Tankers / <input checked="" type="checkbox"/> Borewell
4	DG set (if any)	Yes / <input checked="" type="checkbox"/> No If Yes, then capacity KVA

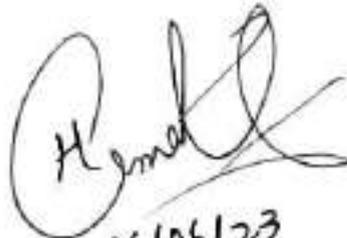
Status of Pollution Control Measures found during the inspection at the site:

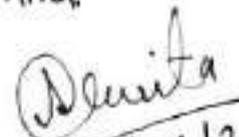
S.No.	Description of non- compliance	Observation
1	Whether Jaw crusher was found covered?	Covered <input checked="" type="checkbox"/> / Partially Covered / Uncovered

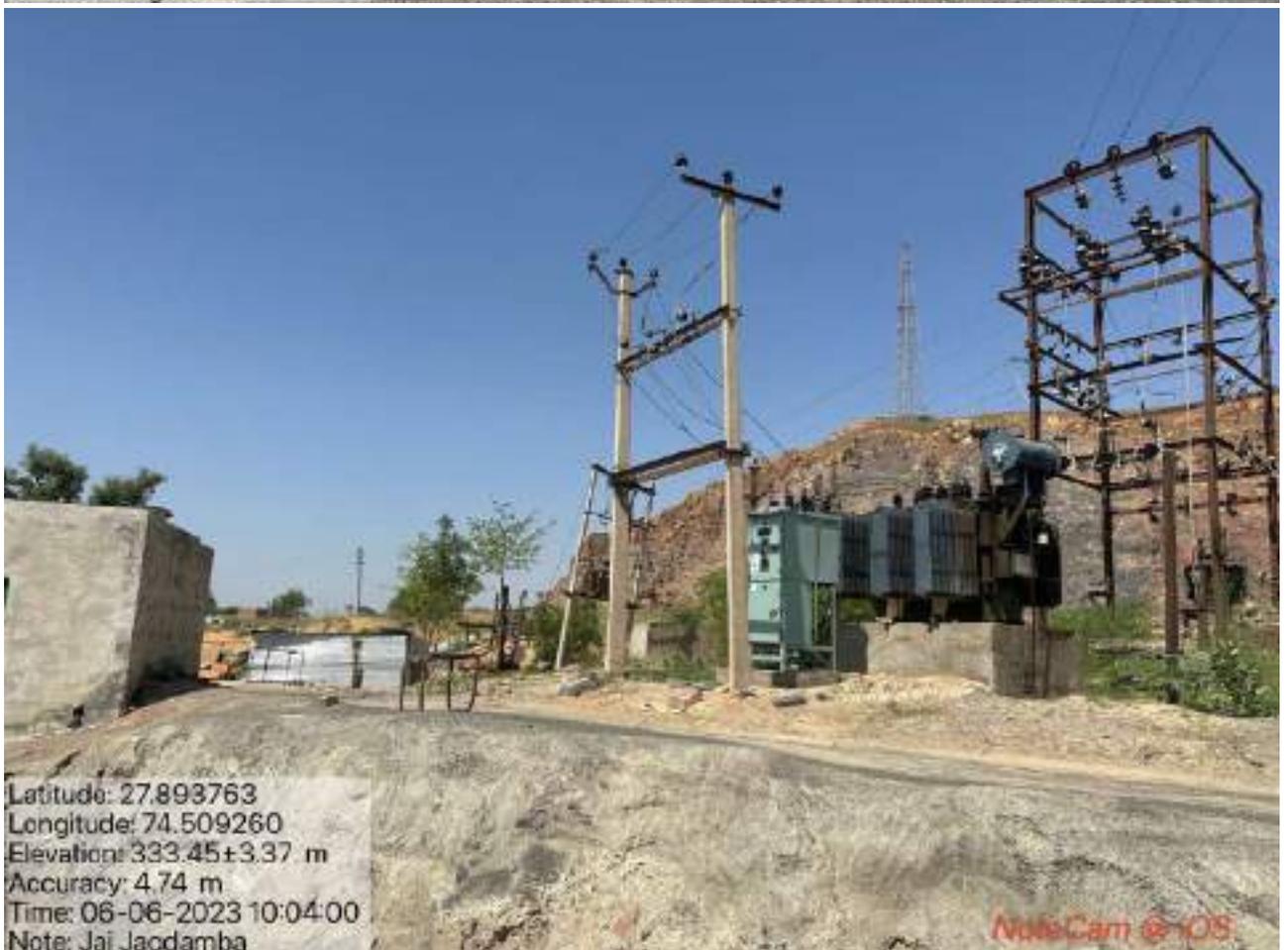
		<u>All</u> Nos. of Sides were found covered. <u>Zero</u> Nos. of Sides were found uncovered. Top was found <u>uncovered</u> / covered.										
2.1	Whether granulator or secondary jaw crusher was found covered?	Covered <input checked="" type="checkbox"/> / Partially Covered / Uncovered <u>All</u> Nos. of Sides were found covered. <u>Zero</u> Nos. of Sides were found uncovered. Top was found <u>uncovered</u> / covered.										
2.2	Whether Vibratory Screen was found covered?	Covered <input checked="" type="checkbox"/> / Partially Covered / Uncovered <u>All</u> Nos. of Sides were found covered. <u>Zero</u> Nos. of Sides were found uncovered. Top was found <u>uncovered</u> / covered.										
2.3	Whether Chakki/Dust Machine was found covered?	Covered / Partially Covered / Uncovered <u>All</u> Nos. of Sides were found covered. <u>Zero</u> Nos. of Sides were found uncovered. Top was found <u>uncovered</u> / covered.										
3	Whether mechanical chute was provided with the drop point of dust conveyer?	Yes <input checked="" type="checkbox"/> / No										
4	Whether water storage facility has storage facility of atleast 3000litres?	Yes <input checked="" type="checkbox"/> / No										
5	Whether hard surface path/muroom road was provided in the premises?	Yes <input checked="" type="checkbox"/> / No										
6	Whether there is provision of regular cleaning and wetting of the ground within the premises?	Yes <input checked="" type="checkbox"/> / No Flexible pipe for sprinkling provided? Yes <input checked="" type="checkbox"/> / No										
7	Plantation	Approx. <table border="1"> <tr> <td>Trees</td> <td>15</td> <td>Nos.</td> <td>375</td> <td>m²</td> </tr> <tr> <td>Newly Planted Saplings</td> <td>40</td> <td>Nos.</td> <td>1000</td> <td>m²</td> </tr> </table> Adequate 1375 m ²	Trees	15	Nos.	375	m ²	Newly Planted Saplings	40	Nos.	1000	m ²
Trees	15	Nos.	375	m ²								
Newly Planted Saplings	40	Nos.	1000	m ²								
8	Whether wind breaking wall is provided?	Yes <input checked="" type="checkbox"/> / No										

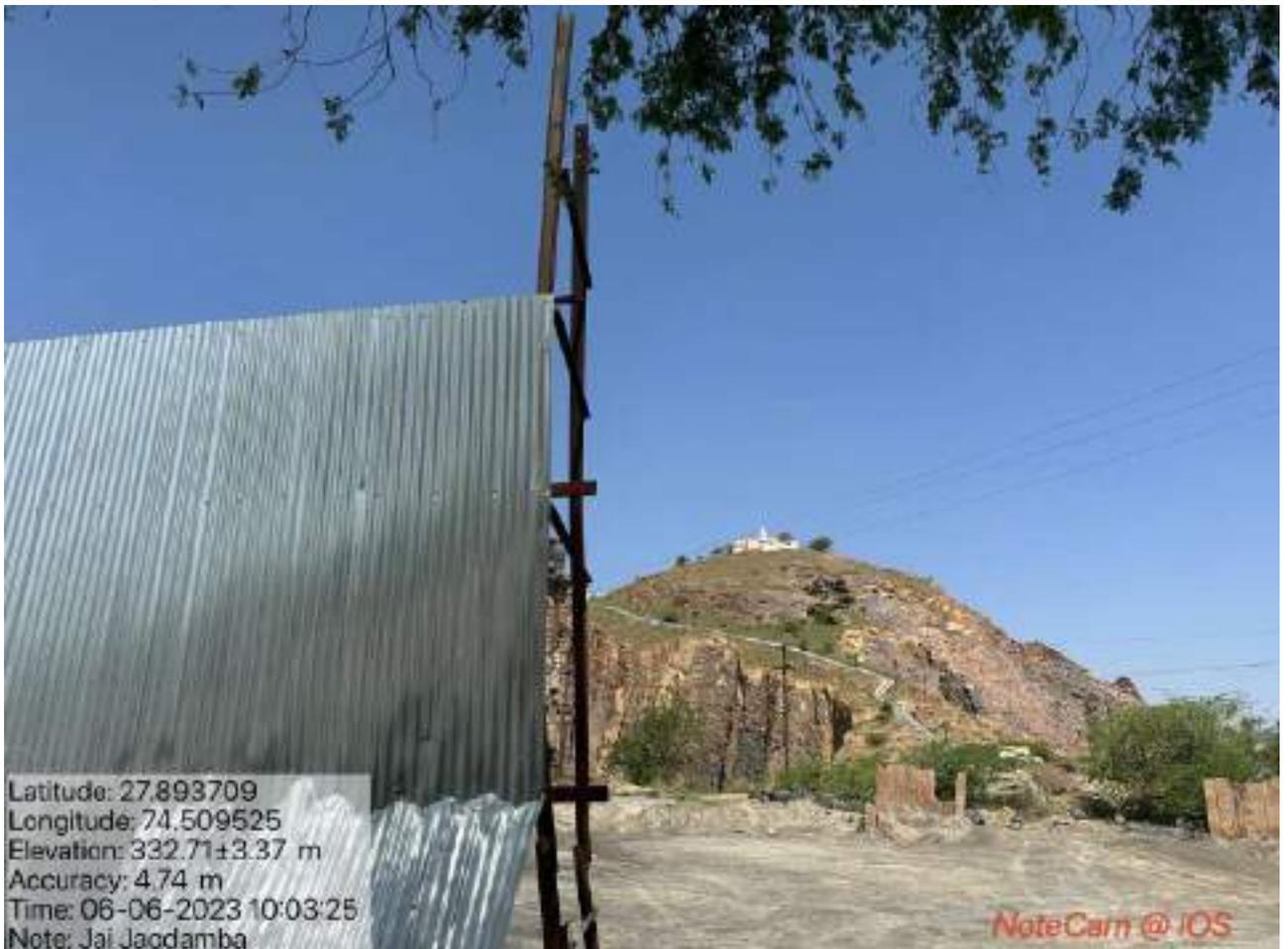
9	Whether boundary of the unit was demarcated?	<u>All</u> demarcated	Nos. of sides were found
10	Whether water sprinklers were provided at the strategic locations: Jaw Crusher Inlet Outlet Secondary jaw crusher/Granulator Inlet Outlet Outlet of vibratory screen	Yes ✓ / Yes ✓ / Yes ✓ / Yes ✓ / Yes ✓ /	No No No No No
11	Whether Sign Board (including name, address, product and production capacity) is provided?	Yes ✓ /	No

- During inspection, unit was non-operational and unit representative informed unit was non-operational ^{from} just 5-6 months.


06/06/23
JEE.


06/06/23
Ro, Nagaur

















INSPECTION REPORT

(Under Section 24 of the Air Act, 1981 and Under Section 10 of EP Act, 1986)

1	a. Name of the Industry	M/s Jai Shree Ram Industry (Unit ID- 30282)
	b. Address of the Industry	Khasra No. 321 Village- Randhisar (Land Conv. - 1265 m ²) Tehsil- Sujangarh District- Churu
	c. E-mail	-
	d. Mobile	7300330189
	e. Telephone	-
2	Date of Inspection	06/06/23.
3	Type of Industry	Stone Crushing unit
4	Nature of Industry	Air Polluting
5	Size of Industry: Large/ Medium/ Small	Small
6	Category of Industry: Red/ Orange/ Green/ Others	Orange
7	Status of Operation during inspection: Operational/ Non-operational/ Closed/ Any other	Operational / Non-Operational <input checked="" type="checkbox"/>
8	Status of consent under Air Act, 1981	<u>CTO was issued for the production capacity of 450 TPD stone grit which is valid till 01/07/2032.</u>

Details of Plant & Machinery: -

S. No.	Machinery	Description
1	Jaw Crusher	Primary Jaw Crusher- <input checked="" type="checkbox"/> Secondary Jaw Crusher- <input checked="" type="checkbox"/> Bajri/ Dust Plant- <input checked="" type="checkbox"/>
2	Vibratory Screen	<input checked="" type="checkbox"/> Yes
3	Source of water	Water Tankers / Borewell <input checked="" type="checkbox"/>
4	DG set (if any)	Yes / <input checked="" type="checkbox"/> No If Yes, then capacity KVA

Status of Pollution Control Measures found during the inspection at the site:

S.No.	Description of non- compliance	Observation
1	Whether Jaw crusher was found covered?	Covered / Partially Covered / Uncovered

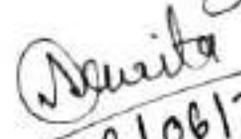
In dismantled cond.

		 _____ Nos. of Sides were found covered. _____ Nos. of Sides were found uncovered. Top was found uncovered / covered. 						
2.1	Whether granulator or secondary jaw crusher was found covered?	 Covered / Partially Covered / Uncovered _____ Nos. of Sides were found covered. _____ Nos. of Sides were found uncovered. Top was found uncovered / covered. <i>In dismantled cond.</i>						
2.2	Whether Vibratory Screen was found covered?	 Covered / Partially Covered / Uncovered _____ Nos. of Sides were found covered. _____ Nos. of Sides were found uncovered. Top was found uncovered / covered. <i>In dismantled cond.</i>						
2.3	Whether Chakki/Dust Machine was found covered?	 Covered / Partially Covered / Uncovered _____ Nos. of Sides were found covered. _____ Nos. of Sides were found uncovered. Top was found uncovered / covered. <i>NA</i>						
3	Whether mechanical chute was provided with the drop point of dust conveyor?	Yes / No						
4	Whether water storage facility has storage facility of atleast 3000litres?	Yes / No						
5	Whether hard surface path/muroom road was provided in the premises?	Yes / No						
6	Whether there is provision of regular cleaning and wetting of the ground within the premises?	Yes / No Flexible pipe for sprinkling provided? Yes / No						
7	Plantation	Approx. <table border="1"> <tbody> <tr> <td>Trees</td> <td>17 Nos.</td> <td>425 m²</td> </tr> <tr> <td>Newly Planted Saplings</td> <td>10 Nos.</td> <td>250 m²</td> </tr> </tbody> </table> Total area covered by plantation = 675 m ²	Trees	17 Nos.	425 m ²	Newly Planted Saplings	10 Nos.	250 m ²
Trees	17 Nos.	425 m ²						
Newly Planted Saplings	10 Nos.	250 m ²						
8	Whether wind breaking wall is provided?	Yes / No ✓ Adequate						

9	Whether boundary of the unit was demarcated?	<u>03</u> Nos. of sides were found demarcated	
10	Whether water sprinklers were provided at the strategic locations: Jaw Crusher Inlet Outlet Secondary jaw crusher/Granulator Inlet Outlet Outlet of vibratory screen	Yes / No Yes / No Yes / No Yes / No Yes / No	} In dismantled cond.
11	Whether Sign Board (including name, address, product and production capacity) is provided?	Yes / No	

- ① Electricity connection was found disconnected.
- ② Unit was observed in dismantled cond. during inspection


 06/06/23
 JEE


 06/06/23
 Ro, nagaur

Form No. S 5

New No. SOP. F.9

03

Page No

JODHPUR VIDHYUT VITRAN NIGAM LTD.

006

Office: Assistant Engineer (O&M) Jd. VV Nigam Ltd., CHHAPAR

DISCONNECTION ORDER

Date: 23/10/2022

Consumer's Name: Bhagwati Devi W/o Satya Narayan

Address:

Service No. Account No. 0591/10040

To: Jen. Randhigar Advice to Jen.

Please Change Meter on premises of the above consumer due to due amount and report as under -

Outstanding Amount
Rs. 222660

3
A.En./ARO

REPORT

	Meter No.	Make	Constant	Amps.	Volts	Phase	Fuse Size	Reading
Meter Removed	<u>9970346</u>				<u>3-0</u>		<u>Outlet</u>	<u>13309 kWh</u>
							<u>Recd</u>	<u>14700 kWh</u>
							<u>0.04 kVA</u>	
							<u>0.95 PA</u>	
							<u>10-R-</u>	<u>13300 kWh</u>
								<u>14690 kWh</u>
								<u>2.25 kVA</u>

C.T. Ratio..... P.T. Ratio..... Multiplying Factor.....

Compliance Date: 20/10/22

Employee Sign.

[Signature]
Senior En. Sig







INSPECTION REPORT

(Under Section 24 of the Air Act, 1981 and Under Section 10 of EP Act, 1986)

1	a. Name of the Industry	M/s Jain Stone Crushing Works (Unit ID- 47215)
	b. Address of the Industry	Khusra No. 364 Village- Randhisar (Land cont- 5058m ²) Tehsil- Sujangarh District- Churu
	c. E-mail	-
	d. Mobile	9549900009
	e. Telephone	-
2	Date of Inspection	06/06/2023
3	Type of Industry	Stone Crushing unit
4	Nature of Industry	Air Polluting
5	Size of Industry: Large/ Medium/ Small	Small
6	Category of Industry: Red/ Orange/ Green/ Others	Orange
7	Status of Operation during inspection: Operational/ Non-operational/ Closed/ Any other	<input checked="" type="checkbox"/> Operational / <input type="checkbox"/> Non-Operational
8	Status of consent under Air Act, 1981	<u>CTO was issued for the production capacity of 1600 CFT/Day stone grit which is valid till 01/07/2032.</u>

Details of Plant & Machinery: -

S. No.	Machinery	Description
1	Jaw Crusher	Primary Jaw Crusher- 01 Secondary Jaw Crusher- 01 Bajri/ Dust Plant- NR
2	Vibratory Screen	<input checked="" type="checkbox"/> 01, Yes
3	Source of water	Water Tankers / Borewell
4	DG set (if any)	Yes / <input checked="" type="checkbox"/> No If Yes, then capacity KVA

Status of Pollution Control Measures found during the inspection at the site:

S.No.	Description of non-compliance	Observation
1	Whether Jaw crusher was found covered?	Covered / Partially Covered / Uncovered

		<p><u>All</u> Nos. of Sides were found covered zero Nos. of Sides were found uncovered Top was found uncovered / covered.</p>									
2.1	Whether granulator or secondary jaw crusher was found covered?	<p><input checked="" type="checkbox"/> Covered / <input type="checkbox"/> Partially Covered / <input type="checkbox"/> Uncovered</p> <p><u>all</u> Nos. of Sides were found covered zero Nos. of Sides were found uncovered Top was found uncovered / covered.</p>									
2.2	Whether Vibratory Screen was found covered?	<p><input checked="" type="checkbox"/> Covered / <input type="checkbox"/> Partially Covered / <input type="checkbox"/> Uncovered</p> <p><u>all</u> Nos. of Sides were found covered. zero Nos. of Sides were found uncovered. Top was found uncovered / covered.</p>									
2.3	Whether Chakki/Dust Machine was found covered?	<p><input checked="" type="checkbox"/> Covered / <input type="checkbox"/> Partially Covered / <input type="checkbox"/> Uncovered <u>NA</u></p> <p>____ Nos. of Sides were found covered. ____ Nos. of Sides were found uncovered. Top was found uncovered / covered.</p>									
3	Whether mechanical chute was provided with the drop point of dust conveyor?	<p><input checked="" type="checkbox"/> Yes / <input type="checkbox"/> No</p>									
4	Whether water storage facility has storage facility of atleast 3000litres?	<p><input checked="" type="checkbox"/> Yes / <input type="checkbox"/> No</p>									
5	Whether hard surface path/murum road was provided in the premises?	<p><input checked="" type="checkbox"/> Yes / <input type="checkbox"/> No</p>									
6	Whether there is provision of regular cleaning and wetting of the ground within the premises?	<p><input checked="" type="checkbox"/> Yes / <input type="checkbox"/> No Flexible pipe for sprinkling provided? <input checked="" type="checkbox"/> Yes / <input type="checkbox"/> No</p>									
7	Plantation	<p>Approx.</p> <table border="1"> <tr> <td>Trees</td> <td>15 Nos.</td> <td>375 m²</td> </tr> <tr> <td>Newly Planted Saplings</td> <td>50 Nos.</td> <td>1500 m²</td> </tr> <tr> <td colspan="2"></td> <td>1875 m²</td> </tr> </table>	Trees	15 Nos.	375 m ²	Newly Planted Saplings	50 Nos.	1500 m ²			1875 m ²
Trees	15 Nos.	375 m ²									
Newly Planted Saplings	50 Nos.	1500 m ²									
		1875 m ²									
8	Whether wind breaking wall is provided?	<p><input checked="" type="checkbox"/> Yes / <input type="checkbox"/> No <u>adequate</u> but not adequate</p>									

9	Whether boundary of the unit was demarcated?	<u>all</u> Nos. of sides were found demarcated
10	Whether water sprinklers were provided at the strategic locations: Jaw Crusher Inlet Outlet Secondary jaw crusher/Granulator Inlet Outlet Outlet of vibratory screen	Yes <input checked="" type="checkbox"/> / No Yes <input checked="" type="checkbox"/> / No
11	Whether Sign Board (including name, address, product and production capacity) is provided?	Yes <input checked="" type="checkbox"/> / No

- during Inspection unit was non-operational.

H. S. JEE
 06/06/23
 JEE

Devi
 06/06/23
 Ro, nagpur











INSPECTION REPORT

(Under Section 24 of the Air Act, 1981 and Under Section 11 of EP Act, 1986)

1	a. Name of the Industry	M/s Keshav Grit Udyog (Unit ID- 29865)
	b. Address of the Industry	Khasra No. 376 (New Kh No 706/376) Village- Randhisar Tehsil- Sujangarh District- Churu <i>(Land cover - 1000 m²)</i>
	c. E-mail	-
	d. Mobile	9414402266
	e. Telephone	-
2	Date of Inspection	06/06/2023
3	Type of Industry	Stone Crushing unit
4	Nature of Industry	Air Polluting
5	Size of Industry: Large/ Medium/ Small	Small
6	Category of Industry: Red/ Orange/ Green/ Others	Orange
7	Status of Operation during inspection: Operational/ Non-operational/ Closed/ Any other	<input checked="" type="checkbox"/> Operational / <input type="checkbox"/> Non-Operational
8	Status of consent under Air Act, 1981	<u>CTO was issued for the production capacity of 500 TPD stone grit which is valid till 31/01/2033.</u>

Details of Plant & Machinery: -

S. No.	Machinery	Description
1	Jaw Crusher	Primary Jaw Crusher- <input checked="" type="checkbox"/> Secondary Jaw Crusher- <input checked="" type="checkbox"/> Bajri/ Dust Plant- <input checked="" type="checkbox"/>
2	Vibratory Screen	<input checked="" type="checkbox"/> Yes
3	Source of water	Water Tankers <input checked="" type="checkbox"/> / Borewell
4	DG set (if any)	Yes <input checked="" type="checkbox"/> No <input type="checkbox"/> If Yes, then capacity _____ KVA

Status of Pollution Control Measures found during the inspection at the site:

S.No.	Description of non- compliance	Observation
1	Whether Jaw crusher was found covered?	Covered <input checked="" type="checkbox"/> / Partially Covered / Uncovered <i>04</i> Nos. of Sides were found covered.

		<u>00</u> Nos. of Sides were found uncovered. Top was found uncovered / <u>covered</u> .						
2.1	Whether granulator or secondary jaw crusher was found covered?	Covered <input checked="" type="checkbox"/> / Partially Covered / Uncovered <u>04</u> Nos. of Sides were found covered. <u>00</u> Nos. of Sides were found uncovered. Top was found uncovered / <u>covered</u> .						
2.2	Whether Vibratory Screen was found covered?	Covered <input checked="" type="checkbox"/> / Partially Covered / Uncovered <u>04</u> Nos. of Sides were found covered. <u>00</u> Nos. of Sides were found uncovered. Top was found uncovered / <u>covered</u> .						
2.3	Whether Chakki/Dust Machine was found covered?	Covered <input checked="" type="checkbox"/> / Partially Covered / Uncovered <u>04</u> Nos. of Sides were found covered. <u>00</u> Nos. of Sides were found uncovered. Top was found uncovered / <u>covered</u> .						
3	Whether mechanical chute was provided with the drop point of dust conveyor?	Yes <input checked="" type="checkbox"/> / No						
4	Whether water storage facility has storage facility of atleast 3000litres?	Yes <input checked="" type="checkbox"/> / No						
5	Whether hard surface path/muroom road was provided in the premises?	Yes <input checked="" type="checkbox"/> / No						
6	Whether there is provision of regular cleaning and wetting of the ground within the premises?	Yes <input checked="" type="checkbox"/> / No Flexible pipe for sprinkling provided? Yes <input checked="" type="checkbox"/> / No						
7	Plantation	Approx. <table border="1"> <tbody> <tr> <td>Trees</td> <td><u>05</u> Nos.</td> <td><u>125</u> m²</td> </tr> <tr> <td>Newly Planted Saplings</td> <td><u>08</u> Nos. <u>+10</u></td> <td><u>200</u> m² <u>02500</u></td> </tr> </tbody> </table> <p>total area covered by plantation = <u>575</u> m²</p>	Trees	<u>05</u> Nos.	<u>125</u> m ²	Newly Planted Saplings	<u>08</u> Nos. <u>+10</u>	<u>200</u> m ² <u>02500</u>
Trees	<u>05</u> Nos.	<u>125</u> m ²						
Newly Planted Saplings	<u>08</u> Nos. <u>+10</u>	<u>200</u> m ² <u>02500</u>						
8	Whether wind breaking wall is provided?	Yes <input checked="" type="checkbox"/> / No Adequate						
9	Whether boundary of the unit was demarcated?	<u>All</u> Nos. of sides were found demarcated						

10	Whether water sprinklers were provided at the strategic locations: Jaw Crusher Inlet Outlet Secondary jaw crusher/Granulator Inlet Outlet Outlet of vibratory screen	Yes ✓ / No Yes ✓ / No Yes ✓ / No Yes ✓ / No Yes ✓ / No
11	Whether Sign Board (including name, address, product and production capacity) is provided?	Yes ✓ / No

- during inspection, unit was found non-operational.


 Hemant
 06/06/23
JEE


 Anvita
 08/06/23
 Ro, Nagaur













INSPECTION REPORT

(Under Section 24 of the Air Act, 1981 and Under Section 10 of EP Act, 1986)

1	a. Name of the Industry	M/s Krishna Naresh Kanhiya Industries (Unit ID- 12324)
	b. Address of the Industry	Khasra No. 800/790, 827/791 Village- Randhisar Tehsil- Sujangarh District- Churu <i>(Land Conv - 1000m²)</i>
	c. E-mail	-
	d. Mobile	9928614385
	e. Telephone	-
2	Date of Inspection	06/06/23
3	Type of Industry	Stone Crushing unit
4	Nature of Industry	Air Polluting
5	Size of Industry: Large/ Medium/ Small	Small
6	Category of Industry: Red/ Orange/ Green/ Others	Orange
7	Status of Operation during inspection: Operational/ Non-operational/ Closed/ Any other	Operational / Non-Operational
8	Status of consent under Air Act, 1981	<u>CTO was issued for the production capacity of 1000 TPD stone grit which is valid till 30/04/2033</u>

Details of Plant & Machinery: -

S. No.	Machinery	Description
1	Jaw Crusher	Primary Jaw Crusher- 01 Secondary Jaw Crusher- 02 Bajri/ Dust Plant- 01
2	Vibratory Screen	01
3	Source of water	Water Tankers / <input checked="" type="checkbox"/> Borewell
4	DG set (if any)	Yes / <input checked="" type="checkbox"/> No If Yes, then capacity _____ KVA

Status of Pollution Control Measures found during the inspection at the site:

S.No.	Description of non-compliance	Observation
1	Whether Jaw crusher was found covered?	Covered / Partially-Covered / <u>Uncovered</u>

		<p><u>04</u> Nos. of Sides were found covered. <u>00</u> Nos. of Sides were found uncovered. Top was found uncovered / <input checked="" type="checkbox"/> covered.</p>												
2.1	Whether granulator or secondary jaw crusher was found covered?	<p>Covered / Partially Covered / Uncovered</p> <p><u>04</u> Nos. of Sides were found covered. <u>00</u> Nos. of Sides were found uncovered. Top was found uncovered / <input checked="" type="checkbox"/> covered.</p>												
2.2	Whether Vibratory Screen was found covered?	<p>Covered / Partially Covered / Uncovered</p> <p><u>04</u> Nos. of Sides were found covered. <u>00</u> Nos. of Sides were found uncovered. Top was found uncovered / <input checked="" type="checkbox"/> covered.</p>												
2.3	Whether Chakki/Dust Machine was found covered?	<p>Covered / Partially Covered / Uncovered</p> <p><u>04</u> Nos. of Sides were found covered. <u>00</u> Nos. of Sides were found uncovered. Top was found uncovered / <input checked="" type="checkbox"/> covered.</p>												
3	Whether mechanical chute was provided with the drop point of dust conveyor?	Yes / No												
4	Whether water storage facility has storage facility of atleast 3000litres?	Yes / No												
5	Whether hard surface path/muroom road was provided in the premises?	Yes / No												
6	Whether there is provision of regular cleaning and wetting of the ground within the premises?	Yes / No Flexible pipe for sprinkling provided? <input checked="" type="checkbox"/> Yes / <input type="checkbox"/> No												
7	Plantation	<table border="1"> <tr> <td colspan="4">Approx.</td> </tr> <tr> <td>Trees</td> <td>16</td> <td>Nos.</td> <td>400 m²</td> </tr> <tr> <td>Newly Planted Saplings</td> <td>52</td> <td>Nos.</td> <td>1300 m²</td> </tr> </table> <p>Total area covered by plantation = 1700 m² Adequate</p>	Approx.				Trees	16	Nos.	400 m ²	Newly Planted Saplings	52	Nos.	1300 m ²
Approx.														
Trees	16	Nos.	400 m ²											
Newly Planted Saplings	52	Nos.	1300 m ²											
8	Whether wind breaking wall is provided?	Yes / No												

9	Whether boundary of the unit was demarcated?	04 Nos. of sides were found demarcated		
10	Whether water sprinklers were provided at the strategic locations: Jaw Crusher Inlet Outlet Secondary jaw crusher/Granulator Inlet Outlet Outlet of vibratory screen	Yes / Yes / Yes / Yes / Yes /	No No No No No	✓
11	Whether Sign Board (including name, address, product and production capacity) is provided?	Yes / No		


 06/06/23
 JEE

Devita
 06/06/23
 RO, Nagaur













INSPECTION REPORT

(Under Section 24 of the Air Act, 1981 and Under Section 10 of EP Act, 1986)

1	a. Name of the Industry	M/s Hari Om Crusher Udyog (Old Anjani Stone Crusher) (Unit ID- 29858)
	b. Address of the Industry	Khasra No. 320 Village- Randhisar (Land. Contd- 2 ² 2 ¹ 2 ²) Tehsil- Sujangarh District- Churu
	c. E-mail	-
	d. Mobile	9982499834
	e. Telephone	-
2	Date of Inspection	06/06/23
3	Type of Industry	Stone Crushing unit
4	Nature of Industry	Air Polluting
5	Size of Industry: Large/ Medium/ Small	Small
6	Category of Industry: Red/ Orange/ Green/ Others	Orange
7	Status of Operation during inspection: Operational/ Non-operational/ Closed/ Any other	Operational / Non-Operational
8	Status of consent under Air Act, 1981	<u>CTO was issued for the production capacity of 250 TPD stone grit which is valid till 30/11/2032.</u>

Details of Plant & Machinery: -

S. No.	Machinery	Description
1	Jaw Crusher	Primary Jaw Crusher- 01 Secondary Jaw Crusher- NL Bajri/ Dust Plant- 01
2	Vibratory Screen	01, Yes
3	Source of water	Water Tankers / Borewell
4	DG set (if any)	Yes / No If Yes, then capacity KVA

Status of Pollution Control Measures found during the inspection at the site:

S.No.	Description of non- compliance	Observation
1	Whether Jaw crusher was found covered?	Covered / Partially Covered /

		<p>Uncovered</p> <p><u>04</u> Nos. of Sides were found covered 00 Nos. of Sides were found uncovered. Top was found uncovered / <input checked="" type="checkbox"/> covered</p>												
2.1	Whether granulator or secondary jaw crusher was found covered?	<p>Covered / Partially Covered / Uncovered</p> <p><u>NA</u></p> <p><u>04</u> Nos. of Sides were found covered 00 Nos. of Sides were found uncovered. Top was found uncovered / <input checked="" type="checkbox"/> covered.</p>												
2.2	Whether Vibratory Screen was found covered?	<p><input checked="" type="checkbox"/> Covered / Partially Covered / Uncovered</p> <p><u>04</u> Nos. of Sides were found covered. 00 Nos. of Sides were found uncovered. Top was found uncovered / <input checked="" type="checkbox"/> covered.</p>												
2.3	Whether Chakki/Dust Machine was found covered?	<p><input checked="" type="checkbox"/> Covered / Partially Covered / Uncovered</p> <p><u>04</u> Nos. of Sides were found covered. 00 Nos. of Sides were found uncovered. Top was found uncovered / <input checked="" type="checkbox"/> covered.</p>												
3	Whether mechanical chute was provided with the drop point of dust conveyor?	<p><input checked="" type="checkbox"/> Yes / <input type="checkbox"/> No</p>												
4	Whether water storage facility has storage facility of atleast 3000litres?	<p><input checked="" type="checkbox"/> Yes / <input type="checkbox"/> No</p>												
5	Whether hard surface path/muroom road was provided in the premises?	<p><input checked="" type="checkbox"/> Yes / <input type="checkbox"/> No</p>												
6	Whether there is provision of regular cleaning and wetting of the ground within the premises?	<p><input checked="" type="checkbox"/> Yes / <input type="checkbox"/> No</p> <p>Flexible pipe for sprinkling provided? <input checked="" type="checkbox"/> Yes / <input type="checkbox"/> No</p>												
7	Plantation	<table border="1"> <tr> <td colspan="4">Approx.</td> </tr> <tr> <td>Trees</td> <td>10</td> <td>Nos.</td> <td>250 m²</td> </tr> <tr> <td>Newly Planted Saplings</td> <td>23</td> <td>Nos.</td> <td>575 m²</td> </tr> </table> <p>Total area covered by plantation = 825 m²</p>	Approx.				Trees	10	Nos.	250 m ²	Newly Planted Saplings	23	Nos.	575 m ²
Approx.														
Trees	10	Nos.	250 m ²											
Newly Planted Saplings	23	Nos.	575 m ²											
8	Whether wind breaking wall is provided?	<p><input checked="" type="checkbox"/> Yes / <input type="checkbox"/> No</p> <p>inadequate</p>												

9	Whether boundary of the unit was demarcated?	<u>03</u> Nos. of sides were found demarcated	
10	Whether water sprinklers were provided at the strategic locations: Jaw Crusher Inlet Outlet Secondary jaw crusher/Granulator Inlet Outlet Outlet of vibratory screen	Yes / Yes / Yes / Yes / Yes /	No / No / No / No / No /
11	Whether Sign Board (including name, address, product and production capacity) is provided?	Yes /	No /

Handwritten signature
06/06/23
JEE.

Handwritten signature
06/06/23
R9, Nagaur







INSPECTION REPORT

(Under Section 24 of the Air Act, 1981 and Under Section 10 of EP Act, 1986)

1	a. Name of the Industry	M/s Man Durga Stone Crushing Industries (Unit ID- 29906)
	b. Address of the Industry	Khasra No. 648/374 Village- Randhwar Tehsil- Sujangarh District- Chiru <i>(Land covr- 2000m²)</i>
	c. E-mail	-
	d. Mobile	6375416866
	e. Telephone	-
2	Date of Inspection	06/06/2023
3	Type of Industry	Stone Crushing unit
4	Nature of Industry	Air Polluting
5	Size of Industry: Large/ Medium/ Small	Small
6	Category of Industry: Red/ Orange/ Green/ Others	Orange
7	Status of Operation during inspection: Operational/ Non-operational/ Closed/ Any other	<input checked="" type="checkbox"/> Operational / <input type="checkbox"/> Non-Operational
8	Status of consent under Air Act, 1981	<u>CTO was issued for the production capacity of 300 TPD stone grit which is valid till 31/12/2032.</u>

Details of Plant & Machinery:-

S.No.	Machinery	Description
1	Jaw Crusher	Primary Jaw Crusher- 01 Secondary Jaw Crusher- 01 Bajri/ Dust Plant- <i>N/L</i>
2	Vibratory Screen	<i>01 sets</i>
3	Source of water	Water Tankers / <input checked="" type="checkbox"/> Borewell
4	DG set (if any)	<input checked="" type="checkbox"/> Yes / <input checked="" type="checkbox"/> No If Yes, then capacity KVA

Status of Pollution Control Measures found during the inspection at the site:

S.No.	Description of non-compliance	Observation
1	Whether Jaw crusher was found covered?	Covered <input checked="" type="checkbox"/> / Partially Covered / Uncovered <input checked="" type="checkbox"/>

		<u>04</u> Nos. of Sides were found covered. _____ Nos. of Sides were found uncovered. Top was found uncovered / covered.									
2.1	Whether granulator or secondary jaw crusher was found covered?	Covered <input checked="" type="checkbox"/> / Partially Covered / Uncovered <u>04</u> Nos. of Sides were found covered. <u>00</u> Nos. of Sides were found uncovered. Top was found uncovered / covered.									
2.2	Whether Vibratory Screen was found covered?	Covered <input checked="" type="checkbox"/> / Partially Covered / Uncovered <u>04</u> Nos. of Sides were found covered. <u>00</u> Nos. of Sides were found uncovered. Top was found uncovered / covered.									
2.3	Whether Chakki/Dust Machine was found covered?	Covered / Partially Covered / Uncovered _____ Nos. of Sides were found covered. NA _____ Nos. of Sides were found uncovered. Top was found uncovered / covered.									
3	Whether mechanical chute was provided with the drop point of dust conveyor?	Yes <input checked="" type="checkbox"/> / No									
4	Whether water storage facility has storage facility of atleast 3000litres?	Yes <input checked="" type="checkbox"/> / No									
5	Whether hard surface path/muroom road was provided in the premises?	<input checked="" type="checkbox"/> Yes / No									
6	Whether there is provision of regular cleaning and wetting of the ground within the premises?	Yes <input checked="" type="checkbox"/> / No Flexible pipe for sprinkling provided? Yes / No									
7	Plantation	Approx. <table border="1"> <tr> <td>Trees</td> <td>05 Nos.</td> <td>125 m²</td> </tr> <tr> <td>Newly Planted Saplings</td> <td>20 Nos.</td> <td>500 m²</td> </tr> <tr> <td></td> <td>+10</td> <td>875m²</td> </tr> </table> Adequate	Trees	05 Nos.	125 m ²	Newly Planted Saplings	20 Nos.	500 m ²		+10	875m ²
Trees	05 Nos.	125 m ²									
Newly Planted Saplings	20 Nos.	500 m ²									
	+10	875m ²									
8	Whether wind breaking wall is provided?	Yes <input checked="" type="checkbox"/> / No									
9	Whether boundary of the unit was demarcated?	<u>All</u> Nos. of sides were found									

9	Whether boundary of the unit was demarcated?	<u>All</u>	Nos. of sides were found demarcated
10	Whether water sprinklers were provided at the strategic locations: Jaw Crusher Inlet Outlet Secondary jaw crusher/Granulator Inlet Outlet Outlet of vibratory screen	Yes / Yes / Yes / Yes / Yes /	No / No / No / No / No /
11	Whether Sign Board (including name, address, product and production capacity) is provided?	Yes ✓	No /

- during inspection, unit was found non-operational

Hemant
06/06/23
JEE

Davita
06/06/23
Ro, waganw











INSPECTION REPORT

(Under Section 24 of the Air Act, 1981 and Under Section 10 of EP Act, 1986)

1	a. Name of the Industry	M/s Mahalaxmi Crusher Udyog (Unit ID- 48445)
	b. Address of the Industry	Khasra No. 577/315 (750/577) Village- Randhisar Tehsil- Sujangarh District- Churu
	c. E-mail	-
	d. Mobile	9667533824
	e. Telephone	-
2	Date of Inspection	10/9/2022 06/06/23
3	Type of Industry	Stone Crushing unit
4	Nature of Industry	Air Polluting
5	Size of Industry: Large/ Medium/ Small	Small
6	Category of Industry: Red/ Orange/ Green/ Others	Orange
7	Status of Operation during inspection: Operational/ Non-operational/ Closed/ Any other	Operational / Non-Operational
8	Status of consent under Air Act, 1981	<u>CTO was issued for the production capacity of 700 TPD stone grit which is valid till 30/04/2032.</u> ✓

Details of Plant & Machinery: -

S. No.	Machinery	Description
1	Jaw Crusher	Primary Jaw Crusher- 01 Secondary Jaw Crusher- 02 Bajri/ Dust Plant- ✓
2	Vibratory Screen	01
3	Source of water	Water Tankers / Borewell ✓
4	DG set (if any)	Yes / No If Yes, then Capacity KVA

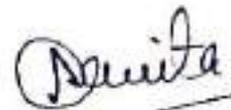
Status of Pollution Control Measures found during the inspection at the site:

S.No.	Description of non-compliance	Observation
1	Whether Jaw crusher was found covered?	Covered / Partially Covered / Uncovered

		<u>04</u> Nos. of Sides were found covered. <u>00</u> Nos. of Sides were found uncovered. Top was found uncovered / <input checked="" type="checkbox"/> covered.						
2.1	Whether granulator or secondary jaw crusher was found covered?	Covered / Partially Covered / Uncovered <u>04</u> Nos. of Sides were found covered. <u>00</u> Nos. of Sides were found uncovered. Top was found uncovered / <input checked="" type="checkbox"/> covered.						
2.2	Whether Vibratory Screen was found covered?	Covered / Partially Covered / Uncovered <u>04</u> Nos. of Sides were found covered. <u>00</u> Nos. of Sides were found uncovered. Top was found uncovered / <input checked="" type="checkbox"/> covered.						
2.3	Whether Chakki/Dust Machine was found covered?	Covered / Partially Covered / Uncovered _____ Nos. of Sides were found covered. _____ Nos. of Sides were found uncovered. Top was found uncovered / covered. NA						
3	Whether mechanical chute was provided with the drop point of dust conveyor?	Yes / No <input checked="" type="checkbox"/> /						
4	Whether water storage facility has storage facility of atleast 3000litres?	Yes / No <input checked="" type="checkbox"/> /						
5	Whether hard surface path/muroom road was provided in the premises?	Yes / No <input checked="" type="checkbox"/> /						
6	Whether there is provision of regular cleaning and wetting of the ground within the premises?	Yes / No Flexible pipe for sprinkling provided? Yes / No						
7	Plantation	Approx. <table border="1"> <tr> <td>Trees</td> <td>19 Nos.</td> <td>475 m²</td> </tr> <tr> <td>Newly Planted Saplings</td> <td>60 Nos.</td> <td>1500 m²</td> </tr> </table>	Trees	19 Nos.	475 m ²	Newly Planted Saplings	60 Nos.	1500 m ²
Trees	19 Nos.	475 m ²						
Newly Planted Saplings	60 Nos.	1500 m ²						
8	Whether wind breaking wall is provided?	Yes / No <input checked="" type="checkbox"/> /						
9	Whether boundary of the unit was demarcated?	<u>04</u> Nos. of sides were found						

		demarcated		
10	Whether water sprinklers were provided at the strategic locations:			
	Jaw Crusher			
	Inlet	Yes	/	No
	Outlet	Yes	/	No
	Secondary jaw crusher/Granulator			
	Inlet	Yes	/	No
Outlet	Yes	/	No	
Outlet of vibratory screen	Yes	/	No	
11	Whether Sign Board (including name, address, product and production capacity) is provided?	Yes	/	No


 06/06/23
 JEE


 06/08/23
 RO, nagaur







INSPECTION REPORT

(Under Section 24 of the Air Act, 1981 and Under Section 10 of EP Act, 1986)

1	a. Name of the Industry	M/s Maruti Mangal Stone Ind. (Unit ID- 456)
	b. Address of the Industry	Khasra No. 347 Village- Randhisur Tehsil- Sujangarh District- Churu (Land com- 1000 m ²)
	c. E-mail	-
	d. Mobile	9602337007
	e. Telephone	-
2	Date of Inspection	08/06/2023
3	Type of Industry	Stone Crushing unit
4	Nature of Industry	Air Polluting
5	Size of Industry: Large/ Medium/ Small	Small
6	Category of Industry: Red/ Orange/ Green/ Others	Orange
7	Status of Operation during inspection: Operational/ Non-operational/ Closed/ Any other	Operational / Non-Operational
8	Status of consent under Air Act, 1981	<u>CTO was issued for the production capacity of 250 TPD stone grit which is valid till 29/02/2024.</u>

Details of Plant & Machinery: -

S.No.	Machinery	Description
1	Jaw Crusher	Primary Jaw Crusher- 01 Secondary Jaw Crusher- 01 Bajri/ Dust Plant- 01
2	Vibratory Screen	01, yes
3	Source of water	Water Tanker / Borewell
4	DG set (if any)	Yes / No If Yes, then capacity KVA

Status of Pollution Control Measures found during the inspection at the site:

S.No.	Description of non-compliance	Observation
1	Whether Jaw crusher was found covered?	Covered / Partially Covered / Uncovered

		<p><u>all</u> Nos. of Sides were found covered. <u>zero</u> Nos. of Sides were found uncovered. Top was found uncovered / covered.</p>									
2.1	Whether granulator or secondary jaw crusher was found covered?	<p><input checked="" type="checkbox"/> Covered / <input type="checkbox"/> Partially Covered / <input type="checkbox"/> Uncovered</p> <p><u>all</u> Nos. of Sides were found covered. <u>zero</u> Nos. of Sides were found uncovered. Top was found uncovered / covered.</p>									
2.2	Whether Vibratory Screen was found covered?	<p><input checked="" type="checkbox"/> Covered / <input type="checkbox"/> Partially Covered / <input type="checkbox"/> Uncovered</p> <p><u>all</u> Nos. of Sides were found covered. <u>zero</u> Nos. of Sides were found uncovered. Top was found uncovered / covered.</p>									
2.3	Whether Chalki/Dust Machine was found covered?	<p><input checked="" type="checkbox"/> Covered / <input type="checkbox"/> Partially Covered / <input type="checkbox"/> Uncovered</p> <p><u>all</u> Nos. of Sides were found covered. <u>zero</u> Nos. of Sides were found uncovered. Top was found uncovered / covered.</p>									
3	Whether mechanical chute was provided with the drop point of dust conveyor?	<p><input checked="" type="checkbox"/> Yes / <input type="checkbox"/> No</p>									
4	Whether water storage facility has storage facility of atleast 3000litres?	<p><input checked="" type="checkbox"/> Yes / <input type="checkbox"/> No</p>									
5	Whether hard surface path/muroom road was provided in the premises?	<p><input checked="" type="checkbox"/> Yes / <input type="checkbox"/> No</p>									
6	Whether there is provision of regular cleaning and wetting of the ground within the premises?	<p><input checked="" type="checkbox"/> Yes / <input type="checkbox"/> No Flexible pipe for sprinkling provided? <input checked="" type="checkbox"/> Yes / <input type="checkbox"/> No</p>									
7	Plantation	<p>Approx.</p> <table border="1"> <tr> <td>Trees</td> <td>08 Nos.</td> <td>200 m²</td> </tr> <tr> <td>Newly Planted Saplings</td> <td>23 Nos.</td> <td>575 m²</td> </tr> <tr> <td colspan="2"></td> <td>775 m²</td> </tr> </table>	Trees	08 Nos.	200 m ²	Newly Planted Saplings	23 Nos.	575 m ²			775 m ²
Trees	08 Nos.	200 m ²									
Newly Planted Saplings	23 Nos.	575 m ²									
		775 m ²									
8	Whether wind breaking wall is provided?	<p><input checked="" type="checkbox"/> Yes / <input type="checkbox"/> No Adequate wind breaking wall provided.</p>									

9	Whether boundary of the unit was demarcated?	<u>All</u> demarcated	Nos. of sides were found
10	Whether water sprinklers were provided at the strategic locations: Jaw Crusher Inlet Outlet Secondary jaw crusher/Granulator Inlet Outlet Outlet of vibratory screen	Yes <input checked="" type="checkbox"/> / Yes <input checked="" type="checkbox"/> / Yes <input checked="" type="checkbox"/> / Yes <input checked="" type="checkbox"/> / Yes <input checked="" type="checkbox"/> /	No No No No No
11	Whether Sign Board (including name, address, product and production capacity) is provided?	Yes <input checked="" type="checkbox"/> /	No

- During inspection, unit was non-operational.

Homer
06/06/23
JEE

Alvita
06/06/23
RO, Nagaur







Latitude: 27.893455
Longitude: 74.511146
Elevation: 327.65±3.33 m
Accuracy: 4.77 m
Time: 06-06-2023 09:33:10
Note: Maruti



Latitude: 27.893580
Longitude: 74.511248
Elevation: 303.90±19.44 m
Accuracy: 12.59 m
Time: 06-06-2023 09:32:10
Note: Maruti







INSPECTION REPORT

(Under Section 24 of the Air Act, 1981 and Under Section 10 of EP Act, 1986)

1	a. Name of the Industry	M/s Mateshwari Stone Crusher (Unit ID- 28055)
	b. Address of the Industry	Khusra No. 801/700 Village- Randhisar Tehsil- Sujangarh District- Churu (Land cont. 2520 ^{sq})
	c. E-mail	-
	d. Mobile	9460845100
	e. Telephone	-
2	Date of Inspection	06/06/23
3	Type of Industry	Stone Crushing unit
4	Nature of Industry	Air Polluting
5	Size of Industry: Large/ Medium/ Small	Small
6	Category of Industry: Red/ Orange/ Green/ Others	Orange
7	Status of Operation during inspection: Operational/ Non-operational/ Closed/ Any other	Operational / Non-Operational
8	Status of consent under Air Act, 1981	<u>CTO was issued for the production capacity of 560 TPD stone grit which is valid till 31/12/2031.</u>

Details of Plant & Machinery:-

S. No.	Machinery	Description
1	Jaw Crusher	Primary Jaw Crusher- 01 Secondary Jaw Crusher- 02 Bajri/ Dust Plant- 04
2	Vibratory Screen	01, Yes
3	Source of water	Water Tankers / Borewell
4	DG set (if any)	Yes / No If Yes, then capacity KVA

Status of Pollution Control Measures found during the inspection at the site:

S.No.	Description of non-compliance	Observation
1	Whether Jaw crusher was found covered?	Covered ✓ / Partially Covered / Uncovered

		<p>04 Nos. of Sides were found covered. 00 Nos. of Sides were found uncovered. Top was found uncovered / <input checked="" type="checkbox"/> covered.</p>												
2.1	Whether granulator or secondary jaw crusher was found covered?	<p>Covered / Partially Covered / Uncovered</p> <p>04 Nos. of Sides were found covered. 00 Nos. of Sides were found uncovered. Top was found uncovered / <input checked="" type="checkbox"/> covered.</p>												
2.2	Whether Vibratory Screen was found covered?	<p>Covered / Partially Covered / Uncovered</p> <p>04 Nos. of Sides were found covered. 00 Nos. of Sides were found uncovered. Top was found uncovered / <input checked="" type="checkbox"/> covered.</p>												
2.3	Whether Chakki/Dust Machine was found covered?	<p>Covered ✓ / Partially Covered / Uncovered</p> <p>04 Nos. of Sides were found covered. 00 Nos. of Sides were found uncovered. Top was found uncovered / <input checked="" type="checkbox"/> covered.</p>												
3	Whether mechanical chute was provided with the drop point of dust conveyor?	Yes ✓ / No												
4	Whether water storage facility has storage facility of atleast 3000litres?	Yes ✓ / No												
5	Whether hard surface path/muroom road was provided in the premises?	Yes ✓ / No												
6	Whether there is provision of regular cleaning and wetting of the ground within the premises?	Yes ✓ / No Flexible pipe for sprinkling provided? Yes / No												
7	Plantation	<table border="1"> <thead> <tr> <th colspan="3">Approx.</th> </tr> </thead> <tbody> <tr> <td>Trees</td> <td>23 Nos.</td> <td>575 m²</td> </tr> <tr> <td>Newly Planted Saplings</td> <td>70 Nos.</td> <td>1750 m²</td> </tr> <tr> <td colspan="2">Adequate</td> <td>2325 m²</td> </tr> </tbody> </table>	Approx.			Trees	23 Nos.	575 m ²	Newly Planted Saplings	70 Nos.	1750 m ²	Adequate		2325 m ²
Approx.														
Trees	23 Nos.	575 m ²												
Newly Planted Saplings	70 Nos.	1750 m ²												
Adequate		2325 m ²												
8	Whether wind breaking wall is provided?	Yes ✓ / No												

9	Whether boundary of the unit was demarcated?	<u>All</u> demarcated	Nos. of sides were found
10	Whether water sprinklers were provided at the strategic locations: Jaw Crusher Inlet Outlet Secondary jaw crusher/Granulator Inlet Outlet Outlet of vibratory screen	Yes ✓ / Yes ✓ / Yes ✓ / Yes ✓ / Yes ✓ /	No No No No No
11	Whether Sign Board (including name, address, product and production capacity) is provided?	Yes ✓ /	No

- During inspection, unit was non-operational. PP has informed that unit was non-operative from last 3-4 months due to shortage of Raw-material.

Hemant

06/06/23
JEE

Danita
Ro, Nagaur





















INSPECTION REPORT

(Under Section 24 of the Air Act, 1981 and Under Section 10 of EP Act, 1986)

1	a. Name of the Industry	M/s Om Grit Udyog (Unit ID- 37321)
	b. Address of the Industry	Khasra No. 867/28 Village- Randhisar Tehsil- Sujangarh District- Churu (Land covd. = 10116m ²)
	c. E-mail	-
	d. Mobile	9929072810
	e. Telephone	-
2	Date of Inspection	06/06/23
3	Type of Industry	Stone Crushing unit
4	Nature of Industry	Air Polluting
5	Size of Industry: Large/ Medium/ Small	Small
6	Category of Industry: Red/ Orange/ Green/ Others	Orange
7	Status of Operation during inspection: Operational/ Non-operational/ Closed/ Any other	Operational / Non-Operational
8	Status of consent under Air Act, 1981	<u>CTO was issued for the production capacity of 750 TPD stone grit which is valid till 30/06/2023.</u>

Details of Plant & Machinery: -

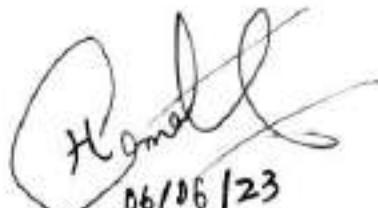
S. No.	Machinery	Description
1	Jaw Crusher	Primary Jaw Crusher- 02 Secondary Jaw Crusher- 02 Bajri/ Dust Plant- ML
2	Vibratory Screen	01, yes
3	Source of water	Water Tankers / Borewell
4	DG set (if any)	Yes / No If Yes, then capacity KVA

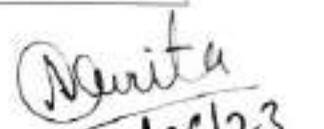
Status of Pollution Control Measures found during the inspection at the site:

S.No.	Description of non- compliance	Observation
1	Whether Jaw crusher was found covered?	Covered / Partially Covered / Uncovered

		<p><u>04</u> Nos. of Sides were found covered. <u>00</u> Nos. of Sides were found uncovered. Top was found <u>uncovered</u> / <u>covered</u>.</p>												
2.1	Whether granulator or secondary jaw crusher was found covered?	<p>Covered / Partially Covered / Uncovered</p> <p><u>04</u> Nos. of Sides were found covered. <u>00</u> Nos. of Sides were found uncovered. Top was found <u>uncovered</u> / <u>covered</u>.</p>												
2.2	Whether Vibratory Screen was found covered?	<p>Covered / Partially Covered / Uncovered</p> <p><u>04</u> Nos. of Sides were found covered. <u>00</u> Nos. of Sides were found uncovered. Top was found <u>uncovered</u> / <u>covered</u>.</p>												
2.3	Whether Chakki/Dust Machine was found covered?	<p>Covered / Partially Covered / Uncovered</p> <p>NA</p> <p>____ Nos. of Sides were found covered. ____ Nos. of Sides were found uncovered. Top was found <u>uncovered</u> / <u>covered</u>.</p>												
3	Whether mechanical chute was provided with the drop point of dust conveyor?	<p>Yes / No</p> <p><input checked="" type="checkbox"/> / <input type="checkbox"/></p>												
4	Whether water storage facility has storage facility of at least 3000litres?	<p>Yes / No</p> <p><input checked="" type="checkbox"/> / <input type="checkbox"/></p>												
5	Whether hard surface path/muroom road was provided in the premises?	<p>Yes / No</p> <p><input checked="" type="checkbox"/> / <input type="checkbox"/></p>												
6	Whether there is provision of regular cleaning and wetting of the ground within the premises?	<p>Yes / No</p> <p>Flexible pipe for sprinkling provided? <input checked="" type="checkbox"/> Yes / <input type="checkbox"/> No</p>												
7	Plantation	<table border="1"> <tr> <td colspan="4">Approx.</td> </tr> <tr> <td>Trees</td> <td><u>30</u></td> <td>Nos.</td> <td><u>750</u> m²</td> </tr> <tr> <td>Newly Planted Saplings</td> <td><u>150</u></td> <td>Nos.</td> <td><u>3750</u> m²</td> </tr> </table> <p>Total area covered by plantation = <u>4500m²</u></p>	Approx.				Trees	<u>30</u>	Nos.	<u>750</u> m ²	Newly Planted Saplings	<u>150</u>	Nos.	<u>3750</u> m ²
Approx.														
Trees	<u>30</u>	Nos.	<u>750</u> m ²											
Newly Planted Saplings	<u>150</u>	Nos.	<u>3750</u> m ²											
8	Whether wind breaking wall is provided?	<p>Yes / No</p> <p><input checked="" type="checkbox"/> / <input type="checkbox"/> Adequate</p>												

9	Whether boundary of the unit was demarcated?	<u>04</u>	Nos. of sides were found demarcated
10	Whether water sprinklers were provided at the strategic locations: Jaw Crusher Inlet Outlet Secondary jaw crusher/Granulator Inlet Outlet Outlet of vibratory screen	<input checked="" type="checkbox"/> Yes <input type="checkbox"/> Yes <input checked="" type="checkbox"/> Yes <input type="checkbox"/> Yes <input checked="" type="checkbox"/> Yes	<input type="checkbox"/> No <input type="checkbox"/> No <input type="checkbox"/> No <input type="checkbox"/> No <input type="checkbox"/> No
11	Whether Sign Board (including name, address, product and production capacity) is provided?	<input checked="" type="checkbox"/> Yes	<input type="checkbox"/> No


 Hemal
 06/06/23
JEE


 Navita
 06/06/23
 Ro, nagaur

















INSPECTION REPORT

(Under Section 24 of the Air Act, 1981 and Under Section 10 of EP Act, 1986)

1	a. Name of the Industry	M/s Partap Singh (Unit ID- 8074)
	b. Address of the Industry	Khasra No. 699/373 Village- Randhisar Tehsil- Sujangarh District- Churu (Land cont- 7500m ²)
	c. E-mail	-
	d. Mobile	9982618489
	e. Telephone	-
2	Date of Inspection	06/06/2023
3	Type of Industry	Stone Crushing unit
4	Nature of Industry	Air Polluting
5	Size of Industry: Large/ Medium/ Small	Small
6	Category of Industry: Red/ Orange/ Green/ Others	Orange
7	Status of Operation during inspection: Operational/ Non-operational/ Closed/ Any other	<input checked="" type="checkbox"/> Operational / <input type="checkbox"/> Non-Operational
8	Status of consent under Air Act, 1981	<u>CTO was issued for the production capacity of 850 TPD stone grit which is valid till 30/09/2022.</u>

Details of Plant & Machinery: -

S. No.	Machinery	Description
1	Jaw Crusher	Primary Jaw Crusher- 01 Secondary Jaw Crusher- 02 Bajri/ Dust Plant- 01
2	Vibratory Screen	01
3	Source of water	Water Tankers / Borewell
4	DG set (if any)	Yes / <input checked="" type="checkbox"/> No If Yes, then capacity _____ KVA

Status of Pollution Control Measures found during the inspection at the site:

S.No.	Description of non-compliance	Observation
1	Whether Jaw crusher was found covered?	Covered <input checked="" type="checkbox"/> / Partially Covered / Uncovered

		<u>04</u> Nos. of Sides were found covered. <u>00</u> Nos. of Sides were found uncovered. Top was found uncovered / <input checked="" type="checkbox"/> covered.															
2.1	Whether granulator or secondary jaw crusher was found covered?	Covered / Partially Covered / Uncovered <u>04</u> Nos. of Sides were found covered. <u>00</u> Nos. of Sides were found uncovered. Top was found uncovered / <input checked="" type="checkbox"/> covered.															
2.2	Whether Vibratory Screen was found covered?	Covered / Partially Covered / Uncovered <u>04</u> Nos. of Sides were found covered. <u>00</u> Nos. of Sides were found uncovered. Top was found uncovered / <input checked="" type="checkbox"/> covered.															
2.3	Whether Chakki/Dust Machine was found covered?	Covered / Partially Covered / Uncovered <u>04</u> Nos. of Sides were found covered. <u>00</u> Nos. of Sides were found uncovered. Top was found uncovered / <input checked="" type="checkbox"/> covered.															
3	Whether mechanical chute was provided with the drop point of dust conveyor?	Yes <input checked="" type="checkbox"/> / No															
4	Whether water storage facility has storage facility of atleast 3000litres?	Yes <input checked="" type="checkbox"/> / No															
5	Whether hard surface path/muroom road was provided in the premises?	Yes <input checked="" type="checkbox"/> / No															
6	Whether there is provision of regular cleaning and wetting of the ground within the premises?	Yes <input checked="" type="checkbox"/> / No Flexible pipe for sprinkling provided? Yes <input checked="" type="checkbox"/> / No															
7	Plantation	Approx. <table border="1"> <tbody> <tr> <td>Trees</td> <td>18</td> <td>Nos.</td> <td>450</td> <td>m²</td> </tr> <tr> <td>Newly Planted Saplings</td> <td>30</td> <td>Nos.</td> <td>750</td> <td>m²</td> </tr> <tr> <td colspan="4"></td> <td>1200 m²</td> </tr> </tbody> </table>	Trees	18	Nos.	450	m ²	Newly Planted Saplings	30	Nos.	750	m ²					1200 m ²
Trees	18	Nos.	450	m ²													
Newly Planted Saplings	30	Nos.	750	m ²													
				1200 m ²													
8	Whether wind breaking wall is provided?	Yes <input checked="" type="checkbox"/> / No Inadequate															

9	Whether boundary of the unit was demarcated?	<u>All</u>	Nos. of sides were found demarcated
10	Whether water sprinklers were provided at the strategic locations: Jaw Crusher Inlet Outlet Secondary jaw crusher/Granulator Inlet Outlet Outlet of vibratory screen	Yes ✓ / Yes ✓ / Yes ✓ / Yes ✓ / Yes ✓ /	No No No No No
11	Whether Sign Board (including name, address, product and production capacity) is provided?	Yes ✓ /	No

- During Inspection, unit was found non-operational

Harish
06/06/23
JEE.

Devi
06/06/23
Ro, Nagaur













INSPECTION REPORT

(Under Section 24 of the Air Act, 1981 and Under Section 10 of EP Act, 1986)

1	a. Name of the Industry	M/s Pashupati Nath Stone Crusher (Unit ID-28057)
	b. Address of the Industry	Khasra No. 648/374 Village- Randhitar (Land covt. - 2900 m ²) Tehsil- Sujangarh District- Churu
	c. E-mail	-
	d. Mobile	9468912725
	e. Telephone	-
2	Date of Inspection	06/06/2023
3	Type of Industry	Stone Crushing unit
4	Nature of Industry	Air Polluting
5	Size of Industry: Large/ Medium/ Small	Small
6	Category of Industry: Red/ Orange/ Green/ Others	Orange
7	Status of Operation during inspection: Operational/ Non-operational/ Closed/ Any other	<input checked="" type="checkbox"/> Operational / <input type="checkbox"/> Non-Operational
8	Status of consent under Air Act, 1981	<u>CTO was issued for the production capacity of 700 TPD stone grit which is valid till 31/06/2033.</u>

Details of Plant & Machinery: -

S. No.	Machinery	Description
1	Jaw Crusher	Primary Jaw Crusher- of Secondary Jaw Crusher- of Bajri/ Dust Plant- of
2	Vibratory Screen	of - Yes
3	Source of water	Water Tankers / Borewell
4	DG set (if any)	Yes / No If Yes, then capacity KVA

Status of Pollution Control Measures found during the inspection at the site:

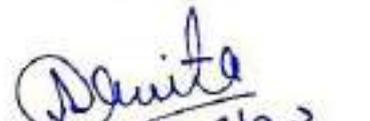
S.No.	Description of non- compliance	Observation
1	Whether Jaw crusher was found covered?	Covered <input checked="" type="checkbox"/> / Partially Covered / Uncovered

		<u>04</u> Nos. of Sides were found covered. <u>00</u> Nos. of Sides were found uncovered. Top was found uncovered / <u>covered</u> .									
2.1	Whether granulator or secondary jaw crusher was found covered?	Covered <input checked="" type="checkbox"/> / Partially Covered / Uncovered <u>04</u> Nos. of Sides were found covered. <u>00</u> Nos. of Sides were found uncovered. Top was found uncovered / <u>covered</u> .									
2.2	Whether Vibratory Screen was found covered?	Covered <input checked="" type="checkbox"/> / Partially Covered / Uncovered <u>04</u> Nos. of Sides were found covered. <u>00</u> Nos. of Sides were found uncovered. Top was found uncovered / <u>covered</u> .									
2.3	Whether Chakki/Dust Machine was found covered?	Covered <input checked="" type="checkbox"/> / Partially Covered / Uncovered <u>04</u> Nos. of Sides were found covered. <u>00</u> Nos. of Sides were found uncovered. Top was found uncovered / <u>covered</u> .									
3	Whether mechanical chute was provided with the drop point of dust conveyor?	Yes <input checked="" type="checkbox"/> / No									
4	Whether water storage facility has storage facility of atleast 3000litres?	Yes <input checked="" type="checkbox"/> / No									
5	Whether hard surface path/muroom road was provided in the premises?	Yes <input checked="" type="checkbox"/> / No									
6	Whether there is provision of regular cleaning and wetting of the ground within the premises?	Yes <input checked="" type="checkbox"/> / No Flexible pipe for sprinkling provided? Yes <input checked="" type="checkbox"/> / No									
7	Plantation	Approx. <table border="1"> <tr> <td>Trees</td> <td>11 Nos.</td> <td><u>275</u> m²</td> </tr> <tr> <td>Newly Planted Saplings</td> <td>52 Nos.</td> <td><u>1900</u> m²</td> </tr> <tr> <td colspan="2"></td> <td><u>1575</u></td> </tr> </table> <u>adequate</u>	Trees	11 Nos.	<u>275</u> m ²	Newly Planted Saplings	52 Nos.	<u>1900</u> m ²			<u>1575</u>
Trees	11 Nos.	<u>275</u> m ²									
Newly Planted Saplings	52 Nos.	<u>1900</u> m ²									
		<u>1575</u>									
8	Whether wind breaking wall is provided?	Yes <input checked="" type="checkbox"/> / No									
9	Whether boundary of the unit was demarcated?	<u>All</u> Nos. of sides were found									

		demarkated
10	Whether water sprinklers were provided at the strategic locations: Jaw Crusher Inlet Outlet Secondary jaw crusher/Granulator Inlet Outlet Outlet of vibratory screen	Yes ✓ / No Yes ✓ / No Yes ✓ / No Yes ✓ / No Yes ✓ / No
11	Whether Sign Board (including name, address, product and production capacity) is provided?	Yes ✓ / No

- During Inspection, unit was found non-operational.


 06/06/23
 JEE


 06/06/23
 R9, Nagaur















INSPECTION REPORT

(Under Section 24 of the Air Act, 1981 and Under Section 10 of EP Act, 1986)

1	a. Name of the Industry	M/s R.K. Crushing Udyog (Unit ID- 30281)
	b. Address of the Industry	Khasra No. 653/404 (New Khasra No. 695/404) Village- Randhisar Tehsil- Sujangarh (Land cont- 1000 m ²) District- Churu
	c. E-mail	-
	d. Mobile	7014842808
	e. Telephone	-
2	Date of Inspection	06/06/2023
3	Type of Industry	Stone Crushing unit
4	Nature of Industry	Air Polluting
5	Size of Industry: Large/ Medium/ Small	Small
6	Category of Industry: Red/ Orange/ Green/ Others	Orange
7	Status of Operation during inspection: Operational/ Non-operational/ Closed/ Any other	<input checked="" type="checkbox"/> Operational / <input type="checkbox"/> Non-Operational
8	Status of consent under Air Act, 1981	<u>CTO was issued for the production capacity of 300 TPD stone grit which is valid till 30/11/2023.</u>

Details of Plant & Machinery: -

S. No.	Machinery	Description
1	Jaw Crusher	Primary Jaw Crusher- 0/ Secondary Jaw Crusher- 0/ Bajri/ Dust Plant- 0/
2	Vibratory Screen	0/ <u>yes</u>
3	Source of water	Water Tankers <input checked="" type="checkbox"/> / Borewell
4	DG set (if any)	Yes / <input checked="" type="checkbox"/> No If Yes, then capacity KVA

Status of Pollution Control Measures found during the inspection at the site:

S.No.	Description of non- compliance	Observation
1	Whether Jaw crusher was found covered?	Covered <input checked="" type="checkbox"/> / Partially Covered / Uncovered

		<p>04 Nos. of Sides were found covered. 00 Nos. of Sides were found uncovered. Top was found uncovered / covered.</p>						
2.1	Whether granulator or secondary jaw crusher was found covered?	<p>Covered <input checked="" type="checkbox"/> / Partially Covered <input type="checkbox"/> Uncovered <input type="checkbox"/></p> <p>04 Nos. of Sides were found covered. 00 Nos. of Sides were found uncovered. Top was found uncovered / covered.</p>						
2.2	Whether Vibratory Screen was found covered?	<p>Covered <input checked="" type="checkbox"/> / Partially Covered <input type="checkbox"/> Uncovered <input type="checkbox"/></p> <p>04 Nos. of Sides were found covered. 00 Nos. of Sides were found uncovered. Top was found uncovered / covered.</p>						
2.3	Whether Chakki/Dust Machine was found covered?	<p>Covered <input checked="" type="checkbox"/> / Partially Covered <input type="checkbox"/> Uncovered <input type="checkbox"/></p> <p>04 Nos. of Sides were found covered. 00 Nos. of Sides were found uncovered. Top was found uncovered / covered.</p>						
3	Whether mechanical chute was provided with the drop point of dust conveyor?	Yes <input checked="" type="checkbox"/> / No <input type="checkbox"/>						
4	Whether water storage facility has storage facility of atleast 3000litres?	Yes <input checked="" type="checkbox"/> / No <input type="checkbox"/>						
5	Whether hard surface path/muroom road was provided in the premises?	Yes <input checked="" type="checkbox"/> / No <input type="checkbox"/>						
6	Whether there is provision of regular cleaning and wetting of the ground within the premises?	<p>Yes <input checked="" type="checkbox"/> / No <input type="checkbox"/></p> <p>Flexible pipe for sprinkling provided? Yes <input checked="" type="checkbox"/> No <input type="checkbox"/></p>						
7	Plantation	<p>Approx.</p> <table border="1"> <tbody> <tr> <td>Trees</td> <td>10 Nos.</td> <td>250 m²</td> </tr> <tr> <td>Newly Planted Saplings</td> <td>45 Nos.</td> <td>1125 m²</td> </tr> </tbody> </table> <p>Total area covered by plantation = 1375m²</p>	Trees	10 Nos.	250 m ²	Newly Planted Saplings	45 Nos.	1125 m ²
Trees	10 Nos.	250 m ²						
Newly Planted Saplings	45 Nos.	1125 m ²						
8	Whether wind breaking wall is provided?	<p>Yes <input checked="" type="checkbox"/> / No <input type="checkbox"/></p> <p>Adequate</p>						
9	Whether boundary of the unit was demarcated?	04 Nos. of sides were found						

		demarcated	
10	Whether water sprinklers were provided at the strategic locations Jaw Crusher Inlet Outlet Secondary jaw crusher/Granulator Inlet Outlet Outlet of vibratory screen	Yes ✓ /	No
		Yes ✓ /	No
		Yes ✓ /	No
		Yes ✓ /	No
		Yes ✓ /	No
11	Whether Sign Board (including name, address, product and production capacity) is provided?	Yes ✓ /	No

-during inspection, unit was found non-operational.

H. Mahal
06/06/23
JGG

Deviata
06/06/23
Ro, nagaur









INSPECTION REPORT

(Under Section 24 of the Air Act, 1981 and Under Section 10 of EP Act, 1986)

1	a. Name of the Industry	M/s R.K. Industry (Unit ID- 29860)
	b. Address of the Industry	Khasra No. 738/374 Village- Randhisar (Land cover - 1000m ²) Tehsil- Sujangarh District- Churu
	c. E-mail	-
	d. Mobile	7665002435
	e. Telephone	-
2	Date of Inspection	06/06/2023
3	Type of Industry	Stone Crushing unit
4	Nature of Industry	Air Polluting
5	Size of Industry: Large/ Medium/ Small	Small
6	Category of Industry: Red/ Orange/ Green/ Others	Orange
7	Status of Operation during inspection: Operational/ Non-operational/ Closed/ Any other	Operational / Non-Operational
8	Status of consent under Air Act, 1981	<u>CTO was issued for the production capacity of 550 TPD stone grit which is valid till 31/08/2032.</u>

Details of Plant & Machinery: -

S. No.	Machinery	Description
1	Jaw Crusher	Primary Jaw Crusher- 01 Secondary Jaw Crusher- 02 Bajri/ Dust Plant- 01
2	Vibratory Screen	
3	Source of water	Water Tankers / Borewell
4	DG set (if any)	Yes / No If Yes, then capacity KVA

Status of Pollution Control Measures found during the inspection at the site:

S.No.	Description of non-compliance	Observation
1	Whether Jaw crusher was found covered?	Covered / Partially Covered / Uncovered

		<p>04 Nos. of Sides were found covered. 00 Nos. of Sides were found uncovered. Top was found uncovered / covered.</p>												
2.1	Whether granulator or secondary jaw crusher was found covered?	<p>Covered / Partially Covered / Uncovered</p> <p>04 Nos. of Sides were found covered. 00 Nos. of Sides were found uncovered. Top was found uncovered / covered.</p>												
2.2	Whether Vibratory Screen was found covered?	<p>Covered / Partially Covered / Uncovered</p> <p>04 Nos. of Sides were found covered. 00 Nos. of Sides were found uncovered. Top was found uncovered / covered.</p>												
2.3	Whether Chakki/Dust Machine was found covered?	<p>Covered / Partially Covered / Uncovered</p> <p>04 Nos. of Sides were found covered. 00 Nos. of Sides were found uncovered. Top was found uncovered / covered.</p>												
3	Whether mechanical chute was provided with the drop point of dust conveyor?	Yes <input checked="" type="checkbox"/> / No <input type="checkbox"/>												
4	Whether water storage facility has storage facility of atleast 3000litres?	Yes <input checked="" type="checkbox"/> / No <input type="checkbox"/>												
5	Whether hard surface path/murum road was provided in the premises?	Yes <input checked="" type="checkbox"/> / No <input type="checkbox"/>												
6	Whether there is provision of regular cleaning and wetting of the ground within the premises?	Yes <input type="checkbox"/> / No <input type="checkbox"/> Flexible pipe for sprinkling provided? Yes <input checked="" type="checkbox"/> / No <input type="checkbox"/>												
7	Plantation	<table border="1"> <thead> <tr> <th colspan="3">Approx.</th> </tr> </thead> <tbody> <tr> <td>Trees</td> <td>09 Nos.</td> <td>225 m²</td> </tr> <tr> <td>Newly Planted Saplings</td> <td>50 Nos.</td> <td>1250 m²</td> </tr> <tr> <td colspan="2"></td> <td><u>1475 m²</u></td> </tr> </tbody> </table> <p>Demarcate. 1475 m²</p>	Approx.			Trees	09 Nos.	225 m ²	Newly Planted Saplings	50 Nos.	1250 m ²			<u>1475 m²</u>
Approx.														
Trees	09 Nos.	225 m ²												
Newly Planted Saplings	50 Nos.	1250 m ²												
		<u>1475 m²</u>												
8	Whether wind breaking wall is provided?	Yes <input checked="" type="checkbox"/> / No <input type="checkbox"/>												
9	Whether boundary of the unit was demarcated?	<u>All</u> Nos. of sides were found												

		demarcated	
10	Whether water sprinklers were provided at the strategic locations: Jaw Crusher Inlet Outlet Secondary jaw crusher/Granulator Inlet Outlet Outlet of vibratory screen	Yes ✓ / Yes ✓ / Yes ✓ / Yes ✓ / Yes ✓ /	No No No No No
11	Whether Sign Board (including name, address, product and production capacity) is provided?	Yes ✓ /	No

- During Inspection, unit was found operational.

Hemant
06/06/23
JEE

Devi
06/08/23
Ro, Nagaur













INSPECTION REPORT

(Under Section 24 of the Air Act, 1981 and Under Section 10 of EP Act, 1986)

1	a. Name of the Industry	M/s Randhisar Stone Crushing Industries (Unit ID- 29862)
	b. Address of the Industry	Khasra No. 319 Village- Randhisar (Land cov- 2500 m ²)- Tehsil- Sujangarh District- Churu
	c. E-mail	-
	d. Mobile	9828876095
	e. Telephone	-
2	Date of Inspection	06/06/2023
3	Type of Industry	Stone Crushing unit
4	Nature of Industry	Air Polluting
5	Size of Industry: Large/ Medium/ Small	Small
6	Category of Industry: Red/ Orange/ Green/ Others	Orange
7	Status of Operation during inspection: Operational/ Non-operational/ Closed/ Any other	<input checked="" type="checkbox"/> Operational / <input type="checkbox"/> Non-Operational
8	Status of consent under Air Act, 1981	<u>CTO was issued for the production capacity of 18000 MT PER ANNUM stone grit which is valid till 31/10/2023</u>

Details of Plant & Machinery: -

S. No.	Machinery	Description
1	Jaw Crusher	Primary Jaw Crusher- 01 Secondary Jaw Crusher- 01 Bajri/ Dust Plant- 01
2	Vibratory Screen	01 Yes
3	Source of water	Water Tapkers / Borewell
4	DG set (if any)	Yes / <input checked="" type="checkbox"/> No If Yes, then capacity _____ KVA

Status of Pollution Control Measures found during the inspection at the site:

S.No.	Description of non- compliance	Observation
1	Whether Jaw crusher was found covered?	Covered <input checked="" type="checkbox"/> / <input type="checkbox"/> Partially Covered / <input type="checkbox"/> Uncovered

		<u>04</u> Nos. of Sides were found covered. <u>00</u> Nos. of Sides were found uncovered. Top was found <u>uncovered</u> / <u>covered</u> .						
2.1	Whether granulator or secondary jaw crusher was found covered?	Covered / <u>Partially Covered</u> / Uncovered <u>04</u> Nos. of Sides were found covered. <u>00</u> Nos. of Sides were found uncovered. Top was found <u>uncovered</u> / <u>covered</u>						
2.2	Whether Vibratory Screen was found covered?	Covered / <u>Partially Covered</u> / Uncovered <u>04</u> Nos. of Sides were found covered. <u>00</u> Nos. of Sides were found uncovered. Top was found <u>uncovered</u> / <u>covered</u>						
2.3	Whether Chakki/Dust Machine was found covered?	Covered / <u>Partially Covered</u> / Uncovered <u>04</u> Nos. of Sides were found covered. <u>00</u> Nos. of Sides were found uncovered. Top was found <u>uncovered</u> / <u>covered</u>						
3	Whether mechanical chute was provided with the drop point of dust conveyer?	Yes <input checked="" type="checkbox"/> / No						
4	Whether water storage facility has storage facility of atleast 3000litres?	Yes <input checked="" type="checkbox"/> / No						
5	Whether hard surface path/muroom road was provided in the premises?	Yes <input checked="" type="checkbox"/> / No						
6	Whether there is provision of regular cleaning and wetting of the ground within the premises?	Yes <input checked="" type="checkbox"/> / No Flexible pipe for sprinkling provided? Yes <input checked="" type="checkbox"/> / No						
7	Plantation	Approx. <table border="1"> <thead> <tr> <th>Trees</th> <th>Nos.</th> <th>m²</th> </tr> </thead> <tbody> <tr> <td>Newly Planted Saplings</td> <td>28</td> <td>700</td> </tr> </tbody> </table> inadequate	Trees	Nos.	m ²	Newly Planted Saplings	28	700
Trees	Nos.	m ²						
Newly Planted Saplings	28	700						
8	Whether wind breaking wall is provided?	Yes <input checked="" type="checkbox"/> / No						

9	Whether boundary of the unit was demarcated?	04 demarcated	Nos. of sides were found
10	Whether water sprinklers were provided at the strategic locations: Jaw Crusher Inlet Outlet Secondary jaw crusher/Granulator Inlet Outlet Outlet of vibratory screen	Yes ✓ / Yes ✓ / Yes ✓ / Yes ✓ / Yes ✓ /	No No No No No
11	Whether Sign Board (including name, address, product and production capacity) is provided?	Yes ✓	No

- During inspection, unit was found non-operational.

Handwritten signature
06/06/23
JEE

Handwritten signature
08/06/23
Ro, Nagaur











INSPECTION REPORT

(Under Section 24 of the Air Act, 1981 and Under Section 10 of EP Act, 1986)

	a. Name of the Industry	M/s Shree Balaji Stone Supplier (Unit ID- 458)
1	b. Address of the Industry	Khasra No. 375 Village- Randhisar Tehsil- Sujangarh District- Churu <i>(con. area 1000m²)</i>
	c. E-mail	-
	d. Mobile	9414086292
	e. Telephone	-
2	Date of Inspection	06/06/2023
3	Type of Industry	Stone Crushing unit
4	Nature of Industry	Air Polluting
5	Size of Industry: Large/ Medium/ Small	Small
6	Category of Industry: Red/ Orange/ Green/ Others	Orange
7	Status of Operation during inspection: Operational/ Non-operational/ Closed/ Any other	<input checked="" type="checkbox"/> Operational / <input type="checkbox"/> Non-Operational
8	Status of consent under Air Act, 1981	<u>CTO was issued for the production capacity of 72000 TPA stone grit which is valid till 31/05/2033.</u>

Details of Plant & Machinery: -

S. No.	Machinery	Description
1	Jaw Crusher	Primary Jaw Crusher- <i>o/</i> Secondary Jaw Crusher- <i>o/</i> Bajri/ Dust Plant- <i>o/</i>
2	Vibratory Screen	<i>o/ Yes</i>
3	Source of water	Water Tankers / <input checked="" type="checkbox"/> Borewell
4	DG set (if any)	<i>Yes / No</i> If Yes, then capacity _____ KVA

Status of Pollution Control Measures found during the inspection at the site:

S.No.	Description of non- compliance	Observation
1	Whether Jaw crusher was found covered?	Covered <input checked="" type="checkbox"/> / <input type="checkbox"/> Partially Covered / <input type="checkbox"/> Uncovered

		<u>04</u> Nos. of Sides were found covered. <u>00</u> Nos. of Sides were found uncovered. Top was found uncovered / covered.						
2.1	Whether granulator or secondary jaw crusher was found covered?	Covered / Partially Covered / Uncovered <u>04</u> Nos. of Sides were found covered. <u>00</u> Nos. of Sides were found uncovered. Top was found uncovered / covered.						
2.2	Whether Vibratory Screen was found covered?	Covered / Partially Covered / Uncovered <u>04</u> Nos. of Sides were found covered. <u>00</u> Nos. of Sides were found uncovered. Top was found uncovered / covered.						
2.3	Whether Chakki/Dust Machine was found covered?	Covered / Partially Covered / Uncovered <u>04</u> Nos. of Sides were found covered. <u>00</u> Nos. of Sides were found uncovered. Top was found uncovered / covered.						
3	Whether mechanical chute was provided with the drop point of dust conveyor?	Yes / No						
4	Whether water storage facility has storage facility of atleast 3000litres?	Yes / No						
5	Whether hard surface path/muroom road was provided in the premises?	Yes / No						
6	Whether there is provision of regular cleaning and wetting of the ground within the premises?	Yes / No Flexible pipe for sprinkling provided? Yes / No						
7	Plantation	Approx. <table border="1"> <tbody> <tr> <td>Trees</td> <td>15 Nos.</td> <td>375 m²</td> </tr> <tr> <td>Newly Planted Saplings</td> <td>60 Nos.</td> <td>1500 m²</td> </tr> </tbody> </table> Total area covered by plantation = 1875 m ²	Trees	15 Nos.	375 m ²	Newly Planted Saplings	60 Nos.	1500 m ²
Trees	15 Nos.	375 m ²						
Newly Planted Saplings	60 Nos.	1500 m ²						
8	Whether wind breaking wall is provided?	Yes / No Adequate						

9	Whether boundary of the unit was demarcated?	<u>ALL</u> demarcated	Nos. of sides were found
10	Whether water sprinklers were provided at the strategic locations: Jaw Crusher Inlet Outlet Secondary jaw crusher/Granulator Inlet Outlet Outlet of vibratory screen	Yes <input checked="" type="checkbox"/> / Yes <input checked="" type="checkbox"/> / Yes <input checked="" type="checkbox"/> / Yes <input checked="" type="checkbox"/> / Yes <input checked="" type="checkbox"/> /	No No No No No
11	Whether Sign Board (including name, address, product and production capacity) is provided?	Yes <input checked="" type="checkbox"/> /	No

-during inspection, unit was found non-operational.

Hemant
06/06/23

Darvita
08/06/23
Ro, nagaur











Latitude: 27.687497
Longitude: 74.504087
Elevation: 342.49±100 m
Accuracy: 3.8 m
Time: 06-06-2023 12:08
Note: Balaji stone

Shree Balaji Stone Supplier

INSPECTION REPORT

(Under Section 24 of the Air Act, 1981 and Under Section 10 of EP Act, 1986)

1	a. Name of the Industry	M/s Shree Maa Devi Crushing Industries (Unit ID- 30968) PARAM STONE CRUSHER
	b. Address of the Industry	Khasra No. 671/79 Village- Randhisar (Land cov. - 1000 m ²) Tehsil- Sujangarh District- Churu
	c. E-mail	-
	d. Mobile	9414956344
	e. Telephone	-
2	Date of Inspection	06/06/2023
3	Type of Industry	Stone Crushing unit
4	Nature of Industry	Air Polluting
5	Size of Industry: Large/ Medium/ Small	Small
6	Category of Industry: Red/ Orange/ Green/ Others	Orange
7	Status of Operation during inspection: Operational/ Non-operational/ Closed/ Any other	Operational / Non-Operational
8	Status of consent under Air Act, 1981	<u>CTO was issued for the production capacity of 200 TPD stone grit which is valid till 31/03/2033.</u>

Details of Plant & Machinery: -

S. No.	Machinery	Description
1	Jaw Crusher	Primary Jaw Crusher- 0/ Secondary Jaw Crusher- 0/ Bajri/ Dust Plant- 0/
2	Vibratory Screen	0, Yes
3	Source of water	Water Tankers / Borewell
4	DG set (if any)	Yes / No If Yes, then capacity KVA

Status of Pollution Control Measures found during the inspection at the site:

S.No.	Description of non-compliance	Observation
1	Whether Jaw crusher was found covered?	Covered <input checked="" type="checkbox"/> / Partially Covered / Uncovered All Nos. of Sides were found covered.

		00 Nos. of Sides were found uncovered. Top was found uncovered / covered. ✓						
2.1	Whether granulator or secondary jaw crusher was found covered?	Covered ✓ / Partially Covered / Uncovered 04 Nos. of Sides were found covered. 00 Nos. of Sides were found uncovered. Top was found uncovered / covered. ✓						
2.2	Whether Vibratory Screen was found covered?	Covered ✓ / Partially Covered / Uncovered 04 Nos. of Sides were found covered. 00 Nos. of Sides were found uncovered. Top was found uncovered / covered. ✓						
2.3	Whether Chakki/Dust Machine was found covered?	Covered ✓ / Partially Covered / Uncovered 04 Nos. of Sides were found covered. 00 Nos. of Sides were found uncovered. Top was found uncovered / covered. ✓						
3	Whether mechanical chute was provided with the drop point of dust conveyor?	Yes ✓ / No						
4	Whether water storage facility has storage facility of atleast 3000litres?	Yes ✓ / No						
5	Whether hard surface path/muroom road was provided in the premises?	Yes ✓ / No						
6	Whether there is provision of regular cleaning and wetting of the ground within the premises?	Yes ✓ / No Flexible pipe for sprinkling provided? Yes ✓ / No						
7	Plantation	Approx. <table border="1"> <tr> <td>Trees</td> <td>48 Nos.</td> <td>2400 m²</td> </tr> <tr> <td>Newly Planted Saplings</td> <td>65 Nos.</td> <td>1625 m²</td> </tr> </table> <p>Total area covered by planta = 4025 Adequat</p>	Trees	48 Nos.	2400 m ²	Newly Planted Saplings	65 Nos.	1625 m ²
Trees	48 Nos.	2400 m ²						
Newly Planted Saplings	65 Nos.	1625 m ²						
8	Whether wind breaking wall is provided?	Yes ✓ / No Adequat						
9	Whether boundary of the unit was demarcated?	All Nos. of sides were found demarcated						

10	Whether water sprinklers were provided at the strategic locations: Jaw Crusher Inlet Outlet Secondary jaw crusher/Granulator Inlet Outlet Outlet of vibratory screen	Yes ✓ / No Yes ✓ / No Yes ✓ / No Yes ✓ / No Yes ✓ / No
11	Whether Sign Board (including name, address, product and production capacity) is provided?	Yes ✓ / No

- During inspection, unit was found non-operational.

Himal
06/06/23.
JEE

Narita
08/06/23
RO, Nagaur















Electricity disconnection

INSPECTION REPORT

(Under Section 24 of the Air Act, 1981 and Under Section 10 of EP Act, 1986)

1	a. Name of the Industry	M/s Shri Devi Ind. (Unit ID- 28060)
	b. Address of the Industry	Khasra No. 373 Village- Randhisar Tehsil- Sujangarh District- Churu
	c. E-mail	-
	d. Mobile	9982618489
	e. Telephone	-
2	Date of Inspection	06/06/2023
3	Type of Industry	Stone Crushing unit
4	Nature of Industry	Air Polluting
5	Size of Industry: Large/ Medium/ Small	Small
6	Category of Industry: Red/ Orange/ Green/ Others	Orange
7	Status of Operation during inspection: Operational/ Non-operational/ Closed/ Any other	Operational / <input checked="" type="checkbox"/> Non-Operational
8	Status of consent under Air Act, 1981	<u>CTO was issued for the production capacity of 20 TPD stone grit which is valid till 31/12/2031</u>

Details of Plant & Machinery: -

S. No.	Machinery	Description
1	Jaw Crusher	Primary Jaw Crusher- <i>NL</i> Secondary Jaw Crusher- <i>NL</i> Bajri/ Dust Plant- <i>ot</i>
2	Vibratory Screen	<i>ot, yes</i>
3	Source of water	Water Tankers / Borewell
4	DG set (if any)	Yes / No If Yes, then capacity KVA

Status of Pollution Control Measures found during the inspection at the site:

S.No.	Description of non-compliance	Observation
1	Whether Jaw crusher was found covered?	Covered <input checked="" type="checkbox"/> / Partially Covered / Uncovered

		<p><u>04</u> Nos. of Sides were found covered. <u>00</u> Nos. of Sides were found uncovered. Top was found uncovered / covered.</p>									
2.1	Whether granulator or secondary jaw crusher was found covered?	<p>Covered <input checked="" type="checkbox"/> / Partially Covered / Uncovered</p> <p><u>04</u> Nos. of Sides were found covered. <u>00</u> Nos. of Sides were found uncovered. Top was found uncovered / covered.</p>									
2.2	Whether Vibratory Screen was found covered?	<p>Covered <input checked="" type="checkbox"/> / Partially Covered / Uncovered</p> <p><u>04</u> Nos. of Sides were found covered. <u>00</u> Nos. of Sides were found uncovered. Top was found uncovered / covered.</p>									
2.3	Whether Chakki/Dust Machine was found covered?	<p>Covered <input checked="" type="checkbox"/> / Partially Covered / Uncovered</p> <p><u>04</u> Nos. of Sides were found covered. <u>00</u> Nos. of Sides were found uncovered. Top was found uncovered / covered.</p>									
3	Whether mechanical chute was provided with the drop point of dust conveyer?	Yes <input checked="" type="checkbox"/> / No									
4	Whether water storage facility has storage facility of atleast 3000litres?	Yes <input checked="" type="checkbox"/> / No									
5	Whether hard surface path/muroom road was provided in the premises?	Yes <input checked="" type="checkbox"/> / No									
6	Whether there is provision of regular cleaning and wetting of the ground within the premises?	<p>Yes / No</p> <p>Flexible pipe for sprinkling provided? Yes / No</p> <p><i>Can't be verified. Unit closed.</i></p>									
7	Plantation	<table border="1"> <tr> <td colspan="3">Approx.</td> </tr> <tr> <td>Trees</td> <td>02 Nos.</td> <td>56 m²</td> </tr> <tr> <td>Newly Planted Saplings</td> <td>Nos.</td> <td>56 m²</td> </tr> </table> <p><i>inadequate</i></p>	Approx.			Trees	02 Nos.	56 m ²	Newly Planted Saplings	Nos.	56 m ²
Approx.											
Trees	02 Nos.	56 m ²									
Newly Planted Saplings	Nos.	56 m ²									
8	Whether wind breaking wall is provided?	Yes <input checked="" type="checkbox"/> / No									

NA.

9	Whether boundary of the unit was demarcated?	<u>04</u> Nos. of sides were found demarcated															
10	Whether water sprinklers were provided at the strategic locations: Jaw Crusher Inlet Outlet Secondary jaw crusher/Granulator Inlet Outlet Outlet of vibratory screen	<table style="border: none;"> <tr> <td>Yes</td> <td>/</td> <td>No</td> </tr> </table> } <u>Closed</u> Therefore can't be verified	Yes	/	No												
Yes	/	No															
Yes	/	No															
Yes	/	No															
Yes	/	No															
Yes	/	No															
11	Whether Sign Board (including name, address, product and production capacity) is provided?	Yes <input checked="" type="checkbox"/> / No															

- During Inspection, unit was found non-operational. PP has informed that Electricity disconnection has been done due to shortage of Raw material

Hemant
 06/06/23
JEE

Manita
 06/06/23
 Ro, Nagaur

No. 01

Shri Devi Industries

New No. SOP. F-9

Page No. 075

JODHPUR VIDHYUT VITRAN NIGAM LTD.

Office : Assistant Engineer (O&M) Jd. V.V.Nigam Ltd., CHHAPAR

35

DISCONNECTION ORDER

Consumer's Name OM Prakash S/o sedu Ram Randhisan Date: 07/12/2022
Address Randhisan

Account No. 0591/0022

Change Meter on premises of the above consumer due to Advise to Jen. Randhisan and report as under.

Amount 70000
74704

Amount Not paid.

A.En. IARO

REPORT

Meter No.	Make	Constant	Amps.	Volts	Phase	Fuse Size	Reading
Removed 45146	disconnect from pole				3φ	110 2954	110 2954
							0.6 kVA
							0.71 kVA
							44052 kWh
							47260 kWh
							0.01 kVA

P.T. Ratio $\frac{0.0}{1.00}$ Multiplying Factor $\frac{0.96}{1.00}$

Issue Date

Sign.

[Signature]
15/12/22
जोधपुर विद्युत वितरण निगम लि
Junior En. Sign
जोधपुर विद्युत वितरण निगम लि





INSPECTION REPORT

(Under Section 24 of the Air Act, 1981 and Under Section 10 of EP Act, 1986)

1	a. Name of the Industry	M/s Shri Ganesh Grit Udyog (Unit ID- 43901)
	b. Address of the Industry	Khasra No. 367 Village- Randhisar (Land cov- 1998m ²) Tehsil- Sujangarh District- Churu
	c. E-mail	-
	d. Mobile	9414437157
	e. Telephone	-
2	Date of Inspection	06/06/23
3	Type of Industry	Stone Crushing unit
4	Nature of Industry	Air Polluting
5	Size of Industry: Large/ Medium/ Small	Small
6	Category of Industry: Red/ Orange/ Green/ Others	Orange
7	Status of Operation during inspection: Operational/ Non-operational/ Closed/ Any other	Operational / <input checked="" type="checkbox"/> Non-Operational
8	Status of consent under Air Act, 1981	<u>CTO was issued for the production capacity of 60 TPD stone grit which is valid till 31/03/2024.</u>

Details of Plant & Machinery: -

S. No.	Machinery	Description
1	Jaw Crusher	Primary Jaw Crusher- 01 Secondary Jaw Crusher- 01 Bajri/ Dust Plant- 01
2	Vibratory Screen	01, Yes
3	Source of water	Water Tankers / <input checked="" type="checkbox"/> Borewell
4	DG set (if any)	Yes / <input checked="" type="checkbox"/> No If Yes, then capacity <u>KVA</u>

Status of Pollution Control Measures found during the inspection at the site:

S.No.	Description of non-compliance	Observation
1	Whether Jaw crusher was found covered?	Covered / Uncovered / <input checked="" type="checkbox"/> Partially Covered /

In dismantled cond -

		<p>_____ Nos. of Sides were found covered. _____ Nos. of Sides were found uncovered. Top was found uncovered / covered.</p>												
2.1	Whether granulator or secondary jaw crusher was found covered?	<p>Covered / Partially Covered / Uncovered</p> <p>_____ Nos. of Sides were found covered. _____ Nos. of Sides were found uncovered. Top was found uncovered / covered.</p>												
2.2	Whether Vibratory Screen was found covered?	<p>Covered / Partially Covered / Uncovered</p> <p>_____ Nos. of Sides were found covered. _____ Nos. of Sides were found uncovered. Top was found uncovered / covered.</p>												
2.3	Whether Chakki/Dust Machine was found covered?	<p>Covered / Partially Covered / Uncovered</p> <p>_____ Nos. of Sides were found covered. _____ Nos. of Sides were found uncovered. Top was found uncovered / covered.</p>												
3	Whether mechanical chute was provided with the drop point of dust conveyer?	Yes / No												
4	Whether water storage facility has storage facility of atleast 3000litres?	Yes / No												
5	Whether hard surface path/muroom road was provided in the premises?	Yes / No												
6	Whether there is provision of regular cleaning and wetting of the ground within the premises?	Yes / No Flexible pipe for sprinkling provided? Yes / No												
7	Plantation	<table border="1"> <tr> <td colspan="4">Approx.</td> </tr> <tr> <td>Trees</td> <td>01</td> <td>Nos.</td> <td>25 m²</td> </tr> <tr> <td>Newly Planted Saplings</td> <td>40</td> <td>Nos.</td> <td>1000 m²</td> </tr> </table> <p>Total area covered by plantation = 1025m² Adequate</p>	Approx.				Trees	01	Nos.	25 m ²	Newly Planted Saplings	40	Nos.	1000 m ²
Approx.														
Trees	01	Nos.	25 m ²											
Newly Planted Saplings	40	Nos.	1000 m ²											
8	Whether wind breaking wall is provided?	Yes / No												

In dismantled cond.

In dismantled cond.

9	Whether boundary of the unit was demarcated?	Nos. of sites were found demarcated	
10	Whether water sprinklers were provided at the strategic locations: Jaw Crusher Inlet Outlet Secondary jaw crusher/Granulator Inlet Outlet Outlet of vibratory screen	Yes / Yes / Yes / Yes / Yes /	No No No No No
11	Whether Sign Board (including name, address, product and production capacity) is provided?	Yes ✓ /	No

In dismantled cond.

- During Inspection, unit was found non-operational and PP informed electricity disconnection has been done.
- Unit was seems ^{to be in} dismantled condition.

Honal
06/06/23
JEE

Navita
08/06/23
Ro, nagaur

Form No. S-5

Ganesh Gint Udyog -
New No. SOP. F-8

No. 03

(16)

Page No. 009

JODHPUR VIDHYUT VITRAN NIGAM LTD.

Office : Assistant Engineer (O&M) Jd. V.V.Nigam Ltd., CHHAPAR

DISCONNECTION ORDER

Date: 27/10/22

Consumer's Name: Shiv Stone Cresser

Address: Ranchhigar

Service No.

Account No. 0692/36

To: Jan Ranchhigar

Advice to Jan

Please Change Meter on premises of the above consumer due to disrupt and report as under:

Outstanding Amount
234698 / -

A.En./ARO

REPORT

Meter No.	Make	Constant	Amps	Volts	Phase	Fuse Size	Reading
Meter Removed	Amey			3-φ		40-amp	296632 kWh
						Re	329885 kWh
							0.52 A/A
						BP-R-	296553 kWh
							329804 kWh
							2140 kWh

C.T. Ratio

P.T. Ratio

Multiplying Factor

Compliance Date

11 Kw Jumper (ent) rd 200 (57)

14/10/22

Employee Sign.

JUNIOR En. Sign

Signature









Electricity disconnection

INSPECTION REPORT

(Under Section 24 of the Air Act, 1981 and Under Section 10 of EP Act, 1986)

1	a. Name of the Industry	M/s Shri Jagdamba Stone Crusher (Unit ID-22041)
	b. Address of the Industry	Khasra No. 536/319 Village- Randhisar Tehsil- Sujangarh District- Churu (Con. Area (000m ²))
	c. E-mail	-
	d. Mobile	9829758611
	e. Telephone	-
2	Date of Inspection	06/06/23
3	Type of Industry	Stone Crushing unit
4	Nature of Industry	Air Polluting
5	Size of Industry: Large/ Medium/ Small	Small
6	Category of Industry: Red/ Orange/ Green/ Others	Orange
7	Status of Operation during inspection: Operational/ Non-operational/ Closed/ Any other	Operational / Non-Operational
8	Status of consent under Air Act, 1981	<u>CTO was issued for the production capacity of 150 TPD stone grit which is valid till 31/12/2033.</u>

Details of Plant & Machinery: -

S. No.	Machinery	Description
1	Jaw Crusher	Primary Jaw Crusher- 01 Secondary Jaw Crusher- 02 Bajri/ Dust Plant- 01
2	Vibratory Screen	01
3	Source of water	Water Tankers / Borewell
4	DG set (if any)	Yes / No If Yes, then capacity KVA

Status of Pollution Control Measures found during the inspection at the site:

S.No.	Description of non-compliance	Observation
1	Whether Jaw crusher was found covered?	Covered ✓ / Partially Covered / Uncovered

		<p><u>011</u> Nos. of Sides were found covered. <u>011</u> Nos. of Sides were found uncovered. Top was found uncovered / covered.</p>										
2.1	Whether granulator or secondary jaw crusher was found covered?	<p>Covered <input checked="" type="checkbox"/> / Partially Covered / Uncovered</p> <p><u>011</u> Nos. of Sides were found covered. <u>011</u> Nos. of Sides were found uncovered. Top was found uncovered / covered.</p>										
2.2	Whether Vibratory Screen was found covered?	<p>Covered <input checked="" type="checkbox"/> / Partially Covered / Uncovered</p> <p><u>011</u> Nos. of Sides were found covered. <u>011</u> Nos. of Sides were found uncovered. Top was found uncovered / covered.</p>										
2.3	Whether Chakki/Dust Machine was found covered?	<p>Covered <input checked="" type="checkbox"/> / Partially Covered / Uncovered</p> <p><u>011</u> Nos. of Sides were found covered. <u>011</u> Nos. of Sides were found uncovered. Top was found uncovered / covered.</p>										
3	Whether mechanical chute was provided with the drop point of dust conveyor?	Yes / No <input checked="" type="checkbox"/>										
4	Whether water storage facility has storage facility of atleast 3000litres?	Yes <input checked="" type="checkbox"/> / No										
5	Whether hard surface path/muroom road was provided in the premises?	Yes <input checked="" type="checkbox"/> / No										
6	Whether there is provision of regular cleaning and wetting of the ground within the premises?	Yes <input checked="" type="checkbox"/> / No Flexible pipe for sprinkling provided? Yes <input checked="" type="checkbox"/> / No										
7	Plantation	Approx. <table border="1"> <tr> <td>Trees</td> <td>15</td> <td>Nos.</td> <td>375</td> <td>m²</td> </tr> <tr> <td>Newly Planted Saplings</td> <td>30</td> <td>Nos.</td> <td>150</td> <td>m²</td> </tr> </table> <p>Adequate 1125m²</p>	Trees	15	Nos.	375	m ²	Newly Planted Saplings	30	Nos.	150	m ²
Trees	15	Nos.	375	m ²								
Newly Planted Saplings	30	Nos.	150	m ²								
8	Whether wind breaking wall is provided?	Yes <input checked="" type="checkbox"/> / No										

9	Whether boundary of the unit was demarcated?	All demarcated	Nos. of sides were found demarcated
10	Whether water sprinklers were provided at the strategic locations: Jaw Crusher Inlet Outlet Secondary jaw crusher/Granulator Inlet Outlet Outlet of vibratory screen	Yes ✓ / Yes ✓ / Yes ✓ / Yes ✓ / Yes ✓ /	No No No No No
11	Whether Sign Board (including name, address, product and production capacity) is provided?	Yes ✓ /	No

- During inspection, unit was found non-operational. Unit representative informed that Electricity disconnection was done due to unavailability of Raw material.

Handwritten signature
06/06/23

Handwritten signature
06/06/23
RO, Nagaur

• Shri Jagdamba Stone Crushers

01

Page No. 005

JODHPUR VIDHYUT VITRAN NIGAM LTD.

Office : Assistant Engineer (O&M) Jd. VV Nigam Ltd., CHHAPARA

DISCONNECTION ORDER

Date: 29/10/2022

Consumer's Name: Jagdamba Stone Crushing

Address: Ranchhisar

Account No. 3020-0001 (HT)

Advice to Jen. Ranchhisar

Please Change Meter on premises of the above consumer due to O/S and report as under-

due to O/S.

Point 320558

A.En./ARO

REPORT

Meter No.	Make	Constant	Amps.	Volts	Phase	Fuse Size	Reading
9967247	disconnected				from pole		9967247
						4A	602871
						R-	651315
							48.00
						BTP-	600334
							648634
							410.50

C.T. Ratio

Compliance Date

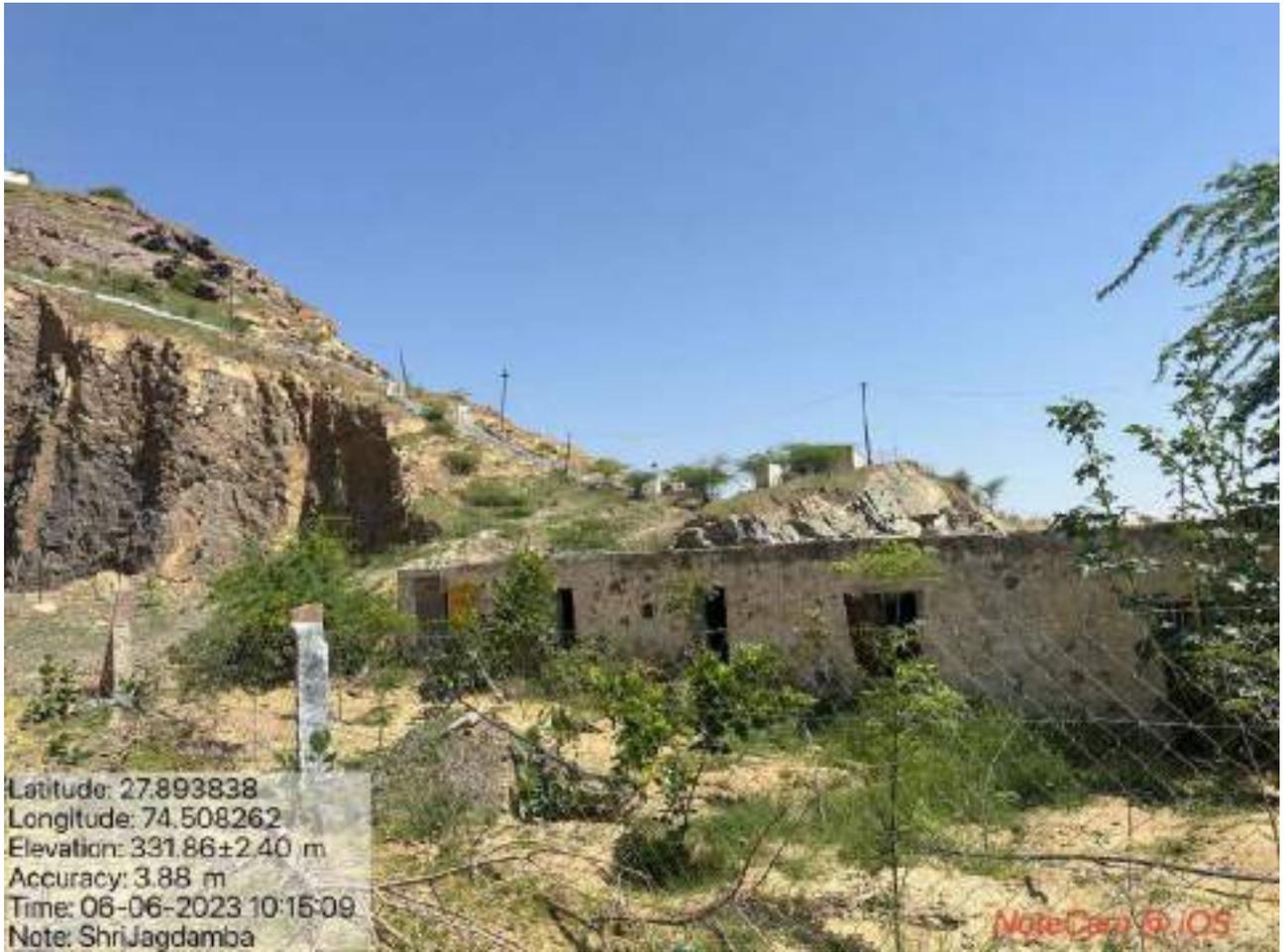
Employee Sign.

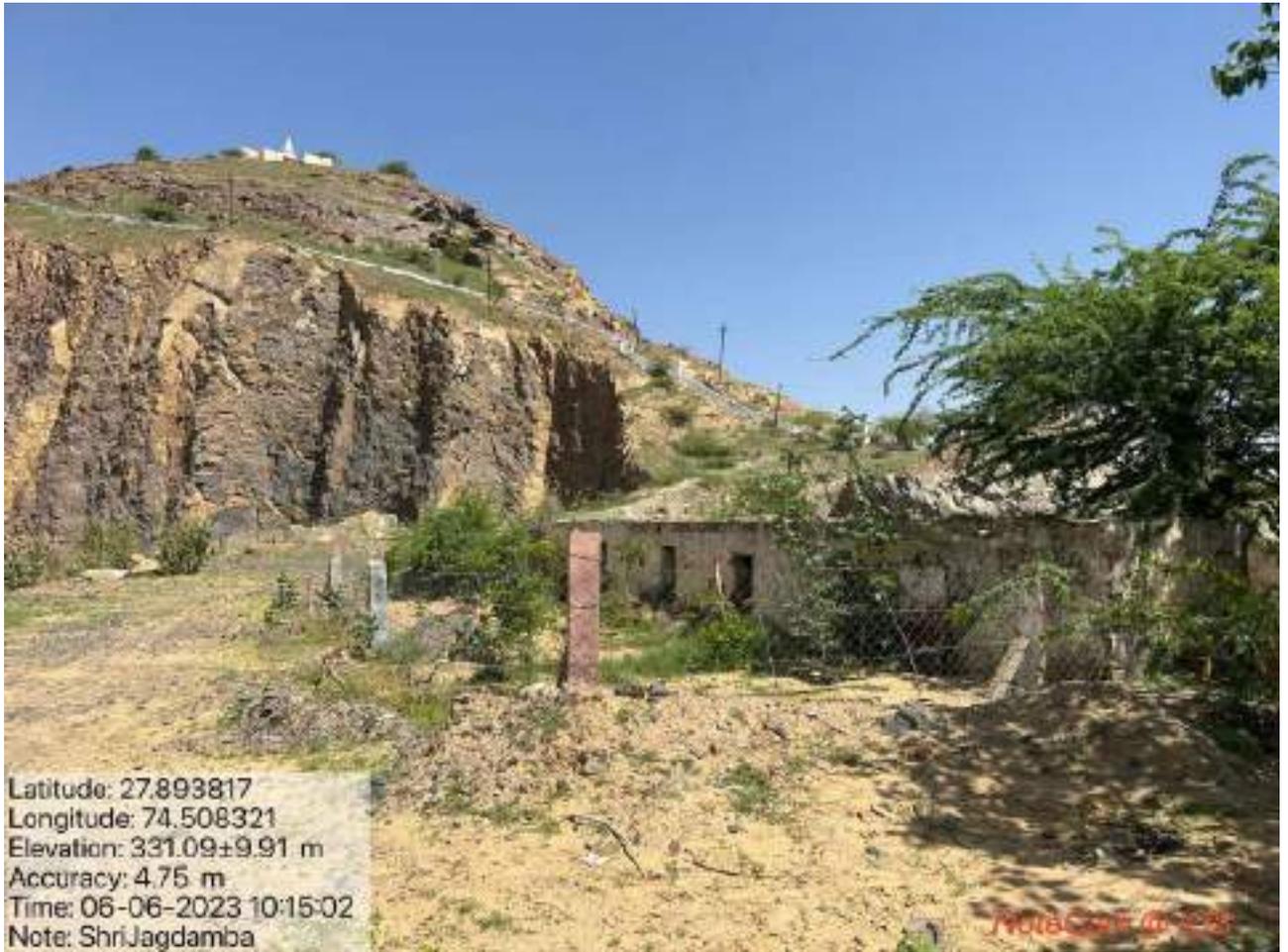
de from pole
PT Ratio
29/10/2022

Multiplying Factor

Junior En. Sign
Senior En. Sign







INSPECTION REPORT

(Under Section 24 of the Air Act, 1981 and Under Section 10 of EP Act, 1986)

1	a. Name of the Industry	M/s Shri Krishna Stone Dust Udhyog (Unit ID- 47173)
	b. Address of the Industry	Khasra No. 938/918 Village- Randhisar (Land cover. - 1500 m ²) Tehsil- Sujangarh District- Churu
	c. E-mail	-
	d. Mobile	9550131100, 8696951100
	e. Telephone	-
2	Date of Inspection	06/06/23
3	Type of Industry	Stone Crushing unit
4	Nature of Industry	Air Polluting
5	Size of Industry: Large/ Medium/ Small	Small
6	Category of Industry: Red/ Orange/ Green/ Others	Orange
7	Status of Operation during inspection: Operational/ Non-operational/ Closed/ Any other	Operational <input checked="" type="checkbox"/> Non-Operational <input type="checkbox"/>
8	Status of consent under Air Act, 1981	<u>CTO was issued for the production capacity of 450 TPD stone grit which is valid till 30/11/2031.</u>

Details of Plant & Machinery: -

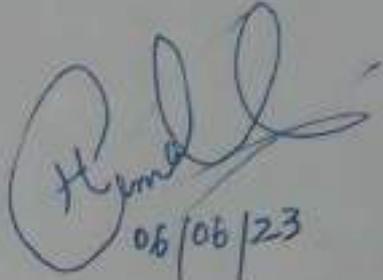
S. No.	Machinery	Description
1	Jaw-Crusher	Primary Jaw Crusher- 01 Secondary Jaw Crusher- 01 Bajri/ Dust Plant- 01
2	Vibratory Screen	01 <input checked="" type="checkbox"/> Yes
3	Source of water	Water Tankers / Borewell
4	DG set (if any)	Yes <input checked="" type="checkbox"/> No <input type="checkbox"/> If Yes, then capacity _____ KVA

Status of Pollution Control Measures found during the inspection at the site:

S.No.	Description of non-compliance	Observation
1	Whether Jaw crusher was found covered?	Covered <input checked="" type="checkbox"/> / Partially-Covered <input type="checkbox"/> / Uncovered <input type="checkbox"/>

		04 Nos. of Sides were found covered. 00 Nos. of Sides were found uncovered. Top was found uncovered / covered .												
2.1	Whether granulator or secondary jaw crusher was found covered?	Covered / Partially Covered / Uncovered 04 Nos. of Sides were found covered. 00 Nos. of Sides were found uncovered. Top was found uncovered / covered .												
2.2	Whether Vibratory Screen was found covered?	Covered / Partially Covered / Uncovered 04 Nos. of Sides were found covered. 00 Nos. of Sides were found uncovered. Top was found uncovered / covered .												
2.3	Whether Chakki/Dust Machine was found covered?	Covered / Partially Covered / Uncovered 04 Nos. of Sides were found covered. 00 Nos. of Sides were found uncovered. Top was found uncovered / covered .												
3	Whether mechanical chute was provided with the drop point of dust conveyer?	Yes / No												
4	Whether water storage facility has storage facility of atleast 3000litres?	Yes / No												
5	Whether hard surface path/muroom road was provided in the premises?	Yes / No												
6	Whether there is provision of regular cleaning and wetting of the ground within the premises?	Yes / No Flexible pipe for sprinkling provided? Yes / No												
7	Plantation	<table border="1"> <thead> <tr> <th colspan="4">Approx.</th> </tr> </thead> <tbody> <tr> <td>Trees</td> <td>19</td> <td>Nos.</td> <td>494 m²</td> </tr> <tr> <td>Newly Planted Saplings</td> <td>75</td> <td>Nos.</td> <td>1875 m²</td> </tr> </tbody> </table> Total area covered by plantation = 2369 m ²	Approx.				Trees	19	Nos.	494 m ²	Newly Planted Saplings	75	Nos.	1875 m ²
Approx.														
Trees	19	Nos.	494 m ²											
Newly Planted Saplings	75	Nos.	1875 m ²											
8	Whether wind breaking wall is provided?	Yes / No Adequate												

9	Whether boundary of the unit was demarcated?	<u>04</u> / <u> </u> Nos. of sides were found demarcated	
10	Whether water sprinklers were provided at the strategic locations: Jaw Crusher Inlet Outlet Secondary jaw crusher/Granulator Inlet Outlet Outlet of vibratory screen	Yes / Yes / Yes / Yes / Yes /	No / No / No / No / No /
11	Whether Sign Board (including name, address, product and production capacity) is provided?	Yes /	No /


 06/06/23
JEE

Navita
 06/06/23
 Ro, Nagaur















INSPECTION REPORT

(Under Section 24 of the Air Act, 1981 and Under Section 10 of EP Act, 1986)

1	a. Name of the Industry	M/s Shri Maan Vashna Devi Stone Crusher (Unit ID- 82833)
	b. Address of the Industry	Khasra No. 834/833 Village- Randhisar (Land Conv. - 2782 m ²) Tehsil- Sujangarh District- Churu
	c. E-mail	-
	d. Mobile	9414956344
	e. Telephone	-
2	Date of Inspection	06/06/23
3	Type of Industry	Stone Crushing unit
4	Nature of Industry	Air Polluting
5	Size of Industry: Large/ Medium/ Small	Small
6	Category of Industry: Red/ Orange/ Green/ Others	Orange
7	Status of Operation during inspection: Operational/ Non-operational/ Closed/ Any other	Operational ✓ / Non-Operational
8	Status of consent under Air Act, 1981	<u>CTO was issued for the production capacity of 82000 TPA stone grit which is valid till 31/08/2031.</u>

Details of Plant & Machinery: -

S. No.	Machinery	Description
1	Jaw Crusher	Primary Jaw Crusher- 01 Secondary Jaw Crusher- 01 Bagri/ Dust Plant- 01
2	Vibratory Screen	01 Yes
3	Source of water	Water Tankers: / Borewell
4	DG set (if any)	Yes / No ✓ If Yes, then Capacity: KVA

Status of Pollution Control Measures found during the inspection at the site:

S.No.	Description of non- compliance	Observation
1	Whether Jaw crusher was found covered?	Covered / Partially Covered / Uncovered

		<p>04 Nos. of Sides were found covered</p> <p>00 Nos. of Sides were found uncovered</p> <p>Top was found uncovered / <input checked="" type="checkbox"/> covered.</p>												
2.1	Whether granulator or secondary jaw crusher was found covered?	<p>Covered / Partially Covered / Uncovered</p> <p>04 Nos. of Sides were found covered</p> <p>00 Nos. of Sides were found uncovered</p> <p>Top was found uncovered / <input checked="" type="checkbox"/> covered.</p>												
2.2	Whether Vibratory Screen was found covered?	<p>Covered / Partially Covered / Uncovered</p> <p>04 Nos. of Sides were found covered</p> <p>00 Nos. of Sides were found uncovered</p> <p>Top was found uncovered / <input checked="" type="checkbox"/> covered.</p>												
2.3	Whether Chakki/Dust Machine was found covered?	<p>Covered / Partially Covered / Uncovered</p> <p>04 Nos. of Sides were found covered.</p> <p>00 Nos. of Sides were found uncovered.</p> <p>Top was found uncovered / <input checked="" type="checkbox"/> covered.</p>												
3	Whether mechanical chute was provided with the drop point of dust conveyor?	Yes / No												
4	Whether water storage facility has storage facility of atleast 3000litres?	Yes / No												
5	Whether hard surface path/muroom road was provided in the premises?	Yes / No												
6	Whether there is provision of regular cleaning and wetting of the ground within the premises?	<p>Yes / No</p> <p>Flexible pipe for sprinkling provided? <input checked="" type="checkbox"/> Yes / No</p>												
7	Plantation	<table border="1"> <tr> <td>Approx.</td> <td></td> <td></td> <td></td> </tr> <tr> <td>Trees</td> <td>18</td> <td>Nos.</td> <td>450 m²</td> </tr> <tr> <td>Newly Planted Saplings</td> <td>35</td> <td>Nos.</td> <td>875 m²</td> </tr> </table> <p>Total area covered by plantation = 1325 m²</p>	Approx.				Trees	18	Nos.	450 m ²	Newly Planted Saplings	35	Nos.	875 m ²
Approx.														
Trees	18	Nos.	450 m ²											
Newly Planted Saplings	35	Nos.	875 m ²											
8	Whether wind breaking wall is provided?	Yes / No												
9	Whether boundary of the unit was demarcated?	04 Nos. of sides were found												

		demarcated		
10	Whether water sprinklers were provided at the strategic locations			
	Jaw Crusher			
	Inlet	Yes	/	No
	Outlet	Yes	/	No
	Secondary jaw crusher/Granulator			
	Inlet	Yes	/	No
	Outlet	Yes	/	No
	Outlet of vibratory screen	Yes	/	No
11	Whether Sign Board (including name, address, product and production capacity) is provided?	Yes	/	No

Handwritten signature
 06/06/23
 JEE

Handwritten signature
 06/06/23
 Ro, Nagaur













INSPECTION REPORT

(Under Section 24 of the Air Act, 1981 and Under Section 10 of EP Act, 1986)

1	a. Name of the Industry	M/s Shri Shakti Stone Crushing Industries (Unit ID- 22039)
	b. Address of the Industry	Khasra No. 367 Village- Randhisar Tehsil- Sujangarh District- Churu (cont. Area: 1898m ²)
	c. E-mail	-
	d. Mobile	9799060482
	e. Telephone	-
2	Date of Inspection	06/06/2023
3	Type of Industry	Stone Crushing unit
4	Nature of Industry	Air Polluting
5	Size of Industry: Large/ Medium/ Small	Small
6	Category of Industry: Red/ Orange/ Green/ Others	Orange
7	Status of Operation during inspection: Operational/ Non-operational/ Closed/ Any other	Operational ✓ / Non-Operational
8	Status of consent under Air Act, 1981	<u>CTO was issued for the production capacity of 150 TPD stone grit which is valid till 31/03/2033</u>

Details of Plant & Machinery: -

S. No.	Machinery	Description
1	Jaw Crusher	Primary Jaw Crusher- 01 Secondary Jaw Crusher- 01 Bajri/ Dust Plant- 01
2	Vibratory Screen	01, Yes ✓
3	Source of water	Water Tankers ✓ / Borewell
4	DG set (if any)	Yes / No ✓ If Yes, their capacity KVA

Status of Pollution Control Measures found during the inspection at the site:

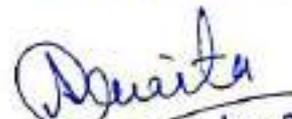
S.No.	Description of non- compliance	Observation
1	Whether Jaw crusher was found covered?	Covered / Partially Covered / Uncovered

		<u>04</u> Nos. of Sides were found covered. <u>00</u> Nos. of Sides were found uncovered. Top was found <u>uncovered</u> / <u>covered</u> .								
2.1	Whether granulator or secondary jaw crusher was found covered?	Covered / Partially Covered / Uncovered <u>04</u> Nos. of Sides were found covered. <u>00</u> Nos. of Sides were found uncovered. Top was found uncovered / covered.								
2.2	Whether Vibratory Screen was found covered?	Covered / Partially Covered / Uncovered <u>04</u> Nos. of Sides were found covered. <u>00</u> Nos. of Sides were found uncovered. Top was found uncovered / covered.								
2.3	Whether Chakki/Dust Machine was found covered?	Covered / Partially Covered / Uncovered <u>04</u> Nos. of Sides were found covered. <u>00</u> Nos. of Sides were found uncovered. Top was found uncovered / covered.								
3	Whether mechanical chute was provided with the drop point of dust conveyor?	Yes / No								
4	Whether water storage facility has storage facility of atleast 3000litres?	Yes / No								
5	Whether hard surface path/muroom road was provided in the premises?	Yes / No								
6	Whether there is provision of regular cleaning and wetting of the ground within the premises?	Yes / No Flexible pipe for sprinkling provided? Yes / No								
7	Plantation	Approx. <table border="1"> <tr> <td>Trees</td> <td>15 Nos.</td> <td>377</td> <td>m²</td> </tr> <tr> <td>Newly Planted Saplings</td> <td>32 Nos.</td> <td>800</td> <td>m²</td> </tr> </table> Area = 1177 m ²	Trees	15 Nos.	377	m ²	Newly Planted Saplings	32 Nos.	800	m ²
Trees	15 Nos.	377	m ²							
Newly Planted Saplings	32 Nos.	800	m ²							
8	Whether wind breaking wall is provided?	Yes / No								
9	Whether boundary of the unit was demarcated?	<u>All</u> Nos. of sides were found								

		demarcated	
10	Whether water sprinklers were provided at the strategic locations: Jaw Crusher Inlet Outlet Secondary jaw crusher/Granulator Inlet Outlet Outlet of vibratory screen	Yes ✓ / Yes ✓ / Yes ✓ / Yes ✓ / Yes ✓ /	No No No No No
11	Whether Sign Board (including name, address, product and production capacity) is provided?	Yes ✓ /	No

- During Inspection, ~~During~~ unit was found non-operational.


 06/06/23
 JEE


 06/06/23
 Ro, Nagaur











INSPECTION REPORT

(Under Section 24 of the Air Act, 1981 and Under Section 10 of EP Act, 1986)

1	a. Name of the Industry	M/s Uma Grit Udyog (Unit ID- 11531)
	b. Address of the Industry	Khasra No. 376 Village- Randhisar (Land cov. - 1000m ²) Tehsil- Sujangarh District- Churu
	c. E-mail	-
	d. Mobile	9460026404
	e. Telephone	-
2	Date of Inspection	06/06/23
3	Type of Industry	Stone Crushing unit
4	Nature of Industry	Air Polluting
5	Size of Industry: Large/ Medium/ Small	Small
6	Category of Industry: Red/ Orange/ Green/ Others	Orange
7	Status of Operation during inspection: Operational/ Non-operational/ Closed/ Any other	Operational / Non-Operational
8	Status of consent under Air Act, 1981	<u>CTO was issued for the production capacity of 100 TPD stone grit which is valid till 31/01/2023.</u>

Details of Plant & Machinery: -

S. No.	Machinery	Description
1	Jaw Crusher	Primary Jaw Crusher- <input type="radio"/> / Secondary Jaw Crusher- <input checked="" type="checkbox"/> ML Bajri/ Dust Plant- <input checked="" type="checkbox"/> ML
2	Vibratory Screen	<input checked="" type="checkbox"/> Yes
3	Source of water	Water Tankers / <input checked="" type="checkbox"/> Borewell
4	DG set (if any)	Yes / <input checked="" type="checkbox"/> No If Yes, then capacity KVA

Status of Pollution Control Measures found during the inspection at the site:

S.No.	Description of non- compliance	Observation
1	Whether Jaw crusher was found covered?	Covered / <input checked="" type="checkbox"/> Partially Covered / Uncovered

		_____ Nos. of Sides were found covered. _____ Nos. of Sides were found uncovered. Top was found uncovered / covered.						
2.1	Whether granulator or secondary jaw crusher was found covered?	Covered / Partially Covered / Uncovered _____ Nos. of Sides were found covered. _____ Nos. of Sides were found uncovered. Top was found uncovered / covered.						
2.2	Whether Vibratory Screen was found covered?	Covered / Partially Covered / Uncovered _____ Nos. of Sides were found covered. _____ Nos. of Sides were found uncovered. Top was found uncovered / covered.						
2.3	Whether Chakki/Dust Machine was found covered?	Covered / Partially Covered / Uncovered _____ Nos. of Sides were found covered. _____ Nos. of Sides were found uncovered. Top was found uncovered / covered.						
3	Whether mechanical chute was provided with the drop point of dust conveyor?	Yes / No						
4	Whether water storage facility has storage facility of atleast 3000litres?	Yes / No						
5	Whether hard surface path/muroom road was provided in the premises?	Yes / No						
6	Whether there is provision of regular cleaning and wetting of the ground within the premises?	Yes / No Flexible pipe for sprinkling provided? Yes / No						
7	Plantation	Approx. <table border="1"> <tbody> <tr> <td>Trees</td> <td>20 Nos.</td> <td>500 m²</td> </tr> <tr> <td>Newly Planted Saplings</td> <td>32 Nos.</td> <td>800 m²</td> </tr> </tbody> </table> Total area covered by plantation = 1300 m ² Adequate	Trees	20 Nos.	500 m ²	Newly Planted Saplings	32 Nos.	800 m ²
Trees	20 Nos.	500 m ²						
Newly Planted Saplings	32 Nos.	800 m ²						
8	Whether wind breaking wall is provided?	Yes / No ✓						
9	Whether boundary of the unit was demarcated?	_____ Nos. of sides were found						

In dismantled cond.

		demarcated		
10	Whether water sprinklers were provided at the strategic locations: Jaw Crusher Inlet Outlet Secondary jaw crusher/Granulator Inlet Outlet Outlet of vibratory screen	Yes	/	No
		Yes	/	No
		Yes	/	No
		Yes	/	No
		Yes	/	No
11	Whether Sign Board (including name, address, product and production capacity) is provided?	Yes	/	No

In dismantled cond.

- During inspection, unit was found non-operational. PP has informed electricity disconnection has been done, due to shortage of Raw material.
- Unit was observed in dismantled cond. with electricity disconnection, hence status of PCM can't be verified.

H. G. S.
06/06/23
JEE.

Munita
06/06/23
Ro, nagaur

Uma Grit Adyog

No. S-5
03

New No. SOP. F-9

Page No. 044

JODHPUR VIDHYUT VITRAN NIGAM LTD.

Office : Assistant Engineer (O&M) Jd. V.V Nigam Ltd., CHHAPAR

DISCONNECTION ORDER

Date: 26.12.22

Name: श्री. श्री. 2 उद्योग
 Address: श्री. श्री. गुणगिरि/अनेने
 Account No. 0591-0042 (MTR / LT)
 Advice to Jen: रखीसर

Change Meter on premises of the above consumer due to DC and report as under.

0/5-10248 - dc due to o/s - pending
 A. En. IARO

REPORT

Meter No.	Make	Constant	Amps.	Volts	Phase	Fuse Size	Reading
					3φ	BP	59257 kWh 67930 kWh 0.0 kW 1.00 PF
Meter Removed							59256 kWh 67929 kWh 0.24 kWh 0.61 PF

Multiplying Factor.....

P.T. Ratio.....

जोड़कर जोड़कर DC वल्टेज
26/12/22

Chand
 Junior En. Sign

Compliance Date.....

Employee Sign.....







LIST OF 06 STONE CRUSHERS WHOSE ELECTRICITY WAS FOUND DISCONNECTED BY ELECTRICITY BOARD

NGT O.A. 209/2022 (MEGH SINGH & ORS. Vs STATE OF RAJASTHAN & ORS.)

S.No.	Name of the unit	Unit ID	Site Address	Tehsil	District	Disconnection order dated
1	Hari Om Stone Crusher	36709	Khasra No.- 901/894 Village- Randhisar, Tehsil- Sujangarh, District- Churu	Sujangarh	Churu	21-12-2022
2	Uma Grit Udyog	11531	Khasra No.- 376 Village- Randhisar, Tehsil- Sujangarh, District- Churu	Sujangarh	Churu	26-12-2022
3	Shri Ganesh Grit Udyog	43901	Khasra No.- 367 Village- Randhisar, Tehsil- Sujangarh, District- Churu	Sujangarh	Churu	27-09-2022
4	Shri Jagdamba Stone Crusher	22041	Khasra No.- 536/319 Village- Randhisar, Tehsil- Sujangarh, District- Churu	Sujangarh	Churu	28-11-2022
5	Jai Shree Ram Industry	30282	Khasra No.- 321 Village- Randhisar, Tehsil- Sujangarh, District- Churu	Sujangarh	Churu	23-09-2022
6	Shri Devi Ind.	28060	Khasra No.- 373 Village- Randhisar, Tehsil- Sujangarh, District- Churu	Sujangarh	Churu	07-12-2022

Shri Jagdamba Stone Crushing Ind

JODHPUR VIDHYUT VITRAN NIGAM LTD.

Office : Assistant Engineer (OBM) Jd. VV.Nigam Ltd. CHHAPAR.

DISCONNECTION ORDER

Date: 28/11/2022

Consumer's Name: Jagdamba Stone Crushing
Address: Bandhisar
Invoice No: Account No: 9020-0001 (HT)
Advice to Jen: Bandhisar

Please Change Meter on premises of the above consumer due to OTS and report as under:-

due to OTS.
Amt 320558/-
A.En./ARO

REPORT

Meter No.	Make	Constan	Amps.	Volts	Phase	Fuse Size	Reading
9967247	disconnect		from		phase		9967247
							602871 kWh
							651315 kWh
							418.00 kWh
							600334 kWh
							640634 kWh

C.T. Ratio: PT Ratio: Multiplying Factor: 418.00 kWh

Compliance Date: 29/11/2022

Employee Sign: _____

Junior En. Sign: _____
Senior En. Sign: _____

No. S-5

03

New No. SOP. F-9

Page No. 044

JODHPUR VIDHYUT VITRAN NIGAM LTD.

Office : Assistant Engineer (O&M) Jd. V.V.Nigam Ltd., CHHAPAR

DISCONNECTION ORDER

Date: 26.12.2022

Name: उमा जी उद्योग

No. उमा जी उद्योग Account No. 0591-0042 (MTR)

Jen. राधासर Advice to Jen. LT

Change Meter on premises of the above consumer due to DC and report as under-

0/s-10248 - dc due to 0/s-
pending A:En./ARO

REPORT

Meter No.	Make	Constant	Amps.	Volts	Phase	Fuse Size	Reading
					Unmeter		59257 kWh
					3φ		67930 kWh
							0.0 kVA
							1.00 p.f.
Meter Removed					Bp		59256 kWh
							67929 kWh
							0.24 kVA
							0.61 p.f.

P.T. Ratio.....

Multiplying Factor.....

C.T. Ratio.....

Compliance Date.....

Employee Sign.

उमर केशव डी.डी.डी.
26/12/22

[Signature]
Junior En. Sign

VNL Form No. S-5

Sl. No. 01

New No. SOP. F-9

Page No. 080

JODHPUR VIDHYUT VITRAN NIGAM LTD.

Office: Assistant Engineer (O&M) Jd. V.V.Nigam Ltd., CHHAPAR

DISCONNECTION ORDER

Date: 2/11/22

Consumer's Name: Marion Stone Crusher

Address: Ranoldhisar

Service No. Account No. 9008-0001

Advice to Jen: Chhara Ranoldhisar

Please Change Meter on premises of the above consumer due to OLSAmt not paid and report as under:-

Z
A.En./ARO

REPORT

Meter No.	Make	Constant	Amps.	Volts	Phase	Fuse Size	Reading
3132387	Disconnect from pole				SC	BP	525830
							525830 KVA
							573375 KVAH
							3.04 KWA
							0.66 PA
525446 KVA							
							572342 KVA
							41.96 KVA
							0.79 PA

T. Ratio P.T. Ratio Multiplying Factor

Compliance Date: 26/12/22

Employee Sign: [Signature]
Junior En. Sign

Form No. S-5

New No. SOP F-9

03

Jai Shri Ram Industry

Book No.

Page No.

JODHPUR VIDHYUT VITRAN NIGAM LTD.

006

Office : Assistant Engineer (O&M) Jd. V.V.Nigam Ltd., CHHAPAR

DISCONNECTION ORDER

Date: 23/10/2022

Consumer's Name Bhagwati Devi W/o Satya Narayan

Address

Services No.

Account No. 0591/0040

To Jan Randhigar

Advice to Jen

Please Change Meter on premises of the above consumer due to due Amount and report as under:-

Outstanding Amount
To. 222660

A.En./ARO

REPORT

Meter No.	Make	Constant	Amps.	Volts	Phase	Fuse Size	Reading
<u>9970346</u>					<u>3-φ</u>	<u>Current Realy</u>	<u>13309 kWh</u> <u>14700 kWh</u> <u>0.04 kVA</u> <u>0.75 PA</u>
<u>Meter Removed</u>						<u>F.R.</u>	<u>13300 kWh</u> <u>14690 kWh</u> <u>2.25 kVA</u>

C.T. Ratio..... P.T. Ratio..... Co. Ratio..... Multiplying Factor.....

Compliance Date 20/10/22

Employee Sign.

[Signature]
Senior En. Sig

No. 01

Shri Devi Industries

New No. SOP. F-9

Page No. 075

JODHPUR VIDHYUT VITRAN NIGAM LTD.

Office : Assistant Engineer (O&M) Jd. V.V.Nigam Ltd., CHHAPAR

35

DISCONNECTION ORDER

Consumer's Name OM Prakash S/o sedu Ram Randhisar Date: 09/12/2022
Randhisar

Account No. 0591/0022

Advice to Jen Randhisar

Change Meter on premises of the above consumer due to etc and report as under:-

amt. ~~70000~~
74704

amt Not paid.

A.En. / ARO

REPORT

	Meter No.	Make	Constant	Amps.	Volts	Phase	Fuse Size	Reading
Removed	45146	<u>disconnect from pole.</u>				39.	1102954 112129 0.6 kVA 0.01 kVA	
		<u>current</u>	44054 kVA				44052 kVA 47258 kVA 0.01 kVA	

P.T. Ratio 1.00 pf Multiplying Factor 1.00 pf

Issue Date

Sign.

Ommy
15/12/22
जोधपुर विद्युत वितरण निगम लि.
Junior En. Sign

1753
ANNEXURE 03

404

**LIST OF 05 STONE CRUSHERS THAT HAVE SUBMITTED THEIR REPLY FOR THE SCN DATED 09/06/2023 FOR
INADEQUATE POLLUTION CONTROL MEASURES LOCATED AT RANDHISAR HILL, TEHSIL- SUJANGARH, DISTRICT-
CHURU**

O.A. 209/2022 (MEGH SINGH & ORS. Vs STATE OF RAJASTHAN & ORS.)

S.No.	Name of the unit	Unit ID	Site Address	Tehsil	District	SCN Issued on date	Reply submitted on date
1	Ashopa Ind	29864	Khasra No.- 79 Village- Randhisar, Tehsil- Sujangarh, District- Churu	Sujangarh	Churu	09-06-2023	16-06-2023
2	Randhisar Stone Crushing Industries	29862	Khasra No.- 319 Village- Randhisar, Tehsil- Sujangarh, District- Churu	Sujangarh	Churu	09-06-2023	16-06-2023
3	Hari Om Grit Udyog	44113	Khasra No.- 922/919 Village- Randhisar, Tehsil- Sujangarh, District- Churu	Sujangarh	Churu	09-06-2023	14-06-2023
4	Partap Singh	8074	Khasra No.- 699/373 Village- Randhisar, Tehsil- Sujangarh, District- Churu	Sujangarh	Churu	09-06-2023	14-06-2023
5	G.S. Stone Crusher	28044	Khasra No.- 591/348 Village- Randhisar, Tehsil- Sujangarh, District- Churu	Sujangarh	Churu	09-06-2023	23-06-2023

REGIONAL OFFICE
RAJASTHAN STATE POLLUTION CONTROL BOARD1st Floor, Sahkari Bhumi Vikas Bank, College Road, Opposite

Police Line, District- Nagaur 341001

email : rorpcb.nagaur@gmail.com

REGISTERED POST/E-MAIL

RO/RPCB/NGR/OTA- 162 / 474

Date: 09th June 2023

M/s Hari Om Crusher Udyog
(Old-Anjani Stone Crusher)
Village- Randhisar, Tehsil- Sujangarh
District- Churu

Subject:- Show Cause Notice for intended revocation of consent to operate under the Air (Prevention & Control of Pollution) Act, 1981 of your Stone crushing unit

Ref: Inspection of Randhisar area dated 06/06/2023

1. Whereas, the Air (Prevention & Control of Pollution) Act, 1981 (hereinafter called as the "Air Act") came in to force in the whole of the State of Rajasthan with effect from 16.06.1981.
2. And whereas, the Air Act has been enacted to provide for the prevention, control and abatement of air pollution and for maintaining and restoring the wholesomeness of the air.
3. And whereas, keeping this in view the Board has been conferred power to take such steps as are deemed necessary for the prevention, control and abatement of Air pollution.
4. And whereas, unit is operating in the name and style of M/s Hari Om Crusher Udyog (Old-Anjani Stone Crusher) located at Village- Randhisar, Tehsil- Sujangarh, District- Churu (herein after referred to as the "Industry") is engaged in manufacturing of stone grit and dust.
5. And whereas, Consent to operate was issued to unit vide office letter dated 09/06/2021 for the production capacity of 250 TPD which is valid up to 30/11/2032.
6. And whereas, during joint inspection of Randhisar Area dated 06/06/2023 by Board officials, following non-compliance were observed in your unit:
 - a) Adequate plantation was not observed at the site.
7. And whereas, the unit has failed to comply with the consent conditions & the provisions of the Air Act.
8. And whereas, above stated non-compliances and violations of the provisions of the Air Act has been viewed seriously by the Board.

Therefore, in the interest of prevention of perpetual offence being committed by you and in the interest of control of pollution, Board intends to issue following directions/actions under the provisions of the Air (Prevention & Control of Pollution) Act, 1981 against the unit:-

- (a) Revocation of the CTO issued to the unit on date 09/06/2021.



REGIONAL OFFICE
RAJASTHAN STATE POLLUTION CONTROL BOARD

1st Floor, Sahkari Bhumi Vikas Bank, College Road, Opposite
Police Line, District- Nagaur 341001

email : rorpcb.nagaur@gmail.com

REGISTERED POST/E-MAIL

In view of above, this show cause notice is issued, as to why directions mentioned above be not issued. In case you wish to submit any objection/clarifications to above notice, please arrange to submit your clarification along with the supporting documents, within 07 days of issuance of this letter i.e. 16/06/2023, to this office, failing to which direction under Air Act shall be confirmed without any further notice.

Yours sincerely

Savita
(Savita)

Regional Officer

o/c

Copy to - Master file.

Savita
Regional Officer

o/c





**REGIONAL OFFICE
RAJASTHAN STATE POLLUTION CONTROL BOARD**

1st Floor, Sahkari Bhumi Vikas Bank, College Road, Opposite

Police Line, District- Nagaur 341001

email : rorpcb.nagaur@gmail.com

REGISTERED POST/E-MAIL

RO/RPCB/NGR/OTA- 348/476

Date: 09th June 2023

**M/s Partap Singh
Village- Randhisar, Tehsil- Sujangarh
District- Churu**

Subject:- Show Cause Notice for intended revocation of consent to operate under the Air (Prevention & Control of Pollution) Act, 1981 of your Stone crushing unit

Ref: Inspection of Randhisar area dated 06/06/2023

1. Whereas, the Air (Prevention & Control of Pollution) Act, 1981 (hereinafter called as the "Air Act") came in to force in the whole of the State of Rajasthan with effect from 16.06.1981.
2. And whereas, the Air Act has been enacted to provide for the prevention, control and abatement of air pollution and for maintaining and restoring the wholesomeness of the air.
3. And whereas, keeping this in view the Board has been conferred power to take such steps as are deemed necessary for the prevention, control and abatement of Air pollution.
4. And whereas, unit is operating in the name and style of M/s Partap Singh located at Village- Randhisar, Tehsil- Sujangarh, District- Churu (herein after referred to as the "Industry") is engaged in manufacturing of stone grit and dust.
5. And whereas, Consent to operate was issued to unit vide office letter dated 09/11/2022 for the production capacity of 850 TPD which is valid up to 30/09/2032.
6. And whereas, during joint inspection of Randhisar Area dated 06/06/2023 by Board officials, following non-compliance were observed in your unit:
 - a) **Adequate plantation was not observed at the site.**
7. And whereas, the unit has failed to comply with the consent conditions & the provisions of the Air Act.
8. And whereas, above stated non-compliances and violations of the provisions of the Air Act has been viewed seriously by the Board.

Therefore, in the interest of prevention of perpetual offence being committed by you and in the interest of control of pollution, Board intends to issue following directions/actions under the provisions of the Air (Prevention & Control of Pollution) Act, 1981 against the unit:-

(b) Revocation of the CTO issued to the unit on date 09/11/2022.

In view of above, this show cause notice is issued, as to why directions mentioned above be not issued. In case you wish to submit any objection/clarifications to above notice, please arrange to submit your clarification along with the supporting documents, within 07 days of



REGIONAL OFFICE
RAJASTHAN STATE POLLUTION CONTROL BOARD

1st Floor, Sahkari Bhumi Vikas Bank, College Road, Opposite

Police Line, District- Nagaur 341001

email : rorpcb.nagaur@gmail.com

REGISTERED POST/E-MAIL

issuance of this letter i.e. 16/06/2023, to this office, failing to which direction under Air Act shall be confirmed without any further notice.

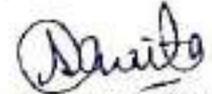
Yours sincerely


(Savita)

Regional Officer

%c

Copy to – Master file.



Regional Officer

%c



REGIONAL OFFICE
RAJASTHAN STATE POLLUTION CONTROL BOARD

1st Floor, Sahkari Bhumi Vikas Bank, College Road, Opposite

Police Line, District- Nagaur 341001

email : rorpcb.nagaur@gmail.com

REGISTERED POST/E-MAIL

RO/RPCB/NGR/OTA-358/475

Date: 09th June 2023

M/s Randhisar Stone Crushing Industries
Village- Randhisar, Tehsil- Sujangarh
District- Churu

Subject:- Show Cause Notice for intended revocation of consent to operate under the Air (Prevention & Control of Pollution) Act, 1981 of your Stone crushing unit.

Ref: 1. Inspection of Randhisar area dated 06/06/2023
2. CTE and CTO application dated 05/06/2023

1. Whereas, the Air (Prevention & Control of Pollution) Act, 1981 (hereinafter called as the "Air Act") came in to force in the whole of the State of Rajasthan with effect from 16.06.1981.
2. And whereas, the Air Act has been enacted to provide for the prevention, control and abatement of air pollution and for maintaining and restoring the wholesomeness of the air.
3. And whereas, keeping this in view the Board has been conferred power to take such steps as are deemed necessary for the prevention, control and abatement of Air pollution.
4. And whereas, unit is operating in the name and style of M/s Randhisar Stone Crushing Industries) located at Village- Randhisar, Tehsil- Sujangarh, District- Churu (herein after referred to as the "Industry") is engaged in manufacturing of stone grit and dust.
5. And whereas, Consent to operate was issued to unit vide office letter dated 11/02/2019 for the production capacity of 160 TPD which is valid up to 31/10/2023.
6. And whereas, during joint inspection of Randhisar Area dated 06/06/2023 by Board officials, following non-compliance were observed in your unit:
 - a) Adequate plantation was not observed at the site.
7. Unit has applied for CTE (Expansion) and CTO vide applications dated 05/06/2023 and following deficiencies were observed:
 - a) Documents related to valid source of raw material not submitted.
 - b) Ambient air quality monitoring report by Regional Laboratory Sikar not submitted.
 - c) Noise monitoring report not submitted.
 - d) As per CA certificate submitted during last CTO application, figures of building, plant machinery are not matching with Projected report submitted with present CTE application.
 - e) CA certificate not submitted with CTO application as per prescribed format.






REGIONAL OFFICE
RAJASTHAN STATE POLLUTION CONTROL BOARD

1st Floor, Sahkari Bhumi Vikas Bank, College Road, Opposite

Police Line, District- Nagaur 341001

email : rorpcb.nagaur@gmail.com

REGISTERED POST/E-MAIL

8. And whereas, the unit has failed to comply with the consent conditions & the provisions of the Air Act.

9. And whereas, above stated non-compliances and violations of the provisions of the Air Act has been viewed seriously by the Board.

Therefore, in the interest of prevention of perpetual offence being committed by you and in the interest of control of pollution, Board intends to issue following directions/actions under the provisions of the Air (Prevention & Control of Pollution) Act, 1981 against the unit:-

- (a) Revocation of the CTO issued to the unit on date 11/02/2019.
- (b) Refusal of CTE and CTO applications.

In view of above, this show cause notice is issued, as to why directions mentioned above be not issued. In case you wish to submit any objection/clarifications to above notice, please arrange to submit your clarification along with the supporting documents, within 07 days of issuance of this letter i.e. 16/06/2023, to this office, failing to which direction under Air Act shall be confirmed without any further notice.

Yours sincerely

Savita
(Savita)

Regional Officer

o/c

Savita

Regional Officer

o/c

Copy to – Master file.



REGIONAL OFFICE
RAJASTHAN STATE POLLUTION CONTROL BOARD

1st Floor, Sahkari Bhumi Vikas Bank, College Road, Opposite

Police Line, District- Nagaur 341001

email : rorpcb.nagaur@gmail.com

REGISTERED POST/E-MAIL

RO/RPCB/NGR/OTA-235/477

Date: 09th June 2023

M/s G.S. Stone Crusher
Village- Randhisar, Tehsil- Sujangarh
District- Churu

Subject:- Show Cause Notice for intended revocation of consent to operate under the Air (Prevention & Control of Pollution) Act, 1981 of your Stone crushing unit

Ref: Inspection of Randhisar area dated 06/06/2023

9. Whereas, the Air (Prevention & Control of Pollution) Act, 1981 (hereinafter called as the "Air Act") came in to force in the whole of the State of Rajasthan with effect from 16.06.1981.
10. And whereas, the Air Act has been enacted to provide for the prevention, control and abatement of air pollution and for maintaining and restoring the wholesomeness of the air.
11. And whereas, keeping this in view the Board has been conferred power to take such steps as are deemed necessary for the prevention, control and abatement of Air pollution.
12. And whereas, unit is operating in the name and style of M/s G.S. Stone Crusher located at Village- Randhisar, Tehsil- Sujangarh, District- Churu (herein after referred to as the "Industry") is engaged in manufacturing of stone grit and dust.
13. And whereas, Consent to operate was issued to unit vide office letter dated 09/03/2019 for the production capacity of 440 TPD which is valid up to 30/01/2024.
14. And whereas, during joint inspection of Randhisar Area dated 06/06/2023 by Board officials, following non-compliance were observed in your unit:
 - a) Unit has installed one no. of vibratory screen without prior permission of the State Board.
 - b) Vibratory screen and Dust machine were found partially covered.
 - c) No wind breaking wall was found attached with the dust conveyor.
15. And whereas, the unit has failed to comply with the consent conditions & the provisions of the Air Act.
16. And whereas, above stated non-compliances and violations of the provisions of the Air Act has been viewed seriously by the Board.

Therefore, in the interest of prevention of perpetual offence being committed by you and in the interest of control of pollution, Board intends to issue following directions/actions under the provisions of the Air (Prevention & Control of Pollution) Act, 1981 against the unit:-



REGIONAL OFFICE
RAJASTHAN STATE POLLUTION CONTROL BOARD

1st Floor, Sahkari Bhumi Vikas Bank, College Road, Opposite

Police Line, District- Nagaur 341001

email : rorpcb.nagaur@gmail.com

REGISTERED POST/E-MAIL



(c) Revocation of the CTO issued to the unit on date 09/03/2019.

In view of above, this show cause notice is issued, as to why directions mentioned above be not issued. In case you wish to submit any objection/clarifications to above notice, please arrange to submit your clarification along with the supporting documents, **within 07 days of issuance of this letter i.e. 16/06/2023**, to this office, failing to which direction under Air Act shall be confirmed without any further notice.

Yours sincerely

Savita
(Savita)

Regional Officer

ole

Copy to – Master file.

Savita
Regional Officer

ole



**REGIONAL OFFICE
RAJASTHAN STATE POLLUTION CONTROL BOARD**

1st Floor, Sahkari Bhumi Vikas Bank, College Road, Opposite
Police Line, District- Nagaur 341001

email : ropnch.nagaur@gmail.com

REGISTERED POST/E-MAIL

RO/RPCB/NGR/OTA- 172/ 473

Date: 09th June 2023

**M/s Ashopa Industries
Village- Randhisar, Tehsil- Sujangarh
District- Churu**

Subject:- Show Cause Notice for intended revocation of consent to operate under the Air (Prevention & Control of Pollution) Act, 1981 of your Stone crushing unit

Ref: Inspection of Randhisar area dated 06/06/2023

1. Whereas, the Air (Prevention & Control of Pollution) Act, 1981 (hereinafter called as the "Air Act") came in to force in the whole of the State of Rajasthan with effect from 16.06.1981.
2. And whereas, the Air Act has been enacted to provide for the prevention, control and abatement of air pollution and for maintaining and restoring the wholesomeness of the air.
3. And whereas, keeping this in view the Board has been conferred power to take such steps as are deemed necessary for the prevention, control and abatement of Air pollution.
4. And whereas, unit is operating in the name and style of **M/s Ashopa Industries** located at Village- Randhisar, Tehsil- Sujangarh, District- Churu (herein after referred to as the "Industry") is engaged in manufacturing of **stone grit and dust**.
5. And whereas, Consent to operate was issued to unit vide office letter dated 15/05/2018 for the production capacity of 20 TPD which was valid up to 28/02/2023.
6. And whereas, during joint inspection of Randhisar Area dated 06/06/2023 by Board officials, following non-compliance were observed in your unit:
 - a) **Adequate plantation was not observed at the site.**
7. And whereas, the unit has failed to comply with the consent conditions & the provisions of the Air Act.
8. And whereas, above stated non-compliances and violations of the provisions of the Air Act has been viewed seriously by the Board.

Therefore, in the interest of prevention of perpetual offence being committed by you and in the interest of control of pollution, Board intends to issue following directions/actions under the provisions of the Air (Prevention & Control of Pollution) Act, 1981 against the unit:-

(a) Revocation of the CTO issued to the unit on date 15/05/2018.

In view of above, this show cause notice is issued, as to why directions mentioned above be not issued. In case you wish to submit any objection/clarifications to above notice, please



**REGIONAL OFFICE
RAJASTHAN STATE POLLUTION CONTROL BOARD**

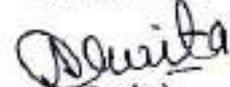
1st Floor, Sahkari Bhumi Vikas Bank, College Road, Opposite
Police Line, District- Nagaur 341001

email : rorpcb.nagaur@gmail.com

REGISTERED POST/E-MAIL

arrange to submit your clarification along with the supporting documents, within 07 days of issuance of this letter ie. 16/06/2023, to this office, failing to which direction under Air Act shall be confirmed without any further notice.

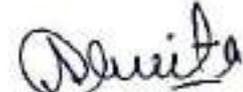
Yours sincerely


(Savita)

Regional Officer

o/c

Copy to – Master file.


Regional Officer

o/c

श्री मान क्षेत्रीय अधिकारी
 उपस्थान प्रहारा विभाग-कैंड
 नागौर जलवाग

विषय - ता. 9. 6. 23 के नोटीस क्रं. 172/473 के जवाब
 हेतु

महोदयजी

आपने ता. 6. 6. 23 को हमारी कर्म

में आलोच्य इंडस्ट्रीज कंसा का नोटीस का किया

था अतः आपके नोटीस क्रं. 172/473 का

पालन करते हुये कुल 50 पौधों को लगा

दिये हैं उक्त किल व पौधों की फोटो एक

पत्र के साथ लगा दिये हैं आपके भेज रहे हों

को काफ़ी अती हवा होगी।

प्रार्थी

आलोच्य इंडस्ट्रीज

रक्षणीकर पराणी

समाप्त

1 किल पौधों काणा।

2 पौधों की फोटो का। 6

इंडियन नर्सरी

छायादार पेड़, फलदार पेड़, डेकोर पेड़

जाट छात्रा वास, सुजानगढ़, चूरु (राज.)

नं.

180

दिनांक. 14-6-23

नाम

आलोपा इन्डस्ट्रीज

रणधीर कृष्ण

विवरण	तादाद	दर	रकम
नीम	30	70-	2100-
मोहन	10	70-	700-
शीराम	10	70-	700-
कुल योग			3500-

पतील जामुनी

विकास रणधीर
इ. विक्रेता

1766

417



ashopa industries
Jun 16, 2023 9:31:17 AM
Rajasthan State Highway 7C
Ranohisar Panari
Bikaner Division
Rajasthan

1767

418



ashopa industries
Jun 16 2023 9:35:13 AM
Rajasthan State Highway 70
Ranohisar Pahar
Bikaner Division
Rajasthan

1768

419



ashopa industries
Jun 16, 2023 9:41:09 AM
Rajasthan State Highway 7C
Ranchisar Panna
Bikaner Division
Rajasthan

1769

420



Wasthopa Industries
Jun 16, 2023 9:48:16 AM
Botliya Wal
Bikaner Division
Rajasthan

1770

421



ashoda industries
Jun 16, 2023 9:49:50 AM
Rajasthan State Highway 7C
Ranchhisa, Panch
Bhanger Division
Rajasthan

1771

422



ashopa industries
Jun 16, 2023 9:52:16 AM
Rajasthan State Highway 7C
Randhisar Pahari
Bikaner Division
Rajasthan

1772

423



ashopa industries
Jun 16, 2023 9:58:20 AM
Rajasthan State Highway 7C
Randhisar Pahari
Bikaner Division
Rajasthan

1773

424



ashopa industries
Jun 16, 2023 9:59:10 AM
Rajasthan State Highway 7C
Randhisar Pahari
Bikaner Division
Rajasthan

1774

425



ashopa industries
Jun 16, 2023 9:54:47 AM
Rajasthan State Highway 7C
Randhisar Paltari
Bikaner Division
Rajasthan

1775

426



ashopa industries
Jun 16, 2023 9:42:45 AM
Rajasthan State Highway 70
Randhisar Pahar
Bikaner Division
Rajasthan

1776

427



ashopa industries
Jun 16, 2023 9:43:47 AM
Rajasthan State Highway 7C
Randhisar Pahari
Bikaner Division
Rajasthan

1777

428



ashopa industries
Jun 16, 2023 9:34:45 AM
Rajasthan State Highway 7C
Randhisar Pahari
Bikaner Division
Rajasthan

1778

429



ashopa industries
Jun 16, 2023 9:31:23 AM
Rajasthan State Highway 7C
Randhisar Pahari
Bikaner Division
Rajasthan

1779

430



ashopa industries
Jun 16, 2023 9:33:48 AM
Rajasthan State Highway 7C
Randhisar Pahari
Bikaner Division
Rajasthan

1780

431



ashopa industries
Jun 16, 2023 9:28:11 AM
Bothiyawas
Bikaner Division
Rajasthan

1781

432



ashopa industries
Jun 16, 2023 9:27:45 AM
Rajasthan State Highway 7C
Randhisar Pahari
Bikaner Division
Rajasthan



RORPCB NAGOUR <rorpcb.nagaur@gmail.com>

Notice 09-06-2023

1 message

abhishek kaushik <radheysingh4@gmail.com>
To: rorpcb.nagaur@gmail.com

14 June 2023 at 17:10

Hari om crusher udhyog

19 attachments



IMG-20230614-WA0032.jpg
173K



IMG-20230614-WA0025.jpg
144K



IMG-20230614-WA0033.jpg
140K



IMG-20230614-WA0024.jpg
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IMG-20230614-WA0023.jpg
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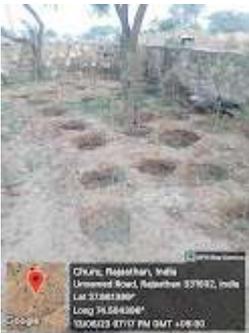
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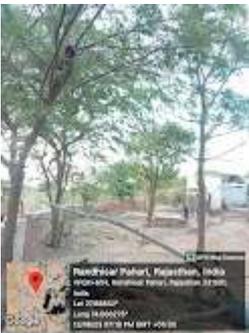
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सेवा में

श्रीमान् क्षेत्रिय अधिकारी महोदय
राजस्थान प्रदूषण नियंत्रण बोर्ड
नागौर (राज.)

विषय:- आपके पत्र क्रमांक RPCB/RO/NGR/OTA/162/474 दिनांक 09/06/2023 की पालना के क्रम में ।

महोदय

निवेदन है कि मेसर्स हरिओम क्रेशर उद्योग (पुराणा नाम अजंनि स्टोन क्रेशर) ग्राम रणधीसर तहसील सुजानगढ जिला चुरू के आपके पत्र क्रमांक RPCB/RO/NGR/OTA/162/474 दिनांक 09/06/2023 की पालना के क्रम में प्रार्थना पत्र प्रेषित किया जा रहा है। जो कि निम्न है।

1. सहमत
2. सहमत
3. सहमत
4. सहमत
5. सहमत
6. (i) हमने 60 पेड आपके निरक्षण के बाद लगाये गये है। जिनका बिल सलगन है।

(ii) लगाये गये पौधो का लोकेशन के साथ फोटो सलगन है

अतं महोदय से आग्रह है कि उक्त पत्र में दर्शायी गयी सभी कमीयों की पूर्ति कर दी गयी है कृप्या उक्त ईकाई पर अग्रिम कार्यवाही नही कराने का श्रम करावे ।

धन्यवाद

दिनांक

भवदीय

हरिप्रसाद

मेसर्स हरिओम क्रेशर उद्योग

ग्राम रणधीसर तहसील सुजानगढ जिला चुरू









1791

442



सेवा में

श्रीमान् क्षेत्रिय अधिकारी महोदय
राजस्थान प्रदूषण नियंत्रण बोर्ड
नागौर (राज.)

विषय— आपके पत्र क्रमांक RPCB/RO/NGR/OTA/~~322~~/~~434~~ दिनांक 09/06/2023 की पालना के क्रम में ।

महोदय

निवेदन है कि मेसर्स प्रताप सिंह पुत्र श्री शंकर सिंह ग्राम रणधीसर तहसील सुजानगढ जिला चुरू के आपके पत्र क्रमांक RPCB/RO/NGR/OTA/~~322~~/~~434~~ दिनांक 09/06/2023 की पालना के क्रम में प्रार्थना पत्र प्रेषित किया जा रहा है। जो कि निम्न है।

1. सहमत
2. सहमत
3. सहमत
4. सहमत
5. सहमत
6. (i) हमने 60 पेड आपके निरक्षण के बाद लगाये गये है। जिनका बिल सलगन है।

(ii) लगाये गये पौधो का लोकेशन के साथ फोटो सलगन है

अतं महोदय से आग्रह है कि उक्त पत्र में दर्शायी गयी सभी कमीयों की पूर्ति कर दी गयी है कृप्या उक्त ईकाई पर अग्रिम कार्यवाही नही कराने का श्रम करावें ।

धन्यवाद

दिनांक

भवदीय

प्रताप सिंह

प्रताप सिंह पुत्र श्री शंकर सिंह

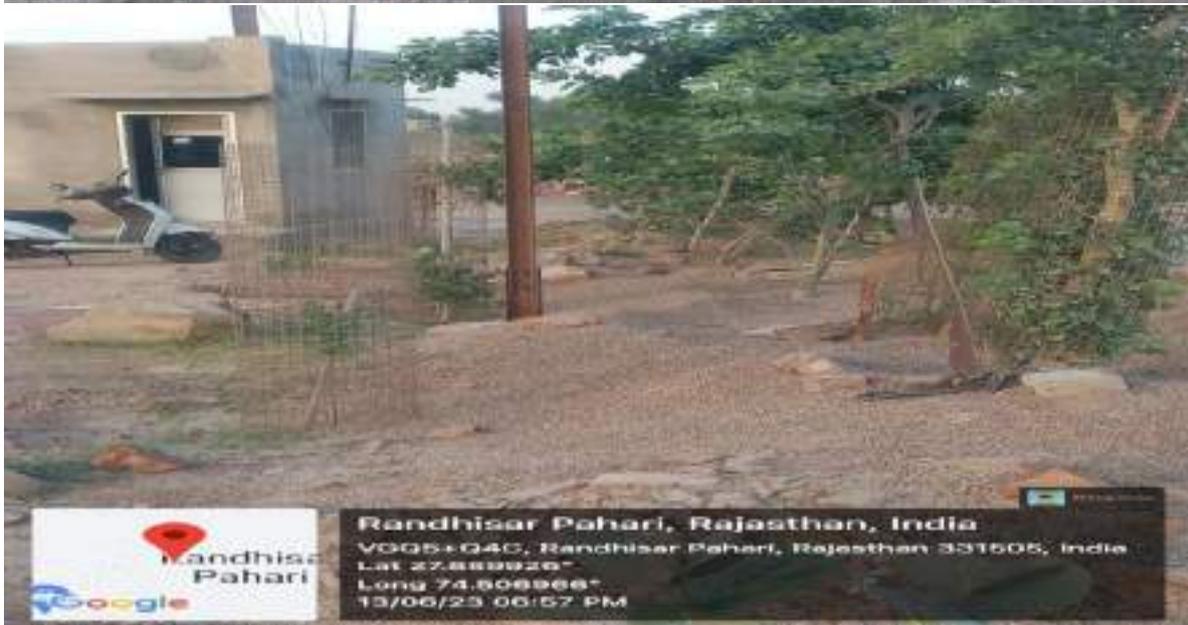
ग्राम रणधीसर तहसील सुजानगढ जिला चुरू

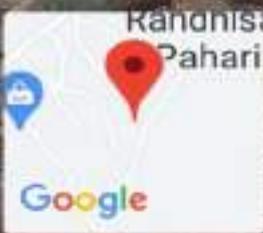
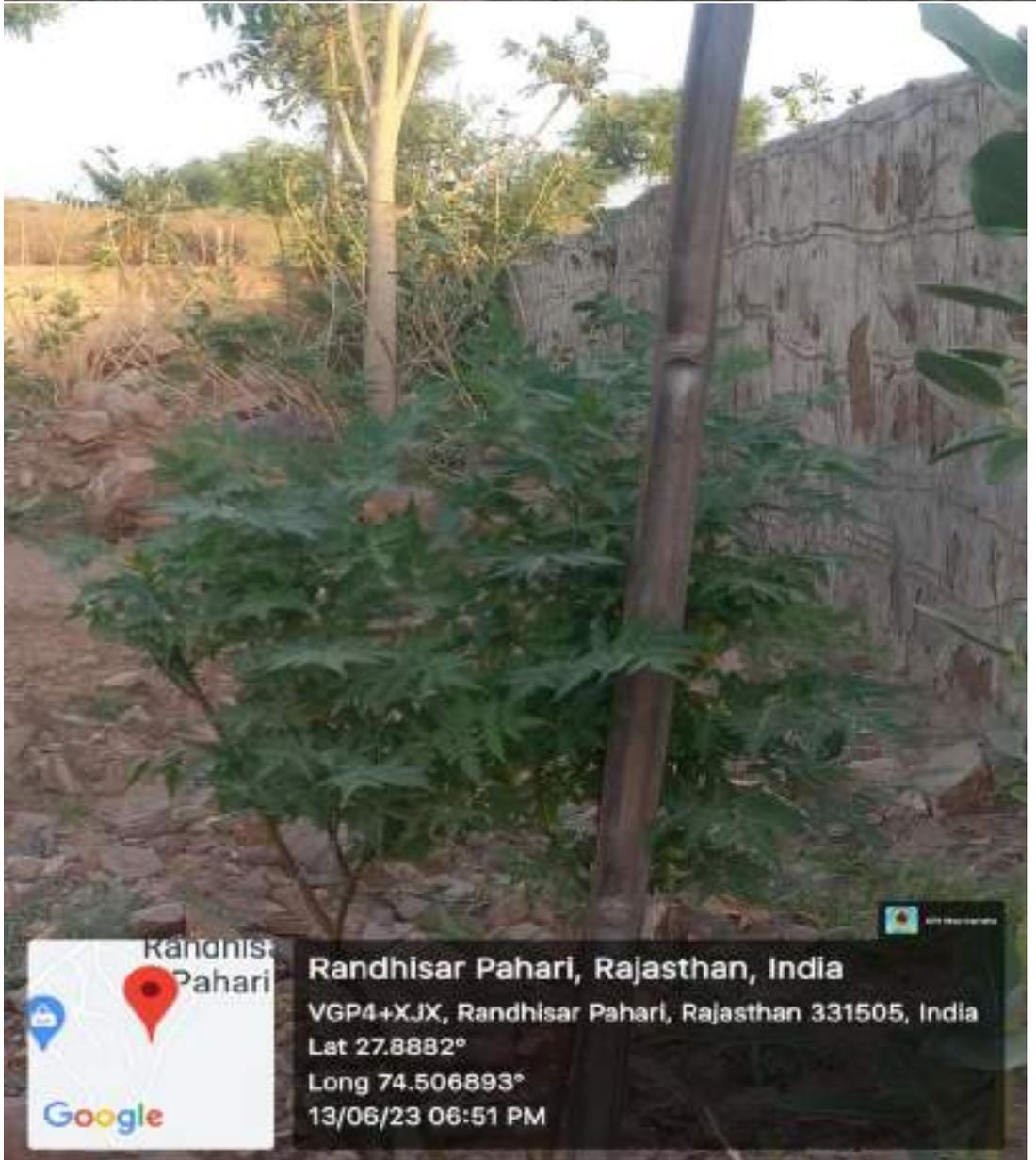




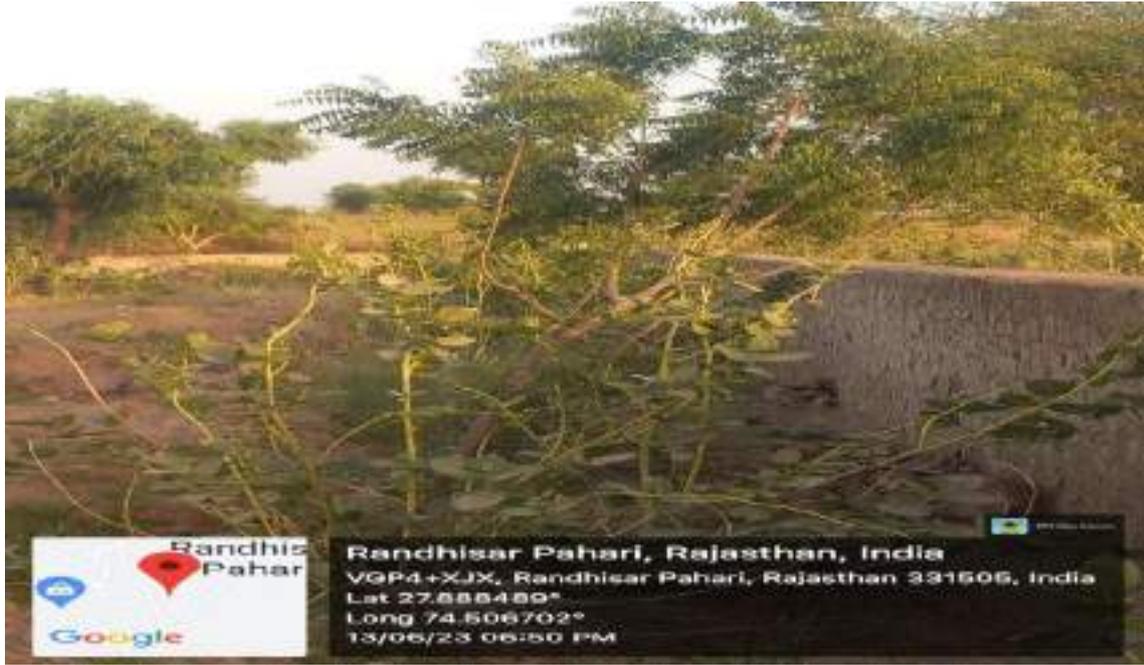








Randhisar Pahari, Rajasthan, India
VGP4+XJX, Randhisar Pahari, Rajasthan 331505, India
Lat 27.8882°
Long 74.506893°
13/06/23 06:51 PM







RORPCB NAGAUUR <rorpcb.nagaur@gmail.com>

DocScanner 16-Jun-2023 10-16 am.pdf

1 message

Arun Yadav <arunyadav.ay282@gmail.com>
To: rorpcb.nagaur@gmail.com

16 June 2023 at 10:25

 **DocScanner 16-Jun-2023 10-16 am.pdf**
4405K



RORPCB NAGAUR <rorpcb.nagaur@gmail.com>

(no subject)

1 message

Arun Yadav <arunyadav.ay282@gmail.com>
To: rorpcb.nagaur@gmail.com

16 June 2023 at 13:24

5 attachments



20230616_132211.jpg
464K



20230616_132302.jpg
585K



20230616_132234.jpg
621K



20230616_132142.jpg
531K



20230616_132153.jpg
537K

Randhisar Stone Crushing Industries

Randhisar Hill, Tehsil Sujangarh District Churu (Raj)

Ref. RO/POLL/NGR/01/2023

Date 15-JUN-2023

To,

Regional Officer
Rajasthan State Pollution Control Board
Nagour (Rajasthan)

Sub: - Reply of Show cause notice issued by your office Date 09 June 2023 against my stone Crusher (Unit ID 29862)

Ref: - In Reference of CTE & CTO application Dated 05 June 2023

Sir/ Madam

Our Stone crusher with unit ID 29862 Situated at Randhisar Hill Tehsil Sujangarh. Inspection of my unit has been done on 06 June 2023 and issue show cause notice.

In Reference of this subject we want to Clarify that :-

Point

6 (a) We Make Plantation at the site in every rainy season regularly. My unit situated at Rocky surface so survival rate of plants in not more than 65-70%.

We also make new plantation at site Dated 07 June 2023.

Point

7(a) Document related to valid source of raw material. is Presenting today.

(b) I Recently receive Ambient air quality monitoring Report by Regional Laboratory so now Presenting today.

(c) Noise Monitoring Report also Presenting today.

(d) (i) Plant is established with single Machine roller Crusher in 1977

(ii) We establish primary & secondary Jaw Crusher in 1992.

(iii) We apply for CTE with Project Report of Rs. 15.41 Lac in 2018 and obtain CTE.

Contd..... 2

GST No. 08AABYP1867A1ZP

Mob. 9828876095

arunyadav.ay282@gmail.com

Randhisar Stone Crushing Industries

Randhisar Hill, Tehsil Sujangarh District Churu (Raj)

Ref.

Date 15-JUN-2023

:: 2 ::

(iv) Weight Bridge is not installed due to some Circumstance so. CTO applied on 16 Nov 2018 with CA certificate of Rupees 12.06 Lac and R.O. Sikar issue CTO on 11-Feb-2019.

Now we apply for Renewal of CTO and also for CTE With a fresh project Report 18.60 Lac.

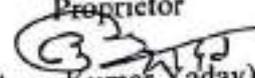
(e) CA certificate is presenting for CTO Today.

So I request to you that no further action (Revocation of CTO issued 11-Feb-2019 Refuse of CTE and CTO application) Taken against my stone crusher unit and Set Aside this show cause notice Dated 09-June-2023. And grant application for renewal of CTO Dated 20-May-2023 & CTE Dated 05-June-2023.

Thanking You

Encl.

1. Copy of Purchase Slip of Plants.
2. Raw Material Source Agreement.
3. Copy of Ambient air Quality Monitoring Report.
4. Copy of Noise Monitoring Report.
5. Project Report 11- Aug-2018
6. New Project Report For expansion for CTE 2023
7. Copy of CA Certificate

Proprietor

 (Arun Kumar Yadav)

जय विरेन्द्र सैन

जनता नसरी

चौथे पुलिये के पास, लिंक रोड, रतनगढ़ (चूरु)

क्रमांक- 58

दिनांक 20/05/2023

श्रीमान् अनुराधा प्राद्वर राधाश्री स्टोर क्रेडिटिंग एन्ड एडल

क्र.सं.	विवरण	दर	संख्या	रकम
1	करंज	100/-	6	600
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			कुल योग-	600200

वास्ते- जय विरेन्द्र सैन

जय विरेन्द्र सैन

जनता नर्सरी

चौधे पुलिये के पास, लिंक रोड, रतनगढ़ (चूरु)

क्रमांक-

59

दिनांक 05/06/2023

श्रीमान् रक्षाधर स्वामी लालिगा 205 स्ट्रीट (अरुण
पावन)

क्र.सं.	विवरण	दर	संख्या	रकम
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			कुल योग-	1000200

वास्ते जय विरेन्द्र सैन

AGREE LETTER

I RAJPAL SAINI S/O NAGAR MAL SAININ Residet of VILLAGE MODI
POST MEHEDA JATUAWAS TEHSIL KHETRI DISTT. JHUNJHUNU RAJASTHAN.

1. I am sole proprietor o a mining lease situated near village GORIR, MODI
PHAHARI TEHSIL KHETRI DISTT. JHUNJHUNU RAJASTHAN.
2. This mining lease is allotted by Mining Engineer JHUN JHUNU for Masonary
Stone has M.J.L. No. 24/04.
3. This mining lease C.T.O. is valid for permitted mining capacity 225000 Ton Per
Year.
4. I am agree to supply Masonary Stone to M/s RANDHISAR STONE CRUSHING
INDUSTRIES (Prop. ARUN YADAV) RANDHISAR HILL IN 48000 TON PER
YEAR FROM THIS MINING LEASE.

Date : 20-05-2023

Sincerely

राजपाल सैनी
(RAJ PAL SAINI)

Presented by ARUN YADAV

अरुण यादव



CERTIFICATE FOR CAPITAL INVESTMENT

This is to certify that total capital investment (without depreciation) made by the project proponent M/S RANDHISAR STONE CRUSHING INDUSTRIES for the project situated at V.P.O. Randhisar Hill Tehsil Sujangarh as on the 31-03-2023 is Rs.1206111.00(Rupees Twelve lacs six thousand one hundred eleven only). The details of various sub heads are as follows:-

S.NO.	ITEM	INVESTMENT
1.	LAND	100.00
2.	BUILDING	260500.00
3.	PLANT AND MACHIENRY	945511.00
	TOTAL	1206111.00

For A N A M AND ASSOCIATES
Chartered Accountants
(Firm Regn No.: 005496S)



(ASGAR ALI CHHIMPA)
PARTNER
Membership No: 078377

Place :BIKANER
Date : 13-05-2023

UDIN 23078377BGXFOE4345

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)
Final Report

Report No. : 2612

Report On : 30/05/2023

I hereby certify that I Ms Poonam Kumari, State Board Analyst duly appointed under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981 received on the 29/05/2023 from Shri Dayaram, JSO, Sikar ,RSPCB Sikar a sample of Ambient Air Quality of M/S Randhisar Stone Crushing Industries , Plant - Randhisar Stone Crushing Industries [29862] ,Randhisar , City-Randhisar Hill Tehsil- Sujangarh , District- Churu Collected from Fugitive emission approx. 9 meters away from process equipment (Jaw crusher) Collected on 26/05/2023. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 30/05/2023 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Suspended Particulate Matter $\mu\text{g}/\text{m}^3$	532

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On 30/05/2023

Poonam
BOARD ANALYST

Rajasthan State Pollution Control Board
Regional Office Sikar
Shiv-Singhpura Housing Board Colony,
Nawalgarh Road, Sikar-332 001
Phone: 01572-248009



Inducing for an Assured
Future

NOIDA TESTING LABORATORIES

(A Government of India Approved Testing Laboratory)

(An ISO : 9001 : 2015, ISO 45001 : 2018 (OH&S) Certified & NABL Accredited Laboratory)

MoEF & CC (Ministry of Environment, Forest & Climate Change), UPPCB Recognized Laboratory

+91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794369

TEST CERTIFICATE

Test Report of Ambient Noise	Report Code AN-110623-06	Date of Issue 12/06/2023
---------------------------------	-----------------------------	-----------------------------

Issued To: M/s Randhisar Stone Crushing Industries
Project Details: Situated at Randhisar, Tehsil- Sujangarh, District- Churu (Raj.)

SAMPLING & ANALYSIS DATA

Sample Drawn On : 10/06/2023
Sample Drawn By : NTL Representative
Sample Location : Plant Site
Sample Received On : 11/06/2023
Sample description : Ambient Noise
Sampling Time : 24hrs

RESULTS

S. No.	Test Parameters	Results	Units	Requirement (as per CPCB Guidelines Limits in dB(A) Leq)		
				Category of Area/Zone	Day Time	Night Time
1.	L_{dn} (6:00 AM to 10:00 PM)	60.8	dB(A)	Industrial Area	75	70
2.	L_{night} (10:00 PM to 6:00 AM)	48.5	dB(A)	Commercial Area	65	55
				Residential Area	55	45
				Silence Zone	50	40

Notes:

- The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
- Responsibility of the laboratory is limited to the invoiced amount only.
- This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
- The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

CHECKED BY

Angi

AUTHORIZED SIGNATORY



M/S RANDHISAR STONE CRUSHING INDUSTRIES
V.P.O RANDHISAR PAHARI, TEHSIL SUJANGARH
PROP. SH. ARUN YADAV

PROJECT HIGHLIGHTS

NAME : M/S RANDHISAR STONE CRUSHING INDUSTRIES

PROPRIETOR : SH. ARUN YADAV S/O OM PRAKASH YADAV

UNIT LOCATION ADDRESS BUILDING : V.P.O. RANDHISAR TEHSIL SUJANGARH, CHURU

TOTAL PROJECT COST : 18.62 LACS

PRODUCT : STONE BLAST, STONE GRIT AND DUST

RAW MATERIAL : THE RAW MATERIAL IS TO BE OBTAINED FROM PAHARIS IN 450 MM SIZE BOLDERS

PROCESS : LARGE BOLDER OF 450 MM AVERAGE SIZE ARE OBTAINED FROM STONE MINES AND THEN CRUSHED IN JAW CRUSHER AND THEN SCREENING IN VIBARATOR SCREEN

LABOUR : SKILLED LABOUR AND UN SKILLED LABOUR IS EASILY AVAILABLE LOCALLY. TOTAL 6 LABOUR WILL BE REQUIRED IN THE MANUFACTURING PROCESS.

PREPARED BY



DI 13/05/2023

M/S RANDHISAR STONE CRUSHING INDUSTRIES
V.P.O RANDHISAR PAHARI, TEHSIL SUJANGARIH
PROP. SH. ARUN YADAV

PROJECT REPORT [STONE CRUSHER]

COST OF PROJECT

	AMOUNT	AMOUNT	TOTAL
	Rs.	Rs.	
	EXISTING	PROPOSED	
LAND	100.00	0.00	100.00
BUILDING	260500.00	81900.00	342400.00
PLANT & MACHINERY	945511.00	472800.00	1418311.00
WORKING CAPITAL MARGINE		100000.00	100000.00
TOTAL	1206111.00	654700.00	1860811.00

MEANS OF FINANCE

OWN CAPITAL	1206111.00	654700.00	1860811.00
TERM LOAN ETC.	0.00	0.00	0
TOTAL	1206111.00	654700.00	1860811.00



M/S RANDHISAR STONE CRUSHING INDUSTRIES
V.P.O RANDHISAR PAHARI, TEHSIL SUJANGARH
PROP. SH. ARUN YADAV

PROJECT HIGHLIGHTS

NAME : M/S RANDHISAR STONE CRUSHING INDUSTRIES

PROPRIETOR : SH. ARUN YADAV S/O OM PRAKASH YADAV

UNIT LOCATION ADDRESS : V.P.O. RANDHISAR TEHSIL SUJANGARH, CHURU
BUILDING

TOTAL PROJECT COST : 15.42 LACS

PRODUCT : STONE BLAST, STONE GRIT AND DUST

RAW MATERIAL : THE RAW MATERIAL IS TO BE OBTAINED FROM
PAHARIS IN 450 MM SIZE BOLDERS

PROCESS : LARGE BOLDER OF 450 MM AVERAGE SIZE ARE
OBTAINED FROM STONE MINES AND THEN
CRUSHED IN JAW CRUSHER AND THEN
SCREENING IN VIBARATOR SCREEN.

LABOUR : SKILLED LABOUR AND UN SKILLED LABOUR IS
EASILY AVAILABLE LOCALLY. TOTAL 6 LABOUR
WILL BE REQUIRED IN THE MANUFACTURING
PROCESS.



DT 11/08/2018

ASGAR ALI CHHIMPAI

M/S RANDHISAR STONE CRUSHING INDUSTRIES
V.P.O RANDHISAR PAHARI, TEHSIL SUJANGARH
PROP. SH. ARUN YADAV

PROJECT REPORT (STONE CRUSHER)

<u>COST OF PROJECT</u>	<u>AMOUNT</u>		<u>AMOUNT TOTAL</u>
	Rs.	Rs.	
	EXISTING	PROPOSED	
LAND	100.00	0.00	100.00
BUILDING	63100.00	240000.00	303100.00
PLANT & MACHINERY	424494.00	524000.00	948494.00
WEIGHT BRIDGE	0.00	190000.00	190000.00
WORKING CAPITAL MARGINE		100000.00	100000.00
TOTAL	487694.00	1054000.00	1541694.00

MEANS OF FINANCE

OWN CAPITAL	487694.00	1054000.00	1541694.00
TERM LOAN ETC.	0.00	0.00	0
TOTAL	487694.00	1054000.00	1541694.00



CASGAR AN CHHIMPA
 Dt 11/08/2018







To
The Regional Officer,
Rajasthan State Pollution Control Board,
Nagaur (Rajasthan)

Sub :- Refer your letter No RO/RPCB/NGR/OTA 235/477 dated 09 June 2023.

Respected Sir,

I **Mr. Inder Sain Sahu** authorized signatory of **M/s GS Stone Crusher** which is situated at **Khasra No 591/348, Village Randhisar, Tehsil Sujangarh, District Churu** reply regarding the show cause notice for intended revocation of CTO is forwarded herewith. The reply regarding the observations raised vide your letter referred above is as following:-

<u>Ser No</u>	<u>Deficiencies Raised</u>	<u>Reply</u>
1	Unit has installed one no. of vibratory screen without prior permission of the State Board.	We have applied for CTE expansion for the said increased machines.
2	Vibratory screen and Dust machine were found partially covered.	Both the machines have been now fully covered. Photographs Attached.
3	No wind breaking wall was found attached with the dust conveyor.	Wind breaking walls have been made. Photographs Attached.

In view of the above we humbly request you to consider our submission. We will be grateful to you for this act of kindness.

Yours Faithfully

Encloser: As above
Dated : 23/06/2023

G.S.STONE CRUSHER
S. Sain Sahu
Proprietor

MACHINES COVERED





Latitude: 27.894881
Longitude: 74.512561
Elevation: 336.08±19 m
Accuracy: 14.8 m
Time: 06-23-2023 14:41

Powered by NoteCam



Latitude: 27.894375
Longitude: 74.512946
Elevation: 342.98±32 m
Accuracy: 28.1 m
Time: 06-23-2023 14:45

Powered by NoteCam

WIND BREAKING WALL













Regarding Environmental Compensation

NGT O.A. 209/2022 (MEGH SINGH & ORS. Vs STATE OF RAJASTHAN & ORS.)

INDEX OF STONE CRUSHERS LOCATED AT RANDHISAR HILL, TEHSIL- SUJANGARH, DISTRICT- CHURU

S.No.	Name of the unit	Unit ID	Site Address	Tehsil	District	Status of EC Deposition	Amount Recovered	Recovery Left
1	Amar Grit Udyog	28049	Khasra No.- 343 Village- Randhisar, Tehsil- Sujangarh, District- Churu	Sujangarh	Churu	Deposited on 10/01/2023	145000.00	
2	Choudhary Infra	102282	Khasra No.- 920/643 and 1098/644 Village- Randhisar, Tehsil- Sujangarh, District- Churu	Sujangarh	Churu	Deposited on 21/02/2023	80000.00	
3	Harsawal Stone Crushing Industries	28059	Khasra No.- 324 Village- Randhisar, Tehsil- Sujangarh, District- Churu	Sujangarh	Churu	Not Deposited		145000.00
4	Jai Shree Ram Industry	30282	Khasra No.- 321 Village- Randhisar, Tehsil- Sujangarh, District- Churu	Sujangarh	Churu	Deposited on 19/06/2023	177650.00	
5	Maruti Mangal Stone Ind.	456	Khasra No.- 347 Village- Randhisar, Tehsil- Sujangarh, District- Churu	Sujangarh	Churu	Desposited on 14/06/2023	188100.00	
6	R.K. Crushing Udyog	30281	Khasra No.- 653/404 (New Khasra No. 695/404) Village- Randhisar, Tehsil- Sujangarh, District- Churu	Sujangarh	Churu	Desposited on 15/06/2023	438900.00	
7	Shree Balaji Stone Supplier	458	Khasra No.- 375 Village- Randhisar, Tehsil- Sujangarh, District- Churu	Sujangarh	Churu	Deposited on 27/04/2023	160000.00	
8	Shri Maa Veshno Devi Stone Crusher	82833	Khasra No.- 834/833 Village- Randhisar, Tehsil- Sujangarh, District- Churu	Sujangarh	Churu	Deposited on 02/02/2023	155000.00	
							1344650.00	145000.00



1830

481

REGIONAL OFFICE
RAJASTHAN STATE POLLUTION CONTROL BOARD

1st Floor, Sahkari Bhumi Vikas Bank, College Road, Opposite
Police Line, District- Nagaur 341001

email : rorpcb.nagaur@gmail.com



REGISTERED POST/E-MAIL

RPCB/RO/NGR/CUR/Legal 209-2022/ 675

Date: 19th June 2023

Group-In-Charge (Environmental Compensation Cell)
Head Office Rajasthan State Pollution Control Board
Jhalana Doongri, Jaipur

Sub: Regarding deposition of Environmental Compensation

Ref: 1. NGT Order dated 22/08/2022 in matter of OA 209/2022
2. EC imposed on 08 Stone Crushers located in Village Randhisar, Tehsil
Sujangarh, Churu vide HO letter dated 23/01/2023

Sir,

In reference to above, it is submitted that in compliance to NGT Order dated 22/08/2022 in matter of OA 209/2022, Environmental Compensation was imposed on 08 Stone Crushers located in Village Randhisar, Tehsil Sujangarh, Churu vide HO letter dated 23/01/2023. Out of the 08, 03 Nos. of stone crushers have submitted Demand Draft for EC in Regional Office and the same has been directly deposited in the account of Member Secretary RSPCB (Account No. 98150100000521). Same has been communicated to you vide letter dated 17/03/2023 along with copy of DD. Details are as following:

S.No.	Name of Unit	EC Imposed vide letter dated 23/01/2023	DD No.	Deposited in BoB vide RO letter dated
1	Amar Grit Udyog (Unit ID 28049)	145000/-	708195	27/02/2023
2	Shri Maa Veshno Devi Stone Crusher (Unit ID- 82833)	155000/-	430554	15/03/2023
3	Choudhary Infra (Unit ID- 102282)	85000/-	087212	15/03/2023

DD of 04 more stone crushers were received in this office and were forwarded to Head Office for deposition as directed by Office order dated 16/03/2023.

S.No.	Name of Unit	EC Imposed vide letter dated 23/01/2023	DD No.	Forwarded to HO vide RO letter dated
1	M/s Shree Balaji Stone Supplier (Unit ID- 124618)	160000/-	141141	28/04/2023
2	M/s Maruti Mangal Stone Industries (Unit ID- 456)	188100/- (180000*1.045=188100)	001281	19/06/2023



REGIONAL OFFICE
RAJASTHAN STATE POLLUTION CONTROL BOARD

1st Floor, Sahkari Bhumi Vikas Bank, College Road, Opposite

Police Line, District- Nagaur 341001

email : rorpcb.nagaur@gmail.com

3	M/s R.K. Crushing Udyog (Unit ID- 30281)	438900/- (420000*1.045=438900)	002611 and 002612	19/06/2023
4.	M/s Jai Shri Ram Industry (Unit ID- 30282)	177650/- (170000*1.045=177650)	616929	19/06/2023

01 nos. of stone crushers have not deposited the environmental compensation till date.

S.No.	Name of Unit	EC Imposed vide letter dated 23/01/2023
1	M/s Harsawal Stone Crushing Industries (Unit ID- 28059)	145000/-

The deadline of 60 days for deposition of EC was on 24th March 2023. You are requested to take necessary action against the unit including directions of closure.

Submitted for information and necessary action.

Encl: As Above

Yours Sincerely,

Savita
(Savita)

Regional Officer

Copy for information and necessary action:

1. Member Secretary, RSPCB Head Office Jaipur
2. CAO, Accounts Section, RSPCB Head Office Jaipur
3. GIC (SCMG) RSPCB Head Office Jaipur
4. File No. RPOB/RO/NGR/CUR/OTA- 247
5. Master File

Regional Officer

**AAQM LAB REPORT LIST OF 37 STONE CRUSHERS LOCATED AT RANDHISAR HILL, TEHSIL- SUJANGARH, DISTRICT- CHURU
WHOSE FUGITIVE EMISSION PARAMETER ARE WITHIN PRESCRIBED LIMIT OF SPM**

S.No.	Name of the unit	Unit ID	Site Address	Tehsil	District	Reported SPM ($\mu\text{g}/\text{m}^3$)	Lab Report Dated
1	Amar Grit Udyog	28049	Khasra No.- 343 Village- Randhisar, Tehsil- Sujangarh, District- Churu	Sujangarh	Churu	561	16-09-2022
2	Angira Stone	37977	Khasra No.- 924/31, 926/641 Village- Randhisar, Tehsil- Sujangarh, District- Churu	Sujangarh	Churu	587	16-09-2022
3	Anjani Crusher Udyog	42808	Khasra No.- 653/404 (New 1022/724) Village- Randhisar, Tehsil- Sujangarh, District- Churu	Sujangarh	Churu	409	29-07-2022
4	Ashirwad Stone Crusher	48724	Khasra No.- 406 (New 1022/724) Village- Randhisar, Tehsil- Sujangarh, District- Churu	Sujangarh	Churu	580	29-07-2022
5	Ashopa Ind	29864	Khasra No.- 79 Village- Randhisar, Tehsil- Sujangarh, District- Churu	Sujangarh	Churu	430	03-08-2022
6	Bagri Bajari Udyog	36002	Khasra No.- 841 Village- Randhisar, Tehsil- Sujangarh, District- Churu	Sujangarh	Churu	580	16-09-2022
7	Bhagwati Stone Crushing Ind	52208	Khasra No.- 367 Village- Randhisar, Tehsil- Sujangarh, District- Churu	Sujangarh	Churu	578	16-09-2022
8	Choudhary Stone Crusher	81848	Khasra No.- 837/830 Village- Randhisar, Tehsil- Sujangarh, District- Churu	Sujangarh	Churu	592	16-09-2022
9	G.S. Stone Crusher	28044	Khasra No.- 591/348 Village- Randhisar, Tehsil- Sujangarh, District- Churu	Sujangarh	Churu	564	30-05-2022
10	Ganpati Stone Crushing Industries	450	Khasra No.- 653/404 Village- Randhisar, Tehsil- Sujangarh, District- Churu	Sujangarh	Churu	427	29-07-2022
11	Hari Om Grit Udyog	44113	Khasra No.- 922/919 Village- Randhisar, Tehsil- Sujangarh, District- Churu	Sujangarh	Churu	569	16-09-2022
12	J.S.C. Works	28050	Khasra No.- 343 Village- Randhisar, Tehsil- Sujangarh, District- Churu	Sujangarh	Churu	580	16-09-2022
13	Jai Jagdamba Stone Crushing Industries	48277	Khasra No.- 344 Village- Randhisar, Tehsil- Sujangarh, District- Churu	Sujangarh	Churu	597	16-09-2022
14	Jai Shree Ram Industry	30282	Khasra No.- 321 Village- Randhisar, Tehsil- Sujangarh, District- Churu	Sujangarh	Churu	594	16-09-2022
15	Jain Stone Crushing Works	47215	Khasra No.- 364 Village- Randhisar, Tehsil- Sujangarh, District- Churu	Sujangarh	Churu	527	16-09-2022
16	Keshav Grit Udyog	29865	Khasra No.- 376 (New Kh No 706/376) Village- Randhisar, Tehsil- Sujangarh, District- Churu	Sujangarh	Churu	578	16-09-2022
17	Maa Durga Stone Crushing Industries	29906	Khasra No.- 648/374 Village- Randhisar, Tehsil- Sujangarh, District- Churu	Sujangarh	Churu	573	16-09-2022
18	Mateshwari Stone Crusher	28055	Khasra No.- 801/700 Village- Randhisar, Tehsil- Sujangarh, District- Churu	Sujangarh	Churu	528	16-09-2022

19	Partap Singh	8074	Khasra No.- 699/373 Village- Randhisar, Tehsil- Sujangarh, District- Churu	Sujangarh	Churu	458	29-07-2022
20	Pashupati Nath Stone Crusher	28057	Khasra No.- 648/374 Village- Randhisar, Tehsil- Sujangarh, District- Churu	Sujangarh	Churu	581	16-09-2022
21	R.K. Crushing Udyog	30281	Khasra No.- 653/404 (New Khasra No. 695/404) Village- Randhisar, Tehsil- Sujangarh, District- Churu	Sujangarh	Churu	495	29-07-2022
22	Shree Maa Devi Crushing Industries	30968	Khasra No.- 671/79 Village- Randhisar, Tehsil- Sujangarh, District- Churu	Sujangarh	Churu	575	16-09-2022
23	Shri Devi Ind.	28060	Khasra No.- 373 Village- Randhisar, Tehsil- Sujangarh, District- Churu	Sujangarh	Churu	529	16-09-2022
24	Shri Ganesh Grit Udyog	43901	Khasra No.- 367 Village- Randhisar, Tehsil- Sujangarh, District- Churu	Sujangarh	Churu	590	16-09-2022
25	Annapurna Stone Crusher	48310	Khasra No.- 640/344, Village- Randhisar, Tehsil- Sujangarh, District- Churu	Sujangarh	Churu	582	28-02-2023
26	Bhairav Grit Udyog	38123	Khasra No.- 639/344 Village- Randhisar, Tehsil- Sujangarh, District- Churu	Sujangarh	Churu	589	13-06-2023
27	Bhawani Grit Udyog	41370	Khasra No.- 376 (New Khasra No. 736/376) Village- Randhisar, Tehsil- Sujangarh, District- Churu	Sujangarh	Churu	581	13-06-2023
28	Godara Stone Crusher	20609	Khasra No.- 751/615 Village- Randhisar, Tehsil- Sujangarh, District- Churu	Sujangarh	Churu	552	13-06-2022
29	Gurukripa Stone Crusher	80963	Khasra No.- 29 Village- Randhisar, Tehsil- Sujangarh, District- Churu	Sujangarh	Churu	575	13-06-2023
30	Hari Om Crusher Udyog (Old-Anjani Stone Crusher)	29858	Khasra No.- 320 (New Khasra no. 1011/602) Village- Randhisar, Tehsil- Sujangarh, District- Churu	Sujangarh	Churu	583	13-06-2023
31	Om Grit Udyog	37321	Khasra No.- 867/28 Village- Randhisar, Tehsil- Sujangarh, District- Churu	Sujangarh	Churu	567	13-06-2023
32	Randhisar Stone Crushing Industries	29862	Khasra No.- 319 Village- Randhisar, Tehsil- Sujangarh, District- Churu	Sujangarh	Churu	532	30-05-2023
33	Shree Balaji Stone Supplier	458	Khasra No.- 375 Village- Randhisar, Tehsil- Sujangarh, District- Churu	Sujangarh	Churu	545	30-05-2023
34	Shri Shakti Stone Crushing Industries	22039	Khasra No.- 367 Village- Randhisar, Tehsil- Sujangarh, District- Churu	Sujangarh	Churu	576	28-02-2023
35	Mahalaxmi Crusher Udyog	48445	Khasra No.- 577/315 (750/577) Village- Randhisar, Tehsil- Sujangarh, District- Churu	Sujangarh	Churu	450	27-06-2023
36	R.K. Industry	29860	Khasra No.- 738/374 Village- Randhisar, Tehsil- Sujangarh, District- Churu	Sujangarh	Churu	585	27-06-2023
37	Shri Maa Veshno Devi Stone Crusher	82833	Khasra No.- 834/833 Village- Randhisar, Tehsil- Sujangarh, District- Churu	Sujangarh	Churu	564	27-06-2023

**NO FRESH AAQM LAB REPORT IS AVAILABLE OF 08 STONE CRUSHERS LOCATED AT RANDHISAR HILL, TEHSIL- SUJANGARH, DISTRICT-
CHURU DUE TO VARIOUS REASONS**

S.No.	Name of the unit	Unit ID	Site Address	Tehsil	District	Latest Lab Report Dated	Results as per previous Lab Reports	Reasons for non-conducting of AAQM by State Board
1	Shri Jagdamba Stone Crusher	22041	Khasra No.- 536/319 Village- Randhisar, Tehsil- Sujangarh, District- Churu	Sujangarh	Churu	16-09-2022	Not available due to maintainence	Electricity Disconnection since 28/11/2022
2	Choudhary Infra	102282	Khasra No.- 920/643 and 1098/644 Village- Randhisar, Tehsil- Sujangarh, District- Churu	Sujangarh	Churu	16-09-2022	SPM exceeded over prescribed limit	Due to continous dust storms in the area during the months of Apr to June, it has been decided by State Laboratory to conduct AAQM during normal weather conditions.
3	Hari Om Stone Crusher	36709	Khasra No.- 901/894 Village- Randhisar, Tehsil- Sujangarh, District- Churu	Sujangarh	Churu	16-09-2022	SPM exceeded over prescribed limit	Electricity Disconnection since 21/12/2022
4	Harsawal Stone Crushing Industries	28059	Khasra No.- Village- Randhisar, Tehsil- Sujangarh, District- Churu	Sujangarh	Churu	16-09-2022	SPM exceeded over prescribed limit	During inspection on 06/06/2023, unit was found in temporarily closed.
5	Krishna Naresh Kanhiya Industries	12324	Khasra No.- 800/790, 827/791 Village- Randhisar, Tehsil- Sujangarh, District- Churu	Sujangarh	Churu	16-09-2022	SPM exceeded over prescribed limit	Due to continous dust storms in the area during the months of Apr to June, it has been decided by State Laboratory to conduct AAQM during normal weather conditions.
6	Maruti Mangal Stone Ind.	456	Khasra No.- 347 Village- Randhisar, Tehsil- Sujangarh, District- Churu	Sujangarh	Churu	16-09-2022	SPM exceeded over prescribed limit	Due to continous dust storms in the area during the months of Apr to June, it has been decided by State Laboratory to conduct AAQM during normal weather conditions.
7	Shri Krishna Stone Dust Udhog	47173	Khasra No.- 938/918 Village- Randhisar, Tehsil- Sujangarh, District- Churu	Sujangarh	Churu	16-09-2022	SPM exceeded over prescribed limit	Due to continous dust storms in the area during the months of Apr to June, it has been decided by State Laboratory to conduct AAQM during normal weather conditions.
8	Uma Grit Udyog	11531	Khasra No.- 376 Village- Randhisar, Tehsil- Sujangarh, District- Churu	Sujangarh	Churu	16-09-2022	SPM exceeded over prescribed limit	Electricity Disconnection since 26/12/2022



Regional Laboratory

Rajasthan State Pollution Control Board

Shiv Singhpura Housing Board, Nawalgarh Road, Sikar-332001

e-mail: rorpcb.sikar@gmail.com

RPCB/RO-Sikar/Lab./Gen- 3(A)/ 644 .

Date:- 16.9.2022

Regional Officer,
Regional Office,
RSPCB, Nagaur.

Sub:- Analysis reports of Air samples No. 2086, 2091-2106, 2110-2132.

Ref:- Your maid dated 06.09.2022.

Ma'am,

Please find enclosed herewith the analysis reports of the Air samples No. 2086, 2091-2106, 2110-2132 (40 reports) for further needful.

Further, it is submitted that fugitive air monitoring of one crusher i.e. Shri Jagdamba Stone Crusher (out of the list of 38 crushers provided by you vide mail dated 06.09.2022) could not be conducted as the same was under maintenance thus found non-operational.

Encl:- As above.

Yours sincerely,

(Poonam Kumari)

Lab. In-charge

Regional Laboratory,

RSPCB, Sikar.

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **2092**

Report On : **16/09/2022**

I hereby certify that I Ms Poonam Kumari, State Board Analyst duly appointed under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981 received on the 12/09/2022 from DARASINGH SHYORAN, JSO, Sikar ,RSPCB Sikar a sample of Ambient Air Quality of M/S M/s Angira Stones , Plant - M/s Angira Stones [37977] ,Khasra No. 924/31, 926/41 , City- Randhisar Tehsil- Sujangarh , District- Churu Collected from Fugitive Emission at approx. 9 m. from process equipment Collected on 08/09/2022. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 16/09/2022 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Suspended Particulate Matter $\mu\text{g}/\text{m}^3$	587

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **16/09/2022**

Poonam
BOARD ANALYST

Rajasthan State Pollution Control Board
Regional Office Sikar
Shiv-Singhpura Housing Board Colony,
Nawalgarh Road, Sikar-332 001
Phone: 01572-248009

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **2093**

Report On : **16/09/2022**

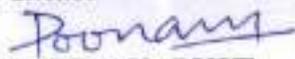
I hereby certify that I Ms **Poonam Kumari**, State Board Analyst duly appointed under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981 received on the 12/09/2022 from **DARASINGH SHYORAN, JSO, Sikar ,RSPCB Sikar** a sample of Ambient Air Quality of M/S **Hari Om Grit Udyog. , Plant - Stone Crusher [44113] ,Khasra No. 922/919, Village- Randhisar, , Tehsil- Sujangarh , District- Churu** Collected from Fugitive Emission at approx. 9 m. from process equip.ent Collected on **08/09/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **16/09/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Suspended Particulate Matter $\mu\text{g}/\text{m}^3$	569

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **16/09/2022**


BOARD ANALYST

Rajasthan State Pollution Control Board
Regional Office Sikar
Shiv-Singhpura Housing Board Colony,
Nawalgarh Road, Sikar-332 001
Phone: 01572-248009

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)
Final Report

Report No. : **2098**

Report On : **16/09/2022**

I hereby certify that I Ms **Poonam Kumari**, State Board Analyst duly appointed under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981 received on the 12/09/2022 from **DARASINGH SHYORAN, JSO, Sikar ,RSPCB Sikar** a sample of **Ambient Air Quality** of M/S **M/s Bhagwati Stone Crusher , Plant - , , Tehsil- Sujangarh , District- Churu** Collected from **Fugitive emissions approx. 9 mtrs away from process equipment** Collected on **09/09/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **16/09/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Suspended Particulate Matter $\mu\text{g}/\text{m}^3$	578

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **16/09/2022**

Poonam
BOARD ANALYST

Rajasthan State Pollution Control Board
Regional Office Sikar
Shiv-Singhpura Housing Board Colony,
Nawalgarh Road, Sikar-332 001
Phone: 01572-248009

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : 2099

Report On : 16/09/2022

I hereby certify that I Ms Poonam Kumari, State Board Analyst duly appointed under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981 received on the 12/09/2022 from DARASINGH SHYORAN, JSO, Sikar ,RSPCB Sikar a sample of Ambient Air Quality of M/S Shri Ganesh Grit Udyog. , Plant - Shri Ganesh Grit Udyog [43901] ,Randhisar Hill , Tehsil- Sujangarh , District- Churu Collected from Fugitive Emission at approx. 9 m. from process equipment Collected on 09/09/2022. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 16/09/2022 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Suspended Particulate Matter $\mu\text{g}/\text{m}^3$	590

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On 16/09/2022

Poonam
BOARD ANALYST

Rajasthan State Pollution Control Board
Regional Office Sikar
Shiv-Singhpura Housing Board Colony,
Nawalgarh Road, Sikar-332 001
Phone: 01572-248009

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
 (See Rule - 10)
Final Report

Report No. : **2100**

Report On : **16/09/2022**

I hereby certify that I Ms Poonam Kumari, State Board Analyst duly appointed under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981 received on the 12/09/2022 from DARASINGH SHYORAN, JSO, Sikar ,RSPCB Sikar a sample of Ambient Air Quality of M/S MATESHWARI STONE CRUSHER , Plant - Stone Crusher [28055] ,KHASRA NO 801/700 , City- Randhisar Hill Tehsil- Sujangarh , District- Churu Collected from Fugitive Emission at approx. 9 m. from process equipment Collected on 09/09/2022. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 16/09/2022 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Suspended Particulate Matter $\mu\text{g}/\text{m}^3$	528

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **16/09/2022**

Poonam
BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Sikar

Shiv-Singhpura Housing Board Colony,

Nawalgarh Road, Sikar-332 001

Phone: 01572-248009

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **2102**

Report On : **16/09/2022**

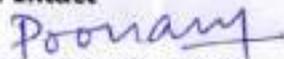
I hereby certify that I Ms **Poonam Kumari**, State Board Analyst duly appointed under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981 received on the 12/09/2022 from **DARASINGH SHYORAN, JSO, Sikar ,RSPCB Sikar** a sample of Ambient Air Quality of M/S **Shri Devi Industries , Plant - Shri Devi Industries [28060] ,Village-Randhisar Hill , Tehsil- Sujangarh , District- Churu** Collected from Fugitive Emission at approx. 9 m. from process equipment Collected on **09/09/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **16/09/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Suspended Particulate Matter $\mu\text{g}/\text{m}^3$	529

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **16/09/2022**


BOARD ANALYST

Rajasthan State Pollution Control Board
Regional Office Sikar
Shiv-Singhpura Housing Board Colony,
Nawalgarh Road, Sikar-332 001
Phone: 01572-248009

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
 (See Rule - 10)
Final Report

Report No. : **2104**

Report On : **16/09/2022**

I hereby certify that I Ms Poonam Kumari, State Board Analyst duly appointed under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981 received on the 12/09/2022 from Shri Dayaram, JSO, Sikar ,RSPCB Sikar a sample of Ambient Air Quality of M/S Amar Grit Udyog , Plant - Amar Grit Udyog [28049] ,Kh 343, Vill Randhisar Hill, Teh sujangarh, distt churu , City- Randhisar Hill Tehsil- Sujangarh , District- Churu Collected from Fugitive Emission approx. 9 meters away from the process equipment Collected on 09/09/2022. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 16/09/2022 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Suspended Particulate Matter $\mu\text{g}/\text{m}^3$	561

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **16/09/2022**

Poonam
BOARD ANALYST

Rajasthan State Pollution Control Board
 Regional Office Sikar
 Shiv-Singhpura Housing Board Colony,
 Nawalgarh Road, Sikar-332 001
 Phone: 01572-248009

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **2105**

Report On : **16/09/2022**

I hereby certify that I Ms Poonam Kumari, State Board Analyst duly appointed under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981 received on the 12/09/2022 from Shri Dayaram, JSO, Sikar ,RSPCB Sikar a sample of Ambient Air Quality of M/S J.S.C. Works , Plant - J S C works [28050] ,Village Randhisar, Teh Sujangarh, churu , City- Randhisar Hill Tehsil- Sujangarh , District- Churu Collected from Fugitive Emission approx. 9 meters away from the process equipment Collected on 09/09/2022. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 16/09/2022 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Suspended Particulate Matter $\mu\text{g}/\text{m}^3$	580

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **16/09/2022**

Poonam
BOARD ANALYST

Rajasthan State Pollution Control Board
Regional Office Sikar
Shiv-Singhpura Housing Board Colony,
Nawalgarh Road, Sikar-332 001
Phone: 01572-248009

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
 (See Rule - 10)
Final Report

Report No. : **2110**

Report On : **16/09/2022**

I hereby certify that I Ms Poonam Kumari, State Board Analyst duly appointed under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981 received on the 14/09/2022 from DARASINGH SHYORAN, JSO, Sikar ,RSPCB Sikar a sample of Ambient Air Quality of M/S Jain Stone Crushing Works , Plant - Stone Crusher [47215] ,Village- Randhisar Hill , Tehsil- Sujangarh , District- Churu Collected from Fugitive Emission approx. 9 m. from process equipment Collected on 12/09/2022. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 16/09/2022 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Suspended Particulate Matter $\mu\text{g}/\text{m}^3$	527

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **16/09/2022**

Poonam
BOARD ANALYST

Rajasthan State Pollution Control Board
 Regional Office Sikar
 Shiv-Singhpura Housing Board Colony,
 Nawalgarh Road, Sikar-332 001
 Phone: 01572-248009

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **2111**

Report On : **16/09/2022**

I hereby certify that I Ms Poonam Kumari, State Board Analyst duly appointed under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981 received on the 14/09/2022 from DARASINGH SHYORAN, JSO, Sikar ,RSPCB Sikar a sample of Ambient Air Quality of M/S Jai Jagdamba Stone Crusher , Plant - Stone Crusher [48277] ,Khasra no 344 , City- Randhisar Hill Tehsil- Sujangarh , District- Churu Collected from Fugitive emission approx. 9 m. away from process equipment Collected on 12/09/2022. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 16/09/2022 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Suspended Particulate Matter $\mu\text{g}/\text{m}^3$	597

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **16/09/2022**

Poonam
BOARD ANALYST

Rajasthan State Pollution Control Board
Regional Office Sikar
Shiv-Singhpura Housing Board Colony,
Nawalgarh Road, Sikar-332 001
Phone: 01572-248009

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)
Final Report

Report No. : **2114**

Report On : **16/09/2022**

I hereby certify that I Ms Poonam Kumari, State Board Analyst duly appointed under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981 received on the 14/09/2022 from DARASINGH SHYORAN, JSO, Sikar ,RSPCB Sikar a sample of Ambient Air Quality of M/S Pashupati Nath Stones Crusher (Old Name- Ram Stone Ballast Supplier) , Plant - Stone Crusher [28057] ,Khasra no 648/374 , City- Randhisar Tehsil- Sujangarh , District- Churu Collected from Fugitive emission approx. 9 m. away from process equipment Collected on 12/09/2022. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 16/09/2022 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Suspended Particulate Matter $\mu\text{g}/\text{m}^3$	581

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **16/09/2022**

Poonam
BOARD ANALYST

Rajasthan State Pollution Control Board
Regional Office Sikar
Shiv-Singhpura Housing Board Colony,
Nawalgarh Road, Sikar-332 001
Phone: 01572-248009

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **2115**

Report On : **16/09/2022**

I hereby certify that I Ms Poonam Kumari, State Board Analyst duly appointed under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981 received on the 14/09/2022 from DARASINGH SHYORAN, JSO, Sikar ,RSPCB Sikar a sample of Ambient Air Quality of M/S Maa Durga Stone Crushing Industries , Plant - Maa Durga Stone Crushing Industries [29906] , , City-Randhisar Hill Tehsil- Sujangarh , District- Churu Collected from Fugitive emission approx. 9 m. away from process equipment Collected on 12/09/2022. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 16/09/2022 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Suspended Particulate Matter $\mu\text{g}/\text{m}^3$	573

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **16/09/2022**

Poonam
BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Sikar

Shiv-Singhpura Housing Board Colony,

Nawalgarh Road, Sikar-332 001

Phone: 01572-248009

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)
Final Report

Report No. : **2119**

Report On : **16/09/2022**

I hereby certify that I Ms **Poonam Kumari**, State Board Analyst duly appointed under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981 received on the 14/09/2022 from **DARASINGH SHYORAN, JSO, Sikar, RSPCB Sikar** a sample of Ambient Air Quality of M/S **Choudhary Stone Crusher, Plant - Choudhary Stone Crusher [81848], Khasra No 837/830, Randisar Pahadi, City- Randisar Pahadi Tehsil- Sujangarh, District- Churu** Collected from Fugitive emissions approx. 9 mtrs away from process equipment Collected on 13/09/2022. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 16/09/2022 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Suspended Particulate Matter $\mu\text{g}/\text{m}^3$	592

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **16/09/2022**

Poonam

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Sikar

Shiv-Singhpura Housing Board Colony,

Nawalgarh Road, Sikar-332 001

Phone: 01572-248009

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FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : 2122

Report On : 16/09/2022

I hereby certify that I Ms Poonam Kumari, State Board Analyst duly appointed under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981 received on the 14/09/2022 from DARASINGH SHYORAN, JSO, Sikar ,RSPCB Sikar a sample of Ambient Air Quality of M/S Bagari Bajari Udyog , Plant - Stone Crusher [36002] , , City- Randhisar Tehsil- Sujangarh , District- Churu Collected from Fugitive emissions approx. 9 mtrs away from process equipment Collected on 13/09/2022. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 16/09/2022 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Suspended Particulate Matter $\mu\text{g}/\text{m}^3$	580

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On 16/09/2022

Poonam
BOARD ANALYST

Rajasthan State Pollution Control Board
Regional Office Sikar
Shiv-Singhpura Housing Board Colony,
Nawalgarh Road, Sikar-332 001
Phone: 01572-248009

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **2124**

Report On : **16/09/2022**

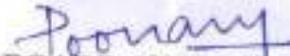
I hereby certify that I Ms Poonam Kumari, State Board Analyst duly appointed under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981 received on the 14/09/2022 from DARASINGH SHYORAN, JSO, Sikar ,RSPCB Sikar a sample of Ambient Air Quality of M/S SHRI MAA DEVI STONE CRUSHING INDUSTRIES , Plant - SHRI MAA DEVI STONE CRUSHING INDUSTRIES [30968] ,Village Randhisar , Tehsil- Sujangarh , District- Churu Collected from Fugitive emissions approx. 9 mtrs away from process equipment Collected on 13/09/2022. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 16/09/2022 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Suspended Particulate Matter $\mu\text{g}/\text{m}^3$	575

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **16/09/2022**


BOARD ANALYST

Rajasthan State Pollution Control Board
Regional Office Sikar

Shiv-Singhpura Housing Board Colony,
Nawalgarh Road, Sikar-332 001

Phone: 01572-248009

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)
Final Report

Report No. : **2125**

Report On : **16/09/2022**

I hereby certify that I Ms Poonam Kumari, State Board Analyst duly appointed under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981 received on the 14/09/2022 from DARASINGH SHYORAN, JSO, Sikar ,RSPCB Sikar a sample of Ambient Air Quality of M/S Jai Shri Ram Industry , Plant - Jai Shri Ram Industry [30282] ,Randhisar Hill , City- Randhisar Hill Tehsil- Sujangarh , District- Churu Collected from Fugitive emissions approx. 9 mtrs away from process equipment Collected on 13/09/2022. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 16/09/2022 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Suspended Particulate Matter $\mu\text{g}/\text{m}^3$	594

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **16/09/2022**

Poonam
BOARD ANALYST

Rajasthan State Pollution Control Board
Regional Office Sikar
Shiv-Singhpura Housing Board Colony,
Nawalgarh Road, Sikar-332 001
Phone: 01572-248009

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **2130**

Report On : **16/09/2022**

I hereby certify that I Ms **Poonam Kumari**, State Board Analyst duly appointed under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981 received on the 14/09/2022 from **DARASINGH SHYORAN, JSO, Sikar ,RSPCB Sikar** a sample of Ambient Air Quality of M/S **Keshav Grit Udyog , Plant - Stone Crusher [29865] , , City- Randhisar Hill Tehsil- Sujangarh , District- Churu** Collected from **Fugitive Emission at approx. 9 m. from process equipment** Collected on **14/09/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **16/09/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Suspended Particulate Matter $\mu\text{g}/\text{m}^3$	578

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **16/09/2022**

Poonam
BOARD ANALYST

Rajasthan State Pollution Control Board
Regional Office Sikar
Shiv-Singhpura Housing Board Colony,
Nawalgarh Road, Sikar-332 001
Phone: 01572-248009

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(Sec Rule - 10)
Final Report

Report No. : 1979

Report On : 30/05/2022

I hereby certify that I Dr Surendra Verma, State Board Analyst duly appointed under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981 received on the 27/05/2022 from Shri Dayaram, JSO, Sikar ,RSPCB Sikar a sample of Ambient Air Quality of M/S G.S.STONE CRUSHER , Plant - G.S.STONE CRUSHER [28044] ,Randhisar , City- Randhisar Hill Tehsil- Sujangarh , District- Churu Collected from Fugitive emission approx.8 meters away from process equipment(Jaw Crusher) Collected on 24/05/2022. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 30/05/2022 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Suspended Particulate Matter $\mu\text{g}/\text{m}^3$	564

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On 30/05/2022


BOARD ANALYST

Rajasthan State Pollution Control Board
Regional Office Sikar
Shiv-Singhpura Housing Board Colony,
Nawalgarh Road, Sikar-332 001
Phone: 01572-248009

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **2031**

Report On : **29/07/2022**

I hereby certify that I Ms Poonam Kumari, State Board Analyst duly appointed under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981 received on the 25/07/2022 from DARASINGH SHYORAN, JSO, Sikar ,RSPCB Sikar a sample of Ambient Air Quality of M/S Partap Singh S/o Shankar Singh , Plant - Stone Crusher [8074] ,Village-Randhisar Hill , City-Sujangarh Tehsil- Sujangarh , District- Churu Collected from Fugitive Emission at approx. 9 mtr. away from the process equipment Collected on 22/07/2022. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 29/07/2022 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Suspended Particulate Matter $\mu\text{g}/\text{m}^3$	458

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **29/07/2022**

Poonam
BOARD ANALYST

Rajasthan State Pollution Control Board
Regional Office Sikar
Shiv-Singhpura Housing Board Colony,
Nawalgarh Road, Sikar-332 001
Phone: 01572-248009

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **2030**

Report On : **29/07/2022**

I hereby certify that I Ms Poonam Kumari, State Board Analyst duly appointed under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981 received on the 25/07/2022 from DARASINGH SHYORAN, JSO, Sikar ,RSPCB Sikar a sample of Ambient Air Quality of M/S Ashirwad Stone Crusher , Plant - Ashirwad Stone Crusher [48724] ,Randhisar Hill , City- Randhisar Hill Tehsil- Sujangarh , District- Churu Collected from Fugitive Emission at approx. 9 mtr. away from the process equipment Collected on 22/07/2022. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 29/07/2022 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Suspended Particulate Matter $\mu\text{g}/\text{m}^3$	580

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **29/07/2022**

Poonam
BOARD ANALYST

Rajasthan State Pollution Control Board
Regional Office Sikar
Shiv-Singhpura Housing Board Colony,
Nawalgarh Road, Sikar-332 001
Phone: 01572-248009

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
 (See Rule - 10)
Final Report

Report No. : 2029

Report On : 29/07/2022

I hereby certify that I Ms Poonam Kumari, State Board Analyst duly appointed under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981 received on the 25/07/2022 from DARASINGH SHYORAN, JSO, Sikar ,RSPCB Sikar a sample of Ambient Air Quality of M/S R.K. Crushing Udyog , Plant - Stone Crusher [30281] , , City- Randhisar Hill Tehsil- Sujangarh , District- Churu Collected from Fugitive Emission at approx. 9 mtr. away from the process equipment Collected on 22/07/2022. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 29/07/2022 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Suspended Particulate Matter $\mu\text{g}/\text{m}^3$	495

The condition of the seals, fastening and container on receipt was as follows : **Intact**
 Signed This On 29/07/2022

Poonam
BOARD ANALYST

Rajasthan State Pollution Control Board
 Regional Office Sikar
 Shiv-Singhpura Housing Board Colony,
 Nawalgarh Road, Sikar-332 001
 Phone: 01572-248009

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
 (See Rule - 10)
Final Report

Report No. : 2028

Report On : 29/07/2022

I hereby certify that I Ms Poonam Kumari, State Board Analyst duly appointed under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981 received on the 25/07/2022 from DARASINGH SHYORAN, JSO, Sikar ,RSPCB Sikar a sample of Ambient Air Quality of M/S Anjani Stone Crusher , Plant - Anjani Stone Crusher [29858] ,Khasara no 320 , City- Rundhisar Tehsil- Sujangarh , District- Churu Collected from Fugitive Emission at approx. 9 mtr. away from the process equipment Collected on 22/07/2022. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 29/07/2022 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Suspended Particulate Matter $\mu\text{g}/\text{m}^3$	409

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On 29/07/2022

Poonam
BOARD ANALYST

Rajasthan State Pollution Control Board
 Regional Office Sikar

Shiv-Singhpura Housing Board Colony,
 Nawalgarh Road, Sikar-332 001

Phone: 01572-248009

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(Sec Rule - 10)
Final Report

Report No. : 2027

Report On : 29/07/2022

I hereby certify that I Ms Poonam Kumari, State Board Analyst duly appointed under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981 received on the 25/07/2022 from DARASINGH SHYORAN, JSO, Sikar ,RSPCB Sikar a sample of Ambient Air Quality of M/S Ganpati Stone Crushing Industries , Plant - Ganpati Stone Crushing Industries [450] ,Village-Randhisar Hill , Tehsil- Sujangarh , District- Churu Collected from Fugitive Emission at approx. 9 mtr. away from the process equipment Collected on 22/07/2022. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 29/07/2022 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Suspended Particulate Matter $\mu\text{g}/\text{m}^3$	427

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On 29/07/2022

Poonam
BOARD ANALYST

Rajasthan State Pollution Control Board
Regional Office Sikar
Shiv-Singhpura Housing Board Colony,
Nawalgarh Road, Sikar-332 001
Phone: 01572-248009

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
 (See Rule - 10)
Final Report

Report No. : 2037

Report On : 03/08/2022

I hereby certify that I Ms Poonam Kumari, State Board Analyst duly appointed under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981 received on the 01/08/2022 from DARASINGH SHYORAN, JSO, Sikar ,RSPCB Sikar a sample of Ambient Air Quality of M/S Ashopa Industries , Plant - Ashopa Industries [29864] ,Randhisar , City- Randhisar Tehsil- Sujangarh , District- Chura Collected from Fugitive emission at approx. 9 mtr. from process equipment Collected on 29/07/2022. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 03/08/2022 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Suspended Particulate Matter $\mu\text{g}/\text{m}^3$	430

The condition of the seals, fastening and container on receipt was as follows : **Intact**
 Signed This On 03/08/2022

Poonam
BOARD ANALYST

Rajasthan State Pollution Control Board
 Regional Office Sikar
 Shiv-Singhpura Housing Board Colony,
 Nawalgarh Road, Sikar-332 001
 Phone: 01572-248009

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
 (See Rule - 10)
Final Report

Report No. : 2384

Report On : 28/02/2023

I hereby certify that I Ms Poonam Kumari, State Board Analyst duly appointed under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981 received on the 06/02/2023 from DARASINGH SHYORAN, SO, Sikar ,RSPCB Sikar a sample of Ambient Air Quality of M/S ANNAPURNA STONE CRUSHER , Plant - ANNAPURNA STONE CRUSHER [48310] ,Randhisar Hill . City- Randhisar Hill Tehsil- Sujangarh , District- Churu Collected from Fugitive emission approx. 9m. away from process equipment (Jaw Crusher) Collected on 02/02/2023. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 28/02/2023 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Suspended Particulate Matter $\mu\text{g}/\text{m}^3$	582

The condition of the seals, fastening and container on receipt was as follows : **Intact**
 Signed This On 28/02/2023

Poonam
BOARD ANALYST

Rajasthan State Pollution Control Board
 Regional Office Sikar
 Shiv-Singhpura Housing Board Colony,
 Nawalgarh Road, Sikar-332 001
 Phone: 01572-248009

FORM A
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)
Final Report

Report No. : 2383

Report On : 28/02/2023

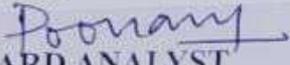
I hereby certify that I Ms Poonam Kumari, State Board Analyst duly appointed under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981 received on the 06/02/2023 from DARASINGH SHYORAN, SO, Sikar ,RSPCB Sikar a sample of Ambient Air Quality of M/S Shri Shakti Stone Crushing Industries , Plant - , , City- Randhisar Hill Tehsil- Sujangarh , District- Churu Collected from Fugitive emission approx. 9m. away from process equipment (Jaw Crusher) Collected on 02/02/2023. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 28/02/2023 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Suspended Particulate Matter $\mu\text{g}/\text{m}^3$	576

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On 28/02/2023


BOARD ANALYST

Rajasthan State Pollution Control Board
Regional Office Sikar

Shiv-Singhpura Housing Board Colony,
Nawalgarh Road, Sikar-332 001

Phone: 01572-248009

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
 (See Rule - 10)
Final Report

Report No. : 2649

Report On : 13/06/2023

I hereby certify that I Ms Poonam Kumari, State Board Analyst duly appointed under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981 received on the 09/06/2023 from Shri Dayaram, JSO, Sikar ,RSPCB Sikar a sample of Ambient Air Quality of M/S Godara Stone Crusher , Plant - Godara Stone Crusher [20609] ,Village Randhisar , Tehsil- Sujangarh , District- Churu Collected from Fugitive Emission approx. 9 m. away from process equipment (Vibratory Screen) Collected on 08/06/2023. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 13/06/2023 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Suspended Particulate Matter $\mu\text{g}/\text{m}^3$	552

The condition of the seals, fastening and container on receipt was as follows : **Intact**
 Signed This On 13/06/2023

Poonam
BOARD ANALYST

Rajasthan State Pollution Control Board
 Regional Office Sikar
 Shiv-Singhpura Housing Board Colony.
 Nawalgarh Road, Sikar-332 001
 Phone: 01572-248009

1863

514

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : 2646

Report On : 13/06/2023

I hereby certify that I Ms Poonam Kumari, State Board Analyst duly appointed under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981 received on the 09/06/2023 from Shri Dayaram, JSO, Sikar ,RSPCB Sikar a sample of Ambient Air Quality of M/S Om Grit Udyog , Plant - Om Grit Udyog [37321] ,Randhisar Pahadi, Tehsil Sujangarh, , Tehsil- Sujangarh , District- Churu Collected from Fugitive Emission approx. 9 m. away from process equipment (Jaw Crusher) Collected on 08/06/2023. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 13/06/2023 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Suspended Particulate Matter $\mu\text{g}/\text{m}^3$	567

The condition of the seals, fastening and container on receipt was as follows : Intact

Signee This On 13/06/2023

Poonam
BOARD ANALYST

Rajasthan State Pollution Control Board
Regional Office Sikar
Shiv-Singhpura Housing Board Colony,
Nawalgarh Road, Sikar-332 001
Phone: 01572-248009

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
 (See Rule - 10)
Final Report

Report No. : 2648

Report On : 13/06/2023

I hereby certify that I Ms Poonam Kumari, State Board Analyst duly appointed under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981 received on the 09/06/2023 from Shri Dayaram, JSO, Sikar ,RSPCB Sikar a sample of Ambient Air Quality of M/S Bhawani Grit Udyog , Plant - Bhawani Grit Udyog [41370] ,Randhisar Hill, Post- Dhatri , Tehsil- Sujangarh , District- Churu Collected from Fugitive Emission approx. 9 m. away from process equipment (Jaw Crusher) Collected on 08/06/2023. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 13/06/2023 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Suspended Particulate Matter $\mu\text{g}/\text{m}^3$	581

The condition of the seals, fastening and container on receipt was as follows : Intact

Signed This On 13/06/2023

Poonam
BOARD ANALYST

Rajasthan State Pollution Control Board
 Regional Office Sikar
 Shri-Singhpura Housing Board Colony,
 Nawalgarh Road, Sikar-332 001
 Phone: 01572-248009

1865

516

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
 (See Rule - 10)
Final Report

Report No. : 2647

Report On : 13/06/2023

I hereby certify that I Ms Poonam Kumari, State Board Analyst duly appointed under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981 received on the 09/06/2023 from DARASINGH SHYORAN, SO, Sikar ,RSPCB Sikar a sample of Ambient Air Quality of M/S Gurukripa Stone Crusher , Plant - Gurukripa Stone Crusher [80963] ,Khasra No- 29, Post Dhatri , City- Randhisar Tehsil- Sujangarh , District- Churu Collected from Fugitive Emission approx. 9 m. away from process equipment (Jaw Crusher) Collected on 08/06/2023. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 13/06/2023 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Suspended Particulate Matter $\mu\text{g}/\text{m}^3$	575

The condition of the seals, fastening and container on receipt was as follows : Intact

Signed This On 13/06/2023

Poonam
BOARD ANALYST

Rajasthan State Pollution Control Board
 Regional Office Sikar
 Shiv-Singhpura Housing Board Colony,
 Nawalgarh Road, Sikar-332 001
 Phone: 01572-248009

1866

517

FORM - X

**RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST**

(See Rule - 10)

Final Report

Report No. : 2651

Report On : 13/06/2023

I hereby certify that I Ms Poonam Kumari, State Board Analyst duly appointed under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981 received on the 09/06/2023 from DARASINGH SHYORAN, SO, Sikar ,RSPCB Sikar a sample of Ambient Air Quality of M/S Bhairav Grit Udyog , Plant - Stone Crusher (38123) ,Village- Randhisar Hill , Tehsil- Sujangarh , District- Churu Collected from Fugitive Emission approx. 9 m. away from process equipment (Jaw Crusher) Collected on 08/06/2023. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 13/06/2023 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
.	Suspended Particulate Matter µg/m ³	589

The condition of the seals, fastening and container on receipt was as follows : Intact

Signed This On 13/06/2023

Poonam
BOARD ANALYST

Rajasthan State Pollution Control Board
Regional Office Sikar
Shiv-Singhpura Housing Board Colony,
Nawalgarh Road, Sikar-352 001
Phone: 01572-248009

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
 (See Rule - 10)
Final Report

Report No. - 2650

Report On : 13/06/2023

I hereby certify that I Ms Poonam Kumari, State Board Analyst duly appointed under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981 received on the 09/06/2023 from Shri Dayaram, JSO, Sikar, RSPCB Sikar a sample of Ambient Air Quality of M/S Anjani Stone Crusher, Plant - Anjani Stone Crusher [29858], Khasara no 320, City- Randhisar Tehsil- Sujangarh, District- Churu Collected from Fugitive Emission approx. 9 m. away from process equipment (Jaw Crusher) Collected on 08/06/2023. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 13/06/2023 and declare the result of the analysis to be as below -

S. No.	Parameters	Result
1	Suspended Particulate Matter $\mu\text{g}/\text{m}^3$	583

The condition of the seals, fastening and container on receipt was as follows : Intact

Signed This On 13/06/2023

Poonam
BOARD ANALYST

Rajasthan State Pollution Control Board
 Regional Office Sikar
 Shiv-Singhpura Housing Board Colony,
 Nawalgarh Road, Sikar-332 001
 Phone: 01572-248009

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : 2612

Report On : 30/05/2023

I hereby certify that I Ms Poonam Kumari, State Board Analyst duly appointed under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981 received on the 29/05/2023 from Sanu Dayaram, JSO, Sikar RSPCB Sikar a sample of Ambient Air Quality of M/S Randhisar Stone Crushing Industries, Plant - Randhisar Stone Crushing Industries [29862] ,Randhisar, City-Randhisar Hill Tehsil- Sujangarh, District- Churu Collected from Fugitive emission approx. 9 meters away from process equipment (Jaw crusher) Collected on 26/05/2023. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 30/05/2023 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Suspended Particulate Matter $\mu\text{g}/\text{m}^3$	532

The condition of the seals, fastening and container on receipt was as follows : Intact

Signed This On 30/05/2023

Poonam
BOARD ANALYST

Rajasthan State Pollution Control Board
Regional Office Sikar

Shiv-Singhpura Housing Board Colony,
Nawalgarh Road, Sikar-332 001

Phone: 01572-248009

FORM - X

**RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST**

(See Rule - 10)

Final Report

Report No. : 2611

Report On : 30/05/2023

I hereby certify that I Ms Poonam Kumari, State Board Analyst duly appointed under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981 received on the 29/05/2023 from Shri Dayaram, JSO, Sikar ,RSPCB Sikar a sample of Ambient Air Quality of M/S M/S Shree Balaji Stone Supplier , Plant - Ms Shree Balaji Stone Supplier [124618] ,Randhisar Hill, Tehsil- Sujangarh, District-Churu , City- Randhisar Hill Tehsil- Sujangarh . District- Churu Collected from Fugitive emission approx. 9 meters away from process equipment (Jaw crusher) Collected on 26.05/2023. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 30/05/2023 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
i	Suspended Particulate Matter $\mu\text{g}/\text{m}^3$	454

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On 30/05/2023

Poonam
BOARD ANALYST

Rajasthan State Pollution Control Board
Regional Office Sikar

Shiv-Singhpura Housing Board Colony,
Nawalgarh Road, Sikar-332 001

Phone: 01572-248009

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
 (See Rule - 10)
Final Report

Report No. : **2660**

Report On : **27/06/2023**

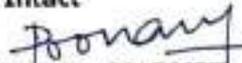
I hereby certify that I Ms Poonam Kumari, State Board Analyst duly appointed under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981 received on the 26/06/2023 from Shri Dayaram, JSO, Sikar ,RSPCB Sikar a sample of Ambient Air Quality of M/S R. K. Industries , Plant - R.K.Industries [29860] ,Randhisar Hill , Tehsil- Sujangarh , District- Churu Collected from Fugitive emission approx. 9 meters away from process equipment (Vibratory Screen) Collected on 23/06/2023. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 27/06/2023 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Suspended Particulate Matter $\mu\text{g}/\text{m}^3$	585

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **27/06/2023**


BOARD ANALYST

Rajasthan State Pollution Control Board
 Regional Office Sikar
 Shiv-Singhpura Housing Board Colony,
 Nawalgarh Road, Sikar-332 001
 Phone: 01572-248009

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
 (See Rule - 10)
Final Report

Report No. : **2661**

Report On : **27/06/2023**

I hereby certify that I Ms Poonam Kumari, State Board Analyst duly appointed under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981 received on the 26/06/2023 from Shri Dayaram, JSO, Sikar ,RSPCB Sikar a sample of Ambient Air Quality of M/S Mahalaxmi Crusher Udyog , Plant - Mahalaxmi Crusher Udyog [48445] ,VILLAGE - RANDHISAR HILL , City-Randhisar Hill Tehsil- Sujangarh , District- Churu Collected from Fugitive emission approx. 9 meters away from process equipment (Jaw Crusher) Collected on 23/06/2023. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 27/06/2023 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Suspended Particulate Matter $\mu\text{g}/\text{m}^3$	450

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **27/06/2023**

Poonam
BOARD ANALYST

Rajasthan State Pollution Control Board
 Regional Office Sikar
 Shiv-Singhpura Housing Board Colony,
 Nawalgarh Road, Sikar-332 001
 Phone: 01572-248009

RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
 (See Rule - 10)
Final Report

Report No. : 2662

Report On : 27/06/2023

I hereby certify that I Ms Poonam Kumari, State Board Analyst duly appointed under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981 received on the 26/06/2023 from Shri Dayaram, JSO, Sikar ,RSPCB Sikar a sample of Ambient Air Quality of M/S SHRI MAA VESHNO DEVI STONE CRUSHER. , Plant - SHRI MAA VESHNO DEVI STONE CRUSHER. [82833] .RANDHISAR , City- RANDHISAR Tehsil- Sujangarh , District- Churu Collected from Fugitive emission approx. 9 meters away from process equipment (Jaw Crusher) Collected on 23/06/2023. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 27/06/2023 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Suspended Particulate Matter $\mu\text{g}/\text{m}^3$	564

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On 27/06/2023

Poonam
BOARD ANALYST

Rajasthan State Pollution Control Board
 Regional Office Sikar

Shiv-Singhpura Housing Board Colony,
 Nawalgarh Road, Sikar-332 001

Phone: 01572-248009